

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 433/2022

IN THE MATTER OF:

Pateshwari Prasad Singh

...Applicant

Versus

State of U.P. & Ors.

...Respondent

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Date: 08.09.2026

Through


Gigi C. George, Advocate
Standing Counsel (UOI)

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M-9810625315

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
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COMPLIANCE REPORT BY WAY OF AFFIDAVIT FILED ON BEHALF
OF CHIEF ENGINEER SARYU PARIYOJNA-2, GONDA, IRRIGATION
AND WATER RESOURCES DEPARTMENT, UTTAR PRADESH,
REGARDING DETERMINATION OF FLOOD PLAIN ZONE OF RIVER
SUAV, AND REMEDIAL MEASURES FOR REJUVENATION OF RIVER
SUAV, IN COMPLIANCE OF HON'BLE NGT, PB ORDER DATED
31.07.2025

Most Respectfully Showeth:

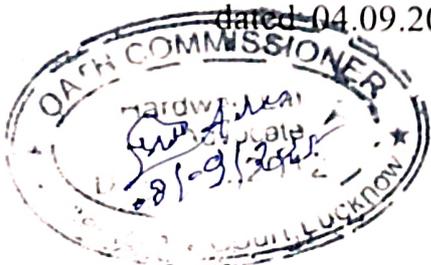
I, Himanshu Kumar, S/o Late S.N. Srivastava, Aged About 51 years, working as Chief Engineer (Saryu Pariyojna-II) in Irrigation and Water Resources Department, Ministry of Jal Shakti, State of U.P. having office at Gonda, the deponent herein do hereby solemnly affirm and state on oath as under: -

1. That deponent is well conversant with the facts and circumstances of the case.



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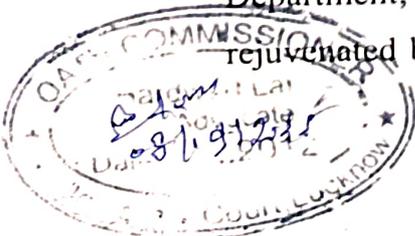
2. That the present affidavit is being filed in compliance with the Hon'ble Tribunal's order dated 31.07.2025, passed in Original Application No. 433 of 2022, specifically in response to the determination of the flood plain zone of river Suav, on the on basis of 1 in 100 years return period of flood.
3. That the Irrigation and Water Resources Department takes serious note of the observations made by the Hon'ble Tribunal in its order dated 31.07.2025, particularly concerning the determination of the flood plain zone of river Suav and remedial measures for rejuvenation of river Suav.
4. That in of compliance of point-6 of order of dated 15.04.2025 of Hon'ble Tribunal, National Institute of Hydrology, Roorkee (hereinafter also referred as "NIH, Roorkee") carried out flood plain zone (FPZ) according to maximum flood criteria i.e. year 2022 flood data and provided the latitude and longitude of flood plain zone of River Suav via letter No. SWHD/NIH/2024-25 dated 27.03.2025.
5. That on the basis of the report provided by NIH, Roorkee with letter dated 27.03.2025, Government of UP (GoUP) has notified the flood plain area of river Suav vide office letter no.151/2025-439/2025-27-सि०-4FCN-1832864 dated 08.04.2025.
6. That on the basis of maximum flood, data provided by NIH, Roorkee, stone boundary pillars at a distance of 200 meters longitudinally have been fixed in 31 Km. (Km. 89.000 to Km. 120.000) which covers distt. Balrampur Nagar Palika.
7. That for the Determination of flood plain zone on the basis of 1 in 100 year of return period NIH Roorkee had provided the latitude and longitude of flood plain zone of River Suav by latter No.-SWHD/NIH/2024-25/CS-3468 dated 04.09.2025 Copy of letter dated 04.09.2025 is annexed herewith as



Handwritten signature in blue ink.

Annexure-I. on the basis of above data Government of UP (GoUP) has notified the flood plain area of river Suav vide office letter no.1101/25-27-सि0-4-8(रिट)(NGT)/2022 dated 07.09.2025. Copy of the office letter dated 07.09.2025 is annexed herewith as **Annexure-II.**

8. That as far as the remedial measures taken for rejuvenation of river is concerned, as per the minute of the review meeting on dated 28.06.2025 by Hon'ble Chief Minister of Uttar Pradesh vide latter No.-39/स0ब0/34-लो0 शि0-4/2025 dated 30.06.2025, the nodal agency for the same has been mentioned Namami Gange and Gramin Jalapurti Vibhag, Uttar Pradesh. A copy of the notification dated 30.06.2025 is annexed herewith as **Annexure-III.**
9. That a government order has been issued at the level of the Chief Secretary for the restoration of small and tributary rivers under the MNREGA program by the Government Order No. 29 भा0स0/76-2-2022/05 एन0जी/ 2022 टी0सी0 dated 05.04.2022 of Namami Gange and Rural Water Supply Section-2 and it is mentioned in it that the work of restoration and rejuvenation will be done through the District Ganga Committee constituted at the district level. Copy of the order dated 05.04.2022 is annexed herewith as **Annexure-IV.**
10. That experts have also been appointed for the restoration and rejuvenation of small and tributary rivers under the MNREGA program and other projects by the Government Order No. 365/76-2-2022-05 एन0जी/ 2020 टी0सी0 dated 20.07.2022 of Namami Gange and Rural Water Supply Section-2. A copy of the order dated 20.07.2022 is annexed herewith as **Annexure-V.**
11. That in the letter issued by the Commissioner Rural Development Department, Uttar Pradesh on 14.06.2023, the details of the rivers rejuvenated by them in the financial years 2020-21 and 2021-22 have been



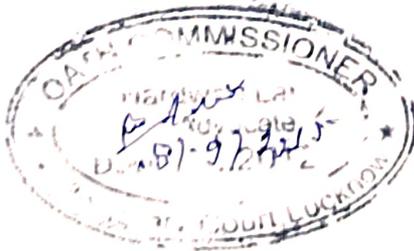
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mentioned. A copy of the letter dated 14.06.2023 is annexed herewith as **Annexure-VI**

12. That in continuation of the above in reference to the Suav river in Balrampur district, the Additional Chief Secretary, Rural Development Department and Principal Secretary, Namami Gange and Rural Water Supply Department were requested to take action for the restoration and rejuvenation of the Suav river through Order No. 10 NGT / 25-27-सि-4-8 (Writ) NGT / 2022-सी0 एन0-1832864 dated 26.06.2025 and a copy of it has been sent to the District Magistrate Balrampur. A copy of the order dated 26.06.2025 is annexed herewith as **Annexure VII.**

13. That in continuation of the order passed in the above-mentioned case on 30.06.2025, a separate letter has also been sent directly to the District Magistrate, Balrampur vide letter number-800/25-27-सि-4-8 (Writ) NGT/ 2022-सी0एन0-1832864 of Irrigation and Water Resources Section-4 concerning the revival of the Suav river. A copy of the letter dated 30.06.2025 is annexed herewith as **Annexure-VIII**

14. That the Irrigation and Water Resources Department is fully committed to ensuring strict compliance with the flood plain zone of river Suav and its encroachments and the directions of the Hon'ble Tribunal.




DEPONENT

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Verification

Verified at LUCKNOW on 08-09-2025 that the contents of the above affidavit are true and correct to the best of my knowledge and as per the official records and nothing material has been concealed therefrom.

[Signature]
DEPONENT



[Signature]
I have affirmed before me the contents of the affidavit sworn by the deponent *[Signature]* who is identified by Sri. *[Signature]* Advocate High Court Lucknow Bench Lucknow. I have satisfied myself by examining the deponent and the undersigned the contents of the affidavit have been explained and explained before me on 08-09-2025.
[Signature]
Advocate
Oath Commissioner
District Court Lucknow

Identify the deponent
as signed/put before me.

[Signature]
08-09-2025

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राष्ट्रीय जलविज्ञान संस्थान
(जल शक्ति मंत्रालय, जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग,
के अधीन भारत सरकार की समिति)
जलविज्ञान भवन, रुड़की-247 667 (उत्तराखण्ड) भारत
National Institute of Hydrology
(A Government of India Society under Ministry of Jal Shakti,
Department of Water Resources, R.D. & G.R.
Jalvigyan Bhawan, Roorkee - 247 667, (Uttarakhand) INDIA
(An ISO 9001 : 2015 Certified Organization)



Phone : +91-1332-272108, 272106
Web : www.nihroorkee.gov.in

No. SWHD/NIH/2024-25/CS-346

Date: 4th September 2025

Executive Engineer,

Saryu Drainage Division -II,

Irrigation and Water Resources Department, Govt. of UP

Sub: Report of the study “Flood plain zone delineation of Suav River”

Ref: Your Letter No. 936/ स0डू0ख0-2/ एन0जी0टी0 dated 03/09/2025

Sir,

With reference to above cited letter and observations the revised flood inundation extent corresponding to 100 year return period flood (estimated from regional approach) using HEC RAS hydraulic model with river cross-section and DEM of Survey of India is prepared. The report with delineated flood plain based on hydraulic modelling approach is submitted herewith.

With Regards,

Scientist-E & PI
Surface Water Hydrology Division
National Institute of Hydrology, Roorkee

Flood Plain Zone (FPZ) Delineation of the Suav River



आपो हि ष्टा मयोभुवः

National Institute of Hydrology

Jal Vigyan Bhawan, Roorkee (Uttarakhand) – 247667

September, 2025

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List of Abbreviation

Abbreviation	Definition
1-D	One Dimensional
2-D	Two Dimensional
CWC	Central Water Commission
DEM	Digital Elevation Model
ESRI	Environmental Systems Research Institute
FABDEM	Forest And Buildings removed Copernicus DEM
FFA	Flood Frequency Analysis
FPZ	Flood Plain Zoning
G&D	Gauge and Discharge
GEV	General Extreme Value
GIS	Geographic Information System
GLO	Generalized Logistic
HEC	Hydrologic Engineering Centre
HFL	Heights Flood Level
HO	Hydrological Observation
JRC	Joint Research Centre
NGT	National Green Tribunal
NRSC	National Remote Sensing Centre
PT3	Pearson Type-III
QGIS	Quantum Geographic Information System
RAS	River Analysis System
RSAC-UP	Remote Sensing Applications Centre, Uttar Pradesh
SOI	Survey of India
USACE	US Army Corps of Engineers
OWS	Observed Water Surface
WS	Simulated Water Surface

1 INTRODUCTION

Floods constitute one of the major national calamities faced by India almost every year resulting in substantial loss of life, large scale damage to property, disruption of community lifelines besides entailing untold misery to the millions. Concerted efforts have been made over the years to reduce the damage due to floods and mitigate the sufferings of the people. Various structural flood control measures were taken up in the past including construction of reservoirs, embankments, drainage channels, etc. It is, however, now realised that absolute and permanent protection to all flood prone areas and for all magnitudes of floods by structural measures alone is not only impossible but also not economically viable. The emphasis has therefore been rightly shifted to non-structural measures like Flood Plain Zoning and Regulation, Flood Forecasting, etc., to effectively supplement the structural measures for providing sustainable protection to flood affected areas. The broad concept in flood plain zoning is to regulate the land use in order to mitigate the damage potential. The role of flood plains and need for flood plain zoning was recognized by the Central Water Commission (CWC) as early as 1975. This bill envisages zoning of flood plain of a river according to flood frequencies and defines the type of use of flood plain. The States of Manipur, Rajasthan, Uttarakhand, and erstwhile State of Jammu & Kashmir had enacted the legislation.

The Chief Engineer, Saryu Project -II has approached National Institute of Hydrology Roorkee to carry out the study for "Flood plain zone delineation of Suav River". The Irrigation & Water Resources Department, UP has to identify flood plain zone of river Suav to Hon. NGT as defined under 3 (I) of River Ganga (Rejuvenation, Protection and management) Authority Order. 2016. The "Flood plain" means such area of River Ganga or its tributaries which comes under water on either side of it due to floods corresponding to its greatest flow or with a flood of frequency once in hundred years.

The expertise of NIH was sought to guide how flood plain zoning of river Suav can be done considering following:

- No measured hydrological data are available for river Suav.
- During high flood of river Rapti, inundation happens up to river Suav around

Balrampur district.

- Earlier in the Committee's report dated 16.05.2023, it has been mentioned that LiDAR survey data will be required. Irrigation Department is planning to procure LiDAR data from Survey of India with 1 meter contour interval for area required in hydrological modelling.

With these constraints, NIH with Irrigation Department agreed upon following methodology.

1. Since, hydrological data are not available for river Suav, the flood for 100 year return period will be estimated from rainfall of corresponding return period (100 year) and convolution with the synthetic unit hydrograph (SUH). The SUH will be derived using flood estimation report (Middle Ganga Plains Subzone 1(f)) of CWC and relevant catchment characteristics. Moreover, the regional flood frequency relationships developed for ungauged basin of Middle Ganga Plains Subzone 1(f) by Kumar et al (2003) will also be used to estimate design flood for 100 year return period. This approach was used in the earlier committee submitted report of committee on 16.05.2023.
2. The Inundation extent from satellite data of Balrampur district from 2009 to 2023 as shown in Figure 1.1 is available from NRSC/FMISC. The maximum inundation extent from this data will be delineated as boundary of flood plain. During delineation of floodplain, the patches connected to Suav river will be considered as flood plain of Suav river.
3. The Survey of India (SOI) will provide the 1m contour map and Digital Terrain Model (DTM). River cross-section will also be surveyed physically. The hydraulic model (HEC RAS) will be setup to simulate the flow pattern on the existing topography (represented through DTM and cross-section). Finally, the 100 year return period flood value estimated from rainfall (step 1) will be provided as input to hydraulic model (HEC RAS) for simulating flood inundation extent.
4. The inundation extent from satellite data (step 2) and from hydraulic model (step 3) will be compared and maximum of them will be delineated for flood plain zone.

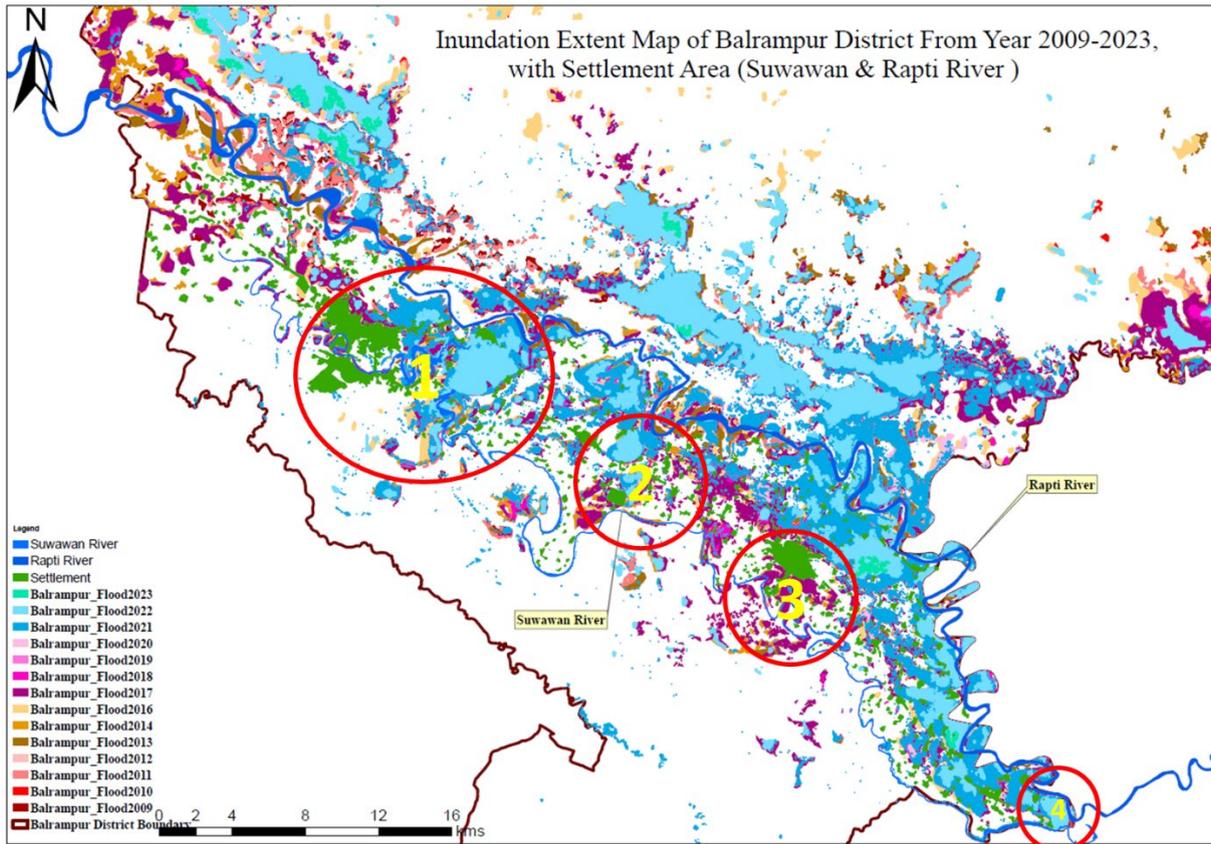


Figure 1.1: Inundation extent map of Balrampur district [2009-2023]

The report of flood plain zone delineation using satellite-based approach was submitted in March 2025 based on the inundation extent of Balrampur district during 2009 to 2023 as provided by the RSAC, UP (NRSC)/ FMISC. At several locations there is exchange of flood water from Rapti to Suav river. Such areas which are predominately connected to Suav river was marked as flood plain of Suav river.

The draft report for flood plain zone delineation for 100 year return period flood using Hydraulic Modelling Approach was submitted in August 2025 for ground truthing and verification. The observation received from the Irrigation Department on draft report was addressed appropriately in delineating flood plan for 100 year return period using hydraulic modelling approach.

3 STUDY AREA AND DATA

The length of Suav river stretch is about 127 km. Various data and information are collected from the Survey of India (SOI), Remote Sensing Applications Centre, Uttar Pradesh (RSAC-UP) and field survey by the Irrigation and Water Resources Department Govt. of U.P. and provided to NIH for this study.

3.1 Data

Following data/ information are used in this study

- Annual/ event wise flood extent layer extracted from remote sensing data for the period 2009 to 2023. Obtained from NRSC/ Remote Sensing Applications Centre, Uttar Pradesh (RSAC-UP)
- 1 m contour and 1 m Digital Terrain Model (DEM) from the Survey of India.
- River cross-sections by the Irrigation and Water Resources Department Govt. of U.P. The datum is being checked and corrected to MSL and DTM by the Survey of India.
- 30 m grid spacing FABDEM (Forest And Buildings removed Copernicus DEM) for the catchment area.

4 FLOOD PLAIN DELINEATION

4.1 Hydraulic Modelling Approach

4.1.1 Estimation of Design Discharge

The study area is lies in the Middle Ganga Plains Subzone 1(f) of India. Since, no observed discharge data for this area is available, the regional flood frequency relationships developed for ungauged basin of Middle Ganga Plains Subzone 1(f) by Kumar et al (2003) is used to estimate design flood for various return periods. The relationship was developed with data of 8 sites, catchment are varying from 32.89 to 447.76 km² and their mean annual peak floods vary from 24.29 to 555.21 m³/s. The developed relationship is given below:

$$Q_T = \left[34.842 - 34.304 \left\{ -\ln \left(1 - \frac{1}{T} \right) \right\}^{0.01} \right] A^{1.084}$$

Where Q_T is flood estimate in m³/s for T-year return period, and A is catchment area in km². The delineated catchment area up to confluence wit Rapti river is about 362.2 sq. km (Figure 4.2). The estimated peak discharge for 5, 25 and 100 year return period is 623, 961 and 1236 m³/s respectively.

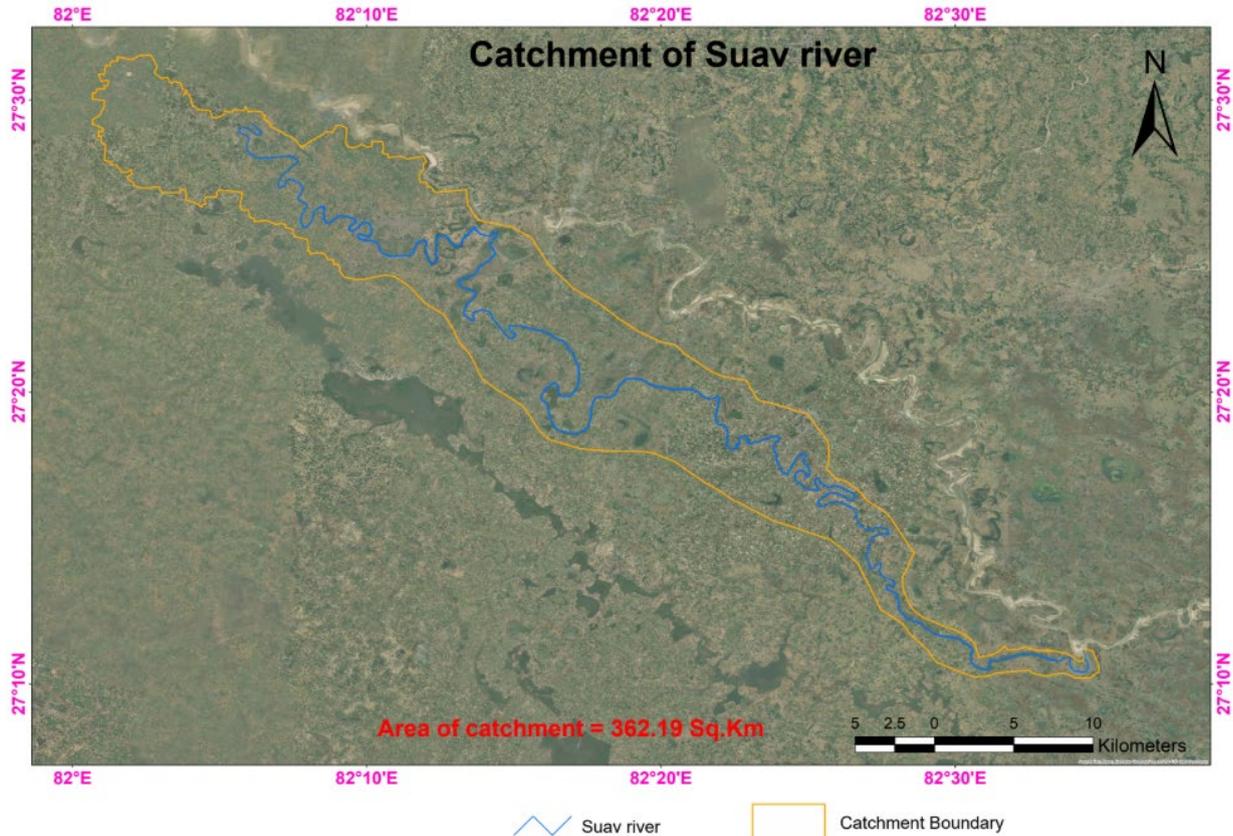


Figure 4.1: Delineated catchment area of Suav river

4.1.2 Hydraulic Model

HEC-RAS, a hydraulic model developed by the USACE, is extensively applied in calculating the hydraulic characteristics of rivers. It is an integrated program and uses the following energy equation for calculating water surface profiles:

$$Y_2 + Z_2 + \frac{\alpha V_2^2}{2g} = Y_1 + Z_1 + \frac{\alpha V_1^2}{2g} + h_e$$

Where Y , Z , V , α , h_e , and g represent water depth, channel elevation, average velocity, velocity weighting coefficient, energy head loss, and gravitational acceleration; and subscripts 1 and 2, respectively, show cross sections 1 and 2. This program provides user to input data, data correction, to receive output display and analysis. HEC-RAS model needs details of river cross sections and upstream flow rate. The water depth and mean velocity are calculated for a given cross section using the energy conservation equation HEC-RAS calculates the water levels' variation along the channel and the water level values are overlaid on a digital elevation model (DEM) of the area to get the extent and flood depth using GIS. Spatial data like cross section, river reach, stream network, flow paths, and others have been obtained using RAS mapper of HEC-RAS.

The U. S. Army Corps of Engineers (USACE) developed HEC-RAS, and it is the latest product of 90 years of hydraulic modelling experience in the United States. Hydraulic modelling development began in the United States after a major flood event on the Mississippi River in 1927 prompting the USACE to begin exploring options to prevent flooding. The Hydrologic Engineering Centre (HEC) is a branch of the USACE that was established for the purpose of researching and developing new techniques to deal with the effects of floods (US Army Corps of Engineers). HEC originally began developing physical models to simulate river flow, but as technology progressed, computer programs that could simulate floods were developed. The computer models were then used to predict water surface profiles in response to potential future flood events and better prepare. The latest update on the program, HEC-RAS 6.6 includes capabilities to model the hydraulics of a river both one and two dimensionally. The three governing equations of hydraulics are the energy equation, the momentum equation, and the continuity equation. One-dimensional HEC-RAS uses a variation of the energy equation in a procedure called the standard step method to calculate the water surface elevation corresponding to different discharges flowing through the hydraulic system being modelled. The standard outputs of HEC RAS model are water surface elevation, depth and velocity. With use of DEM the inundation boundary and other maps can be generated in RAS mapper. These maps can be exported to as vector file (.shape) and raster file (.tif) for mapping and further analysis by GIS software.

The HEC-RAS model setup (Figure 4.3) is prepared using following data:

- Upstream branch to provide constant flood magnitude equal to 100 year return period at upstream boundary (lateral flow are added based on contributing catchment area).
- Downstream boundary as depth/water level of the Rapti river.
- Flood plain bathymetry (1m DEM), River cross-section for routing the flows.

The delineated flood plain zone for 100 year return period flood based on 1m DEM of SOI and HEC RAS model is shown in Figure 4.4.

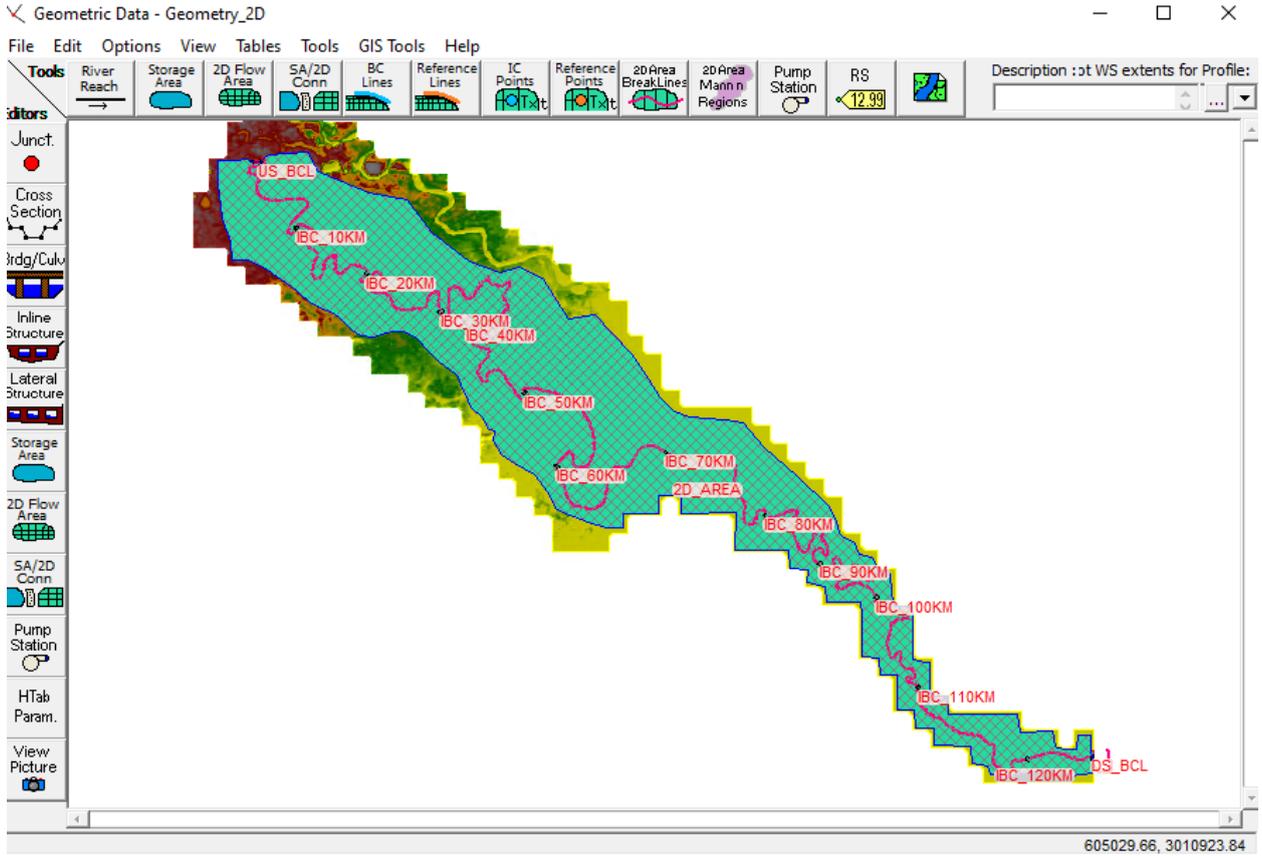


Figure 4.2: HEC RAS model setup for the study area

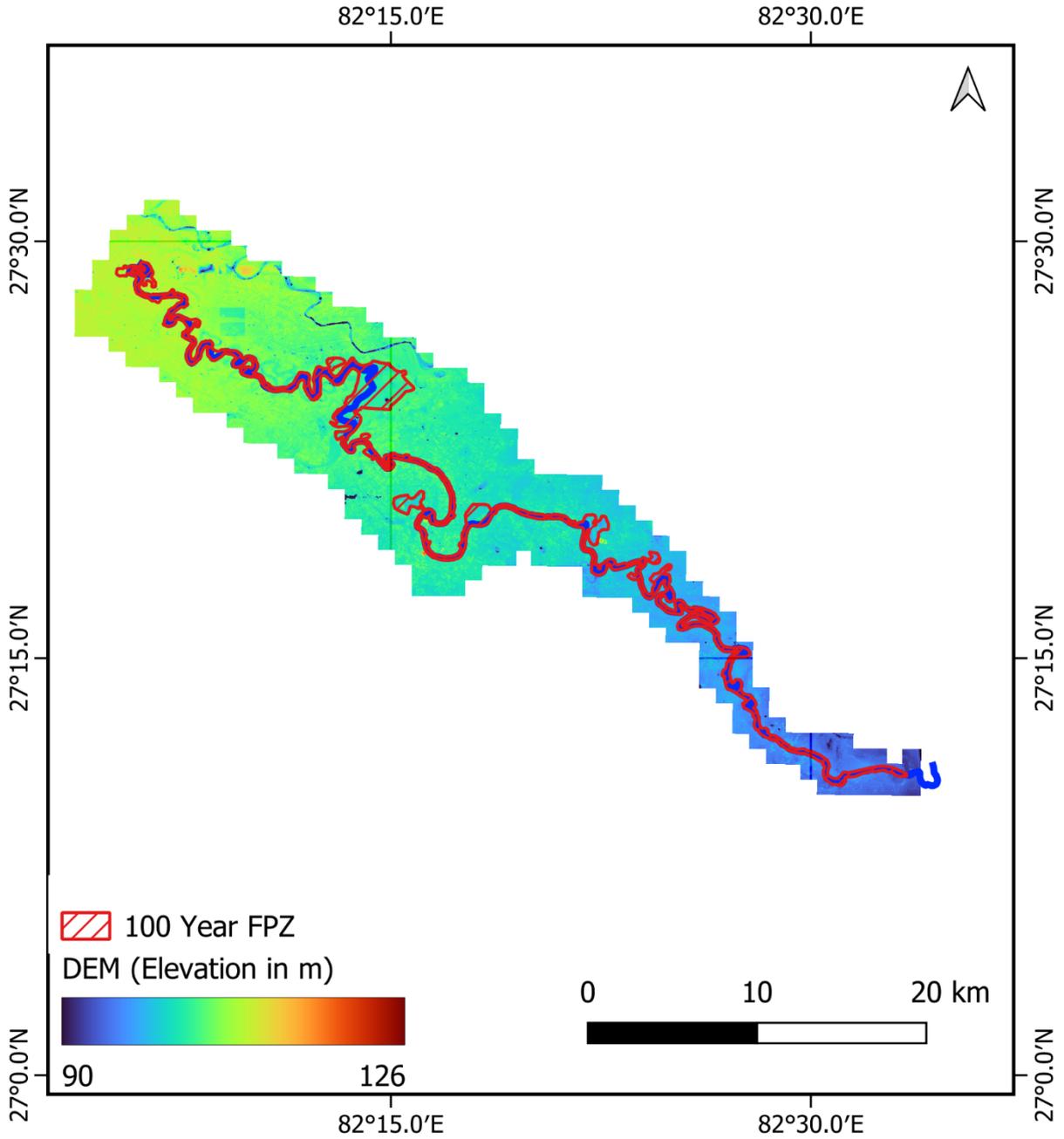


Figure 4.3: Delineation boundary for 100 year return period using hydraulic modelling.

4.2 Flood Plain Zone

The flood plain zone delineated using Hydraulic Modelling approach is shown in Figure 4.5. The tabular value of coordinate (Longitude, Latitude) is also provided in Annexure-I. The floodplain zone near confluence with Rapti river will vary due combined backwater effect and flooding from the Rapti river. These areas may be again reviewed along with flood plain zone delineation of Rapti river.

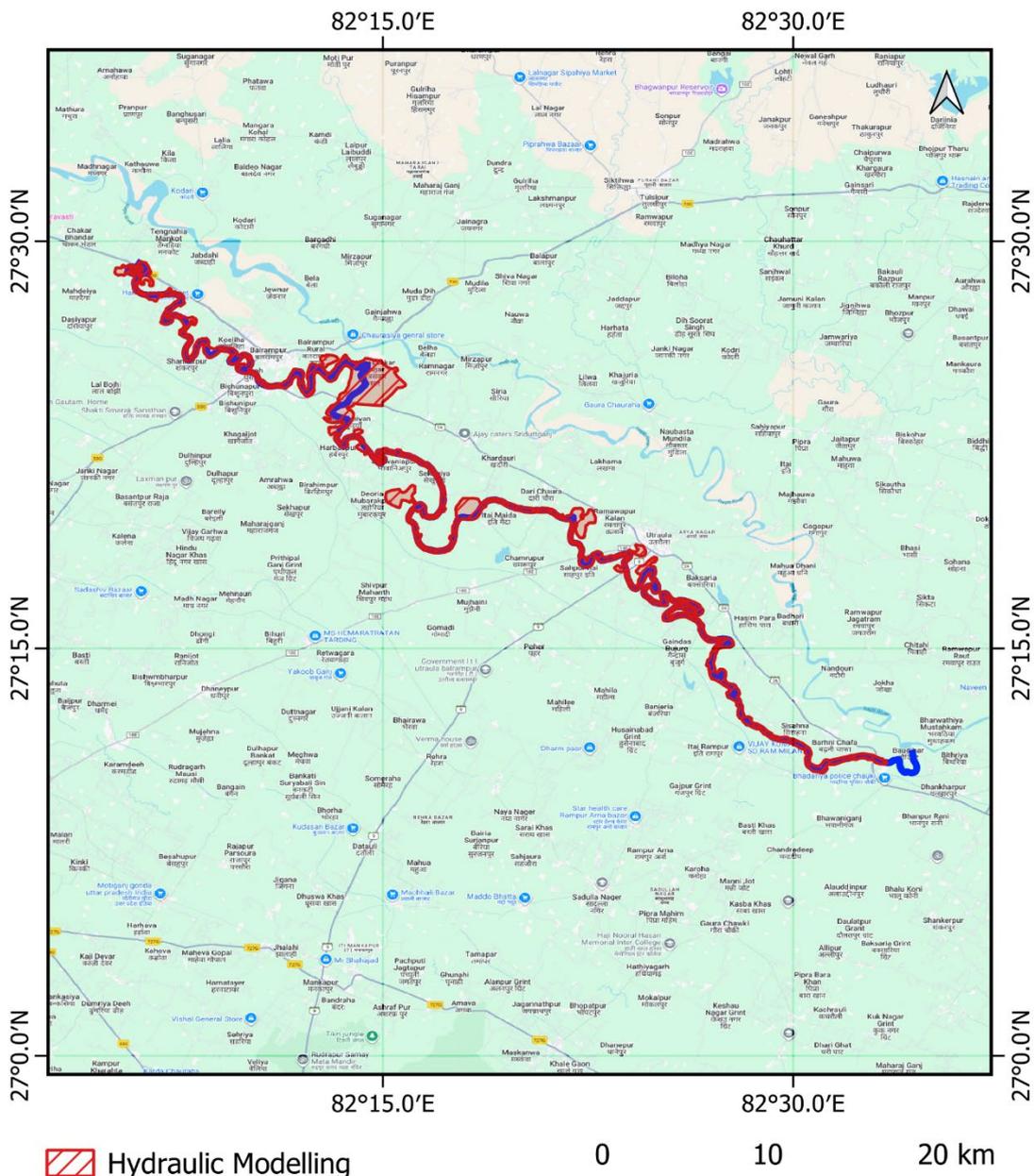


Figure 4.4: Flood plain delineation for 100 year return period flood based on hydraulic modelling.

4.3 Geographic Information System (GIS)

A Geographic Information System (GIS) is required for working with geographical data (both vector and raster) and preparation of maps. Built by Esri, ArcGIS is a comprehensive geospatial platform that integrates and connects data through the context of geography. It provides world-leading capabilities for creating, managing, analyzing, mapping, and sharing all types of data. In this study ArcGIS and QGIS an open-source software are used as GIS platform. The GIS is used for following analysis

Pre Processing

- Creation and management of the spatial (raster and vector) data.
- The SOI DEM was provided in number of tiles and these tiles are merged and projected using ArcGIS.
- Catchment delineation by hand digitization and digitization of other important features from SOI toposheet.
- River centerline, cross-section lines, embankments are stored in polyline shape file for importing to HEC RAS and other GIS analysis.

Post Processing

- Raster layers like inundation extent, depth, water level etc. are extracted from the HEC RAS results.
- Conversion of raster layer to vector layer (shape files).
- The shape file of inundation extent is further processed for gap filling etc. in GIS.
- After processing the outer boundary is also exported to KMZ file.
- Polygon layer of flood plain zone boundary is converted to polyline for extracting the extent in left bank and right bank line.

Various operation like splitting, merging, overlay etc. are performed as per necessary. Area, length etc. are calculated using GIS.

4.4 ASSUMPTIONS AND LIMITATIONS

- Manning's value of 0.02 to 0.03 was adopted for the river and 0.03 to 0.04 for the flood plain.
- Limitation of river bathymetry below the water spread area in the SOI DEM and accounted using available cross-sections only.
- The tributaries are cut-off at an appropriate upstream location in this study
- River morphological changes is not considered.
- Flooding due to drainage congestion. water clogging etc. are not accounted.
- Evaporation, infiltration/ groundwater interaction and diversion losses neglected.
- Any overflow from Rapti river and backwater effect/ combined effect at confluence with Rapti river is not considered.

5 SUMMARY

The Irrigation & Water Resources Department, UP has to identify flood plain zone of river Suav as per the directive of Hon. NGT as defined under 3 (l) of River Ganga (Rejuvenation, Protection and management) Authority Order. 2016. The “Flood plain” means such area of River Ganga or its tributaries which comes under water on either side of it due to floods corresponding to its greatest flow or with a flood of frequency once in hundred years. The expertise of NIH was sought to guide how flood plain zoning of river Suav with various limitation like: No measured hydrological data are available for river Suav; during high flood of river Rapti, inundation happens up to river Suav around Balrampur district. Irrigation Dept. will also provide 1m contour data and DTM from survey of India. With these conditions NIH submitted proposal to provide draft report with delineated flood plan of river suav within six months. Two months for data collection and four months for analysis. However, SOI provided the corrected data in March 2025. In the meantime, the flood plain zone of suav is delineated based on the historical flood inundation extent form satellite data from 2009 to 2023 was submitted in March 2025.

Since, no observed discharge data for this area is available, the regional flood frequency relationships developed for ungauged basin of Middle Ganga Plains Subzone 1(f) by Kumar et al (2003) is used to estimate design flood for various return periods. The estimated peak discharge for 5, 25 and 100 year return period is 623, 961 and 1236 m³/s respectively. The hydraulic model setup using HEC RAS is prepared with 1m SOI DEM and river cross-sections provided by Irrigation Dept. Inundation boundary for 100 year return period based on hydraulic modelling was provided in the draft report in August 2025, for ground truthing and recommendation for final boundary of Flood plain. The observation received from the Irrigation Department was addressed appropriately and the delineated flood plan for 100 year return period using hydraulic modelling approach along with coordinate at 200 m interval (Annexure-I) are provided.

Bibliography

- Bhatt CM, Rao GS. (2016). Ganga floods of 2010 in Uttar Pradesh, north India: a perspective analysis using satellite remote sensing data. *Geomatics Nat Hazards Risk*. 7(2):747–763.
- Hosking, J.R.M., and Wallis, J.R. (1997). *Regional frequency analysis: an approach based on L-moments*. Cambridge University Press, Cambridge.
- Kumar, R., and Chatterjee, C. (2005). Regional flood frequency analysis using L-moments for North Brahmaputra Region of India. *Journal of Hydrologic Engineering, American Society of Civil Engineers*, 10(1), 1–7.
- NEW DELHI, FRIDAY, OCTOBER 7, 2016/ASVINA 15, 1938:
https://nmcg.nic.in/writereaddata/fileupload/47_AuthorityNotification.pdf

District wise coordinates of flood inundation extent (Hydraulic modelling approach)

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
1	82.10195	27.48769	1	82.10037	27.48599
2	82.10387	27.48716	2	82.10206	27.48498
3	82.10576	27.48655	3	82.10354	27.48376
4	82.10644	27.48531	4	82.10301	27.48217
5	82.10727	27.48371	5	82.10150	27.48327
6	82.10810	27.48207	6	82.09993	27.48442
7	82.10824	27.48035	7	82.09809	27.48509
8	82.10714	27.47887	8	82.09609	27.48531
9	82.10814	27.47745	9	82.09426	27.48485
10	82.10934	27.47600	10	82.09295	27.48351
11	82.10991	27.47436	11	82.09272	27.48455
12	82.10965	27.47271	12	82.09117	27.48505
13	82.10765	27.47259	13	82.09087	27.48355
14	82.10780	27.47430	14	82.08885	27.48361
15	82.10688	27.47577	15	82.08713	27.48331
16	82.10512	27.47631	16	82.08670	27.48155
17	82.10406	27.47482	17	82.08710	27.47993
18	82.10436	27.47362	18	82.08883	27.47913
19	82.10252	27.47358	19	82.09081	27.47940
20	82.10210	27.47526	20	82.09273	27.47912
21	82.10248	27.47703	21	82.09287	27.48062
22	82.10319	27.47853	22	82.09414	27.48041
23	82.10334	27.47935	23	82.09595	27.47972
24	82.10186	27.48057	24	82.09777	27.47892
25	82.10035	27.48177	25	82.09859	27.47749
26	82.09874	27.48286	26	82.09768	27.47598
27	82.09685	27.48339	27	82.09774	27.47418
28	82.09575	27.48239	28	82.09783	27.47241
29	82.09673	27.48132	29	82.09793	27.47063
30	82.09863	27.48072	30	82.09870	27.46896
31	82.10030	27.47984	31	82.10033	27.46808
32	82.10142	27.47834	32	82.10203	27.46711
33	82.10171	27.47656	33	82.10383	27.46643
34	82.10094	27.47489	34	82.10570	27.46580
35	82.10019	27.47321	35	82.10722	27.46460
36	82.10011	27.47146	36	82.10905	27.46416
37	82.10120	27.46997	37	82.11077	27.46337
38	82.10273	27.46885	38	82.11223	27.46391
39	82.10458	27.46815	39	82.11330	27.46544
40	82.10654	27.46779	40	82.11497	27.46590
41	82.10850	27.46797	41	82.11696	27.46623
42	82.11038	27.46792	42	82.11895	27.46654

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
43	82.11224	27.46796	43	82.12096	27.46666
44	82.11409	27.46811	44	82.12285	27.46640
45	82.11610	27.46829	45	82.12478	27.46599
46	82.11795	27.46887	46	82.12595	27.46489
47	82.11920	27.47026	47	82.12488	27.46343
48	82.12047	27.47079	48	82.12306	27.46275
49	82.12042	27.46940	49	82.12181	27.46133
50	82.12080	27.46846	50	82.12034	27.46014
51	82.12263	27.46891	51	82.11863	27.45918
52	82.12441	27.46846	52	82.11778	27.45773
53	82.12631	27.46790	53	82.11696	27.45614
54	82.12776	27.46687	54	82.11606	27.45452
55	82.12862	27.46531	55	82.11545	27.45285
56	82.12844	27.46365	56	82.11498	27.45115
57	82.12900	27.46196	57	82.11497	27.44968
58	82.12753	27.46082	58	82.11686	27.44918
59	82.12589	27.46057	59	82.11880	27.44930
60	82.12428	27.46007	60	82.12064	27.45001
61	82.12266	27.45899	61	82.12188	27.45142
62	82.12117	27.45778	62	82.12220	27.45299
63	82.11975	27.45649	63	82.12417	27.45314
64	82.11857	27.45503	64	82.12597	27.45243
65	82.11780	27.45339	65	82.12715	27.45110
66	82.11918	27.45244	66	82.12822	27.44958
67	82.11994	27.45388	67	82.12913	27.44797
68	82.12127	27.45504	68	82.12807	27.44648
69	82.12313	27.45569	69	82.12643	27.44553
70	82.12498	27.45509	70	82.12597	27.44393
71	82.12668	27.45434	71	82.12651	27.44251
72	82.12844	27.45357	72	82.12828	27.44167
73	82.13033	27.45297	73	82.13008	27.44089
74	82.13226	27.45302	74	82.13158	27.43971
75	82.13419	27.45324	75	82.13110	27.43813
76	82.13590	27.45227	76	82.13005	27.43660
77	82.13621	27.45057	77	82.12897	27.43509
78	82.13560	27.44887	78	82.12850	27.43334
79	82.13383	27.44894	79	82.12806	27.43160
80	82.13457	27.45016	80	82.12822	27.42980
81	82.13312	27.45118	81	82.12896	27.42812
82	82.13233	27.44967	82	82.12995	27.42665
83	82.13222	27.44834	83	82.13185	27.42617
84	82.13114	27.44682	84	82.13353	27.42700
85	82.12993	27.44565	85	82.13485	27.42836
86	82.12928	27.44394	86	82.13618	27.42965
87	82.13053	27.44266	87	82.13696	27.43131
88	82.13221	27.44251	88	82.13728	27.43298

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
89	82.13353	27.44115	89	82.13798	27.43465
90	82.13379	27.43939	90	82.13894	27.43623
91	82.13325	27.43774	91	82.14043	27.43744
92	82.13214	27.43624	92	82.14087	27.43596
93	82.13119	27.43466	93	82.14071	27.43418
94	82.13071	27.43291	94	82.14094	27.43240
95	82.13065	27.43111	95	82.14179	27.43088
96	82.13119	27.42937	96	82.14270	27.42934
97	82.13281	27.42937	97	82.14441	27.42840
98	82.13395	27.43085	98	82.14624	27.42915
99	82.13464	27.43253	99	82.14795	27.43011
100	82.13500	27.43417	100	82.14944	27.43131
101	82.13536	27.43592	101	82.15081	27.43263
102	82.13629	27.43748	102	82.15273	27.43251
103	82.13725	27.43904	103	82.15474	27.43226
104	82.13878	27.43968	104	82.15655	27.43153
105	82.14070	27.44005	105	82.15773	27.43018
106	82.14253	27.44008	106	82.15643	27.42880
107	82.14364	27.43867	107	82.15596	27.42712
108	82.14378	27.43696	108	82.15624	27.42542
109	82.14378	27.43526	109	82.15762	27.42426
110	82.14553	27.43437	110	82.15950	27.42464
111	82.14745	27.43387	111	82.16124	27.42552
112	82.14904	27.43487	112	82.16277	27.42669
113	82.15090	27.43481	113	82.16392	27.42812
114	82.15292	27.43480	114	82.16567	27.42900
115	82.15487	27.43438	115	82.16737	27.42861
116	82.15682	27.43420	116	82.16785	27.42689
117	82.15865	27.43397	117	82.16780	27.42509
118	82.15956	27.43306	118	82.16667	27.42381
119	82.16087	27.43171	119	82.16504	27.42488
120	82.16125	27.43002	120	82.16365	27.42457
121	82.16283	27.42999	121	82.16171	27.42420
122	82.16443	27.43102	122	82.16056	27.42280
123	82.16644	27.43097	123	82.16082	27.42103
124	82.16827	27.43021	124	82.16219	27.41991
125	82.16953	27.42888	125	82.16408	27.41929
126	82.17016	27.42723	126	82.16594	27.41892
127	82.17069	27.42550	127	82.16743	27.41889
128	82.17029	27.42375	128	82.16937	27.41872
129	82.16933	27.42217	129	82.17121	27.41799
130	82.16794	27.42115	130	82.17225	27.41656
131	82.16901	27.42076	131	82.17307	27.41494
132	82.17078	27.42018	132	82.17409	27.41354
133	82.17255	27.41934	133	82.17543	27.41220
134	82.17390	27.41803	134	82.17716	27.41140

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
135	82.17453	27.41633	135	82.17866	27.41048
136	82.17579	27.41499	136	82.18055	27.40992
137	82.17750	27.41412	137	82.18257	27.40992
138	82.17884	27.41277	138	82.18454	27.41032
139	82.18068	27.41205	139	82.18654	27.41049
140	82.18265	27.41178	140	82.18841	27.41002
141	82.18462	27.41219	141	82.19012	27.40976
142	82.18664	27.41229	142	82.19177	27.41058
143	82.18860	27.41243	143	82.19310	27.41190
144	82.18998	27.41371	144	82.19439	27.41320
145	82.19168	27.41465	145	82.19480	27.41488
146	82.19263	27.41624	146	82.19596	27.41633
147	82.19362	27.41782	147	82.19770	27.41676
148	82.19453	27.41941	148	82.19855	27.41530
149	82.19538	27.42105	149	82.19843	27.41350
150	82.19720	27.42145	150	82.19856	27.41175
151	82.19909	27.42082	151	82.19932	27.41007
152	82.20088	27.42018	152	82.20026	27.40849
153	82.20160	27.41860	153	82.20130	27.40696
154	82.20137	27.41681	154	82.20237	27.40542
155	82.20104	27.41507	155	82.20410	27.40466
156	82.20139	27.41332	156	82.20595	27.40539
157	82.20190	27.41157	157	82.20723	27.40677
158	82.20251	27.40985	158	82.20801	27.40839
159	82.20377	27.40894	159	82.20794	27.41020
160	82.20435	27.41036	160	82.20801	27.41200
161	82.20434	27.41215	161	82.20809	27.41380
162	82.20450	27.41393	162	82.20795	27.41560
163	82.20397	27.41565	163	82.20798	27.41740
164	82.20377	27.41742	164	82.20858	27.41910
165	82.20407	27.41919	165	82.21035	27.41957
166	82.20457	27.42094	166	82.21197	27.41852
167	82.20518	27.42266	167	82.21335	27.41720
168	82.20582	27.42434	168	82.21473	27.41588
169	82.20769	27.42465	169	82.21611	27.41456
170	82.20950	27.42384	170	82.21788	27.41393
171	82.21148	27.42368	171	82.21971	27.41446
172	82.21343	27.42417	172	82.22123	27.41556
173	82.21294	27.42530	173	82.22209	27.41719
174	82.21211	27.42695	174	82.22291	27.41884
175	82.21205	27.42870	175	82.22395	27.42038
176	82.21356	27.42964	176	82.22511	27.42186
177	82.21547	27.43005	177	82.22637	27.42319
178	82.21749	27.43003	178	82.22812	27.42347
179	82.21950	27.42984	179	82.22984	27.42253
180	82.22136	27.42915	180	82.23090	27.42108

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Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
181	82.22269	27.42782	181	82.23086	27.41929
182	82.22159	27.42654	182	82.23054	27.41750
183	82.21979	27.42576	183	82.23018	27.41573
184	82.21802	27.42489	184	82.22957	27.41401
185	82.21620	27.42415	185	82.22907	27.41227
186	82.21511	27.42274	186	82.22864	27.41053
187	82.21318	27.42222	187	82.22776	27.40890
188	82.21416	27.42115	188	82.22665	27.40743
189	82.21523	27.41961	189	82.22488	27.40657
190	82.21706	27.41902	190	82.22359	27.40531
191	82.21863	27.41983	191	82.22292	27.40364
192	82.21990	27.42124	192	82.22286	27.40208
193	82.22098	27.42257	193	82.22193	27.40075
194	82.22178	27.42419	194	82.22035	27.39964
195	82.22333	27.42531	195	82.21846	27.39901
196	82.22448	27.42674	196	82.21726	27.39756
197	82.22534	27.42836	197	82.21611	27.39607
198	82.22643	27.42988	198	82.21533	27.39441
199	82.22776	27.42942	199	82.21667	27.39312
200	82.22851	27.42820	200	82.21782	27.39170
201	82.22948	27.42684	201	82.21703	27.39061
202	82.23125	27.42606	202	82.21513	27.39124
203	82.23312	27.42545	203	82.21363	27.39169
204	82.23504	27.42578	204	82.21498	27.39034
205	82.23696	27.42634	205	82.21651	27.38922
206	82.23855	27.42716	206	82.21843	27.38868
207	82.24001	27.42800	207	82.22042	27.38879
208	82.24199	27.42764	208	82.22242	27.38894
209	82.24390	27.42705	209	82.22444	27.38897
210	82.24588	27.42683	210	82.22617	27.38857
211	82.24769	27.42663	211	82.22556	27.38718
212	82.24915	27.42604	212	82.22376	27.38636
213	82.25004	27.42481	213	82.22186	27.38577
214	82.25150	27.42364	214	82.21984	27.38575
215	82.25301	27.42247	215	82.21782	27.38575
216	82.25489	27.42185	216	82.21696	27.38468
217	82.25671	27.42189	217	82.21709	27.38288
218	82.25857	27.42210	218	82.21795	27.38126
219	82.25903	27.42035	219	82.21929	27.38165
220	82.25708	27.41987	220	82.22094	27.38268
221	82.25762	27.41851	221	82.22182	27.38182
222	82.25871	27.41698	222	82.22084	27.38025
223	82.26010	27.41568	223	82.22058	27.37848
224	82.26149	27.41437	224	82.22160	27.37694
225	82.26290	27.41307	225	82.22278	27.37548
226	82.26379	27.41149	226	82.22406	27.37408

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Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
227	82.26221	27.41050	227	82.22582	27.37328
228	82.26025	27.41011	228	82.22770	27.37364
229	82.25846	27.40950	229	82.22842	27.37521
230	82.25721	27.40808	230	82.22803	27.37698
231	82.25596	27.40666	231	82.22942	27.37821
232	82.25460	27.40533	232	82.23130	27.37874
233	82.25319	27.40404	233	82.23331	27.37884
234	82.25175	27.40277	234	82.23514	27.37818
235	82.25028	27.40153	235	82.23624	27.37671
236	82.24954	27.39995	236	82.23574	27.37525
237	82.24849	27.39905	237	82.23410	27.37423
238	82.24647	27.39920	238	82.23439	27.37297
239	82.24446	27.39934	239	82.23599	27.37190
240	82.24244	27.39947	240	82.23745	27.37089
241	82.24042	27.39959	241	82.23935	27.37050
242	82.23840	27.39971	242	82.23893	27.36888
243	82.23639	27.39986	243	82.24002	27.36995
244	82.23438	27.40009	244	82.24141	27.36953
245	82.23253	27.40028	245	82.24241	27.36796
246	82.23151	27.39903	246	82.24360	27.36651
247	82.22987	27.39823	247	82.24484	27.36509
248	82.22816	27.39814	248	82.24609	27.36368
249	82.22895	27.39663	249	82.24779	27.36280
250	82.23052	27.39618	250	82.24973	27.36322
251	82.23174	27.39475	251	82.25107	27.36454
252	82.23201	27.39302	252	82.25191	27.36617
253	82.23162	27.39127	253	82.25092	27.36752
254	82.23075	27.38966	254	82.24919	27.36843
255	82.22967	27.38813	255	82.24838	27.36992
256	82.22856	27.38662	256	82.25040	27.37005
257	82.22720	27.38529	257	82.25241	27.36994
258	82.22562	27.38419	258	82.25435	27.36955
259	82.22431	27.38281	259	82.25625	27.36901
260	82.22371	27.38112	260	82.25823	27.36872
261	82.22272	27.37955	261	82.26022	27.36842
262	82.22327	27.37797	262	82.26217	27.36798
263	82.22444	27.37651	263	82.26413	27.36754
264	82.22561	27.37693	264	82.26597	27.36685
265	82.22605	27.37867	265	82.26779	27.36607
266	82.22743	27.37987	266	82.26961	27.36530
267	82.22914	27.38072	267	82.27127	27.36428
268	82.23112	27.38096	268	82.27269	27.36302
269	82.23250	27.38161	269	82.27456	27.36234
270	82.23241	27.38340	270	82.27629	27.36144
271	82.23391	27.38424	271	82.27789	27.36033
272	82.23591	27.38444	272	82.27931	27.35906

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Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
273	82.23755	27.38341	273	82.28020	27.35752
274	82.23647	27.38225	274	82.28143	27.35612
275	82.23457	27.38164	275	82.28234	27.35453
276	82.23435	27.38076	276	82.28323	27.35291
277	82.23614	27.37993	277	82.28394	27.35122
278	82.23748	27.37863	278	82.28461	27.34952
279	82.23824	27.37698	279	82.28533	27.34786
280	82.23901	27.37535	280	82.28558	27.34606
281	82.24024	27.37392	281	82.28553	27.34427
282	82.24141	27.37245	282	82.28538	27.34247
283	82.24267	27.37104	283	82.28527	27.34067
284	82.24377	27.36953	284	82.28525	27.33887
285	82.24482	27.36800	285	82.28500	27.33711
286	82.24611	27.36661	286	82.28429	27.33543
287	82.24736	27.36520	287	82.28321	27.33391
288	82.24893	27.36502	288	82.28203	27.33245
289	82.24912	27.36629	289	82.28028	27.33166
290	82.24753	27.36738	290	82.27828	27.33155
291	82.24604	27.36745	291	82.27655	27.33230
292	82.24574	27.36898	292	82.27605	27.33402
293	82.24608	27.37073	293	82.27605	27.33582
294	82.24754	27.37179	294	82.27566	27.33747
295	82.24943	27.37211	295	82.27433	27.33875
296	82.25122	27.37280	296	82.27250	27.33941
297	82.25305	27.37232	297	82.27076	27.33857
298	82.25483	27.37153	298	82.26964	27.33994
299	82.25676	27.37101	299	82.26854	27.34146
300	82.25815	27.37179	300	82.26764	27.34307
301	82.25991	27.37187	301	82.26821	27.34472
302	82.26113	27.37073	302	82.26940	27.34582
303	82.26255	27.36987	303	82.26942	27.34763
304	82.26456	27.36968	304	82.26946	27.34942
305	82.26649	27.36918	305	82.26774	27.35007
306	82.26772	27.36828	306	82.26627	27.34885
307	82.26961	27.36765	307	82.26500	27.34745
308	82.27130	27.36665	308	82.26362	27.34616
309	82.27308	27.36579	309	82.26183	27.34578
310	82.27468	27.36472	310	82.26039	27.34690
311	82.27648	27.36396	311	82.25907	27.34766
312	82.27824	27.36314	312	82.25708	27.34736
313	82.27951	27.36176	313	82.25511	27.34698
314	82.28082	27.36039	314	82.25324	27.34628
315	82.28182	27.35883	315	82.25190	27.34523
316	82.28295	27.35733	316	82.25162	27.34344
317	82.28412	27.35586	317	82.25183	27.34169
318	82.28489	27.35420	318	82.25249	27.33999

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Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
319	82.28557	27.35250	319	82.25400	27.33889
320	82.28624	27.35080	320	82.25573	27.33796
321	82.28706	27.34916	321	82.25755	27.33718
322	82.28742	27.34739	322	82.25941	27.33647
323	82.28771	27.34560	323	82.26043	27.33736
324	82.28775	27.34381	324	82.26093	27.33911
325	82.28790	27.34204	325	82.26141	27.34086
326	82.28787	27.34025	326	82.26313	27.34089
327	82.28746	27.33848	327	82.26502	27.34033
328	82.28697	27.33673	328	82.26672	27.33975
329	82.28832	27.33602	329	82.26829	27.33984
330	82.28738	27.33442	330	82.26925	27.33826
331	82.28578	27.33408	331	82.26844	27.33691
332	82.28464	27.33260	332	82.26701	27.33564
333	82.28346	27.33114	333	82.26606	27.33407
334	82.28185	27.33009	334	82.26516	27.33246
335	82.27990	27.32977	335	82.26455	27.33076
336	82.27789	27.32973	336	82.26460	27.32896
337	82.27602	27.33031	337	82.26566	27.32745
338	82.27442	27.33018	338	82.26730	27.32655
339	82.27343	27.33176	339	82.26824	27.32495
340	82.27325	27.33338	340	82.26846	27.32320
341	82.27220	27.33447	341	82.26885	27.32143
342	82.27056	27.33420	342	82.26938	27.31969
343	82.26930	27.33504	343	82.26974	27.31791
344	82.26810	27.33365	344	82.27013	27.31615
345	82.26720	27.33203	345	82.27077	27.31444
346	82.26654	27.33035	346	82.27189	27.31297
347	82.26721	27.32887	347	82.27329	27.31168
348	82.26880	27.32778	348	82.27489	27.31059
349	82.27025	27.32659	349	82.27674	27.30988
350	82.27092	27.32488	350	82.27861	27.30918
351	82.27150	27.32323	351	82.28057	27.30875
352	82.27091	27.32217	352	82.28258	27.30869
353	82.27136	27.32041	353	82.28459	27.30883
354	82.27248	27.31963	354	82.28657	27.30886
355	82.27336	27.31944	355	82.28842	27.30940
356	82.27266	27.31783	356	82.29027	27.30994
357	82.27224	27.31627	357	82.29166	27.31125
358	82.27322	27.31472	358	82.29250	27.31285
359	82.27457	27.31338	359	82.29333	27.31449
360	82.27599	27.31213	360	82.29420	27.31611
361	82.27796	27.31171	361	82.29442	27.31790
362	82.27990	27.31127	362	82.29462	27.31970
363	82.28187	27.31088	363	82.29461	27.32150
364	82.28388	27.31103	364	82.29485	27.32328

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
365	82.28589	27.31120	365	82.29523	27.32505
366	82.28785	27.31159	366	82.29592	27.32674
367	82.28960	27.31248	367	82.29689	27.32831
368	82.29080	27.31390	368	82.29827	27.32952
369	82.29161	27.31555	369	82.30020	27.32943
370	82.29090	27.31709	370	82.30220	27.32922
371	82.29087	27.31868	371	82.30421	27.32919
372	82.29214	27.31912	372	82.30606	27.32989
373	82.29250	27.32089	373	82.30765	27.33096
374	82.29233	27.32268	374	82.30862	27.33249
375	82.29242	27.32448	375	82.30945	27.33406
376	82.29328	27.32605	376	82.31032	27.33568
377	82.29385	27.32776	377	82.31196	27.33663
378	82.29464	27.32940	378	82.31285	27.33812
379	82.29527	27.33070	379	82.31397	27.33952
380	82.29463	27.33230	380	82.31581	27.34021
381	82.29447	27.33410	381	82.31782	27.34025
382	82.29440	27.33586	382	82.31981	27.33995
383	82.29513	27.33751	383	82.32170	27.33935
384	82.29632	27.33896	384	82.32343	27.33842
385	82.29736	27.34050	385	82.32515	27.33747
386	82.29860	27.34193	386	82.32691	27.33659
387	82.30048	27.34214	387	82.32877	27.33588
388	82.30250	27.34211	388	82.33063	27.33518
389	82.30452	27.34215	389	82.33255	27.33468
390	82.30652	27.34198	390	82.33451	27.33421
391	82.30818	27.34122	391	82.33644	27.33370
392	82.30910	27.33962	392	82.33845	27.33348
393	82.31045	27.33912	393	82.34046	27.33334
394	82.31187	27.34041	394	82.34242	27.33368
395	82.31356	27.34139	395	82.34442	27.33380
396	82.31545	27.34198	396	82.34642	27.33356
397	82.31747	27.34209	397	82.34841	27.33369
398	82.31947	27.34201	398	82.35040	27.33372
399	82.32137	27.34142	399	82.35209	27.33285
400	82.32329	27.34090	400	82.35384	27.33199
401	82.32489	27.33983	401	82.35541	27.33087
402	82.32674	27.33918	402	82.35707	27.32990
403	82.32865	27.33862	403	82.35890	27.32915
404	82.33051	27.33792	404	82.36085	27.32869
405	82.33233	27.33714	405	82.36283	27.32836
406	82.33431	27.33679	406	82.36449	27.32773
407	82.33628	27.33644	407	82.36462	27.32593
408	82.33829	27.33633	408	82.36427	27.32415
409	82.34030	27.33612	409	82.36378	27.32240
410	82.34228	27.33575	410	82.36333	27.32065

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
411	82.34425	27.33581	411	82.36313	27.31887
412	82.34621	27.33587	412	82.36329	27.31707
413	82.34769	27.33622	413	82.36386	27.31535
414	82.34970	27.33605	414	82.36526	27.31410
415	82.35163	27.33553	415	82.36723	27.31374
416	82.35350	27.33515	416	82.36897	27.31298
417	82.35509	27.33408	417	82.36985	27.31137
418	82.35636	27.33270	418	82.37010	27.30962
419	82.35791	27.33162	419	82.36966	27.30787
420	82.35914	27.33240	420	82.36957	27.30612
421	82.35957	27.33092	421	82.36957	27.30434
422	82.36131	27.33071	422	82.36957	27.30255
423	82.36291	27.33155	423	82.37024	27.30106
424	82.36457	27.33234	424	82.37192	27.30006
425	82.36511	27.33405	425	82.37388	27.29969
426	82.36617	27.33557	426	82.37575	27.30034
427	82.36802	27.33594	427	82.37734	27.30135
428	82.36998	27.33612	428	82.37815	27.30301
429	82.37157	27.33527	429	82.37858	27.30472
430	82.37198	27.33361	430	82.37899	27.30641
431	82.37101	27.33208	431	82.38040	27.30593
432	82.37063	27.33044	432	82.38091	27.30418
433	82.37176	27.32950	433	82.38247	27.30310
434	82.37217	27.33124	434	82.38445	27.30308
435	82.37382	27.33227	435	82.38641	27.30351
436	82.37499	27.33367	436	82.38835	27.30403
437	82.37578	27.33505	437	82.39028	27.30456
438	82.37760	27.33480	438	82.39216	27.30520
439	82.37833	27.33324	439	82.39396	27.30603
440	82.37898	27.33154	440	82.39586	27.30664
441	82.37954	27.32984	441	82.39783	27.30698
442	82.37937	27.32805	442	82.39930	27.30641
443	82.37817	27.32700	443	82.39780	27.30521
444	82.37639	27.32691	444	82.39632	27.30399
445	82.37485	27.32625	445	82.39591	27.30225
446	82.37358	27.32500	446	82.39638	27.30050
447	82.37355	27.32319	447	82.39539	27.29952
448	82.37314	27.32143	448	82.39441	27.29992
449	82.37279	27.31966	449	82.39305	27.30106
450	82.37229	27.31808	450	82.39155	27.29995
451	82.37042	27.31791	451	82.39160	27.29867
452	82.36902	27.31913	452	82.39311	27.29752
453	82.36801	27.32068	453	82.39502	27.29703
454	82.36752	27.32243	454	82.39703	27.29723
455	82.36752	27.32414	455	82.39759	27.29590
456	82.36810	27.32586	456	82.39777	27.29411

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
457	82.36764	27.32723	457	82.39845	27.29241
458	82.36664	27.32586	458	82.39921	27.29074
459	82.36632	27.32408	459	82.39971	27.28899
460	82.36584	27.32232	460	82.40067	27.28744
461	82.36555	27.32055	461	82.40214	27.28624
462	82.36515	27.31880	462	82.40402	27.28563
463	82.36538	27.31701	463	82.40573	27.28643
464	82.36646	27.31567	464	82.40684	27.28794
465	82.36844	27.31535	465	82.40799	27.28942
466	82.37018	27.31455	466	82.40903	27.29097
467	82.37117	27.31302	467	82.40981	27.29263
468	82.37205	27.31140	468	82.41056	27.29430
469	82.37213	27.30961	469	82.41168	27.29578
470	82.37178	27.30784	470	82.41315	27.29645
471	82.37167	27.30610	471	82.41277	27.29509
472	82.37333	27.30636	472	82.41307	27.29334
473	82.37352	27.30460	473	82.41406	27.29180
474	82.37439	27.30298	474	82.41438	27.29054
475	82.37478	27.30454	475	82.41284	27.28946
476	82.37513	27.30632	476	82.41090	27.28899
477	82.37690	27.30704	477	82.40944	27.28781
478	82.37816	27.30838	478	82.40831	27.28632
479	82.37983	27.30929	479	82.40779	27.28459
480	82.38173	27.30929	480	82.40823	27.28284
481	82.38315	27.30816	481	82.40949	27.28151
482	82.38351	27.30649	482	82.41091	27.28026
483	82.38522	27.30604	483	82.41240	27.27903
484	82.38712	27.30643	484	82.41392	27.27786
485	82.38903	27.30697	485	82.41569	27.27716
486	82.39042	27.30649	486	82.41763	27.27670
487	82.39223	27.30729	487	82.41964	27.27652
488	82.39408	27.30801	488	82.42165	27.27632
489	82.39600	27.30856	489	82.42353	27.27669
490	82.39800	27.30881	490	82.42329	27.27847
491	82.39942	27.30976	491	82.42241	27.28008
492	82.40083	27.31017	492	82.42152	27.28170
493	82.40265	27.30942	493	82.42295	27.28185
494	82.40441	27.30955	494	82.42388	27.28027
495	82.40435	27.31070	495	82.42538	27.27907
496	82.40581	27.31058	496	82.42713	27.27818
497	82.40438	27.31185	497	82.42910	27.27785
498	82.40380	27.31352	498	82.43090	27.27856
499	82.40542	27.31340	499	82.43281	27.27842
500	82.40741	27.31310	500	82.43476	27.27801
501	82.40883	27.31224	501	82.43638	27.27694
502	82.40973	27.31063	502	82.43806	27.27594

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
503	82.41006	27.30889	503	82.43997	27.27542
504	82.40940	27.30730	504	82.44136	27.27415
505	82.40755	27.30669	505	82.44087	27.27266
506	82.40565	27.30704	506	82.43925	27.27334
507	82.40384	27.30784	507	82.43766	27.27445
508	82.40191	27.30835	508	82.43587	27.27527
509	82.40130	27.30752	509	82.43400	27.27595
510	82.40128	27.30583	510	82.43210	27.27656
511	82.39998	27.30447	511	82.43031	27.27692
512	82.39853	27.30326	512	82.42852	27.27631
513	82.39822	27.30149	513	82.42671	27.27555
514	82.39875	27.29976	514	82.42521	27.27436
515	82.39934	27.29803	515	82.42366	27.27320
516	82.39964	27.29627	516	82.42217	27.27198
517	82.39981	27.29448	517	82.42096	27.27060
518	82.40045	27.29277	518	82.42053	27.26888
519	82.40122	27.29110	519	82.42097	27.26711
520	82.40210	27.28949	520	82.42290	27.26680
521	82.40346	27.28822	521	82.42482	27.26716
522	82.40516	27.28894	522	82.42670	27.26781
523	82.40571	27.29063	523	82.42856	27.26851
524	82.40590	27.29239	524	82.43048	27.26907
525	82.40685	27.29397	525	82.43247	27.26929
526	82.40651	27.29544	526	82.43447	27.26916
527	82.40490	27.29646	527	82.43638	27.26863
528	82.40454	27.29788	528	82.43809	27.26768
529	82.40580	27.29930	529	82.43980	27.26672
530	82.40699	27.30055	530	82.44137	27.26562
531	82.40892	27.30097	531	82.44241	27.26409
532	82.41044	27.30208	532	82.44265	27.26230
533	82.41164	27.30351	533	82.44281	27.26057
534	82.41315	27.30470	534	82.44362	27.25896
535	82.41469	27.30586	535	82.44449	27.25734
536	82.41662	27.30584	536	82.44564	27.25587
537	82.41659	27.30416	537	82.44710	27.25465
538	82.41538	27.30287	538	82.44888	27.25399
539	82.41359	27.30239	539	82.45089	27.25392
540	82.41282	27.30072	540	82.45291	27.25385
541	82.41435	27.30017	541	82.45461	27.25460
542	82.41592	27.29951	542	82.45625	27.25442
543	82.41627	27.29799	543	82.45630	27.25299
544	82.41620	27.29623	544	82.45447	27.25226
545	82.41541	27.29463	545	82.45273	27.25135
546	82.41604	27.29296	546	82.45162	27.24992
547	82.41705	27.29142	547	82.45068	27.24833
548	82.41791	27.28981	548	82.44980	27.24672

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
549	82.41844	27.28816	549	82.44957	27.24493
550	82.41855	27.28636	550	82.44886	27.24327
551	82.41784	27.28471	551	82.44767	27.24211
552	82.41608	27.28391	552	82.44717	27.24036
553	82.41436	27.28464	553	82.44768	27.23929
554	82.41371	27.28631	554	82.44863	27.23858
555	82.41240	27.28744	555	82.44871	27.23686
556	82.41094	27.28645	556	82.44901	27.23507
557	82.41022	27.28477	557	82.44936	27.23330
558	82.41108	27.28315	558	82.45015	27.23164
559	82.41251	27.28193	559	82.45184	27.23093
560	82.41396	27.28071	560	82.45360	27.23010
561	82.41558	27.27968	561	82.45527	27.22908
562	82.41745	27.27899	562	82.45688	27.22799
563	82.41939	27.27854	563	82.45849	27.22690
564	82.41952	27.27995	564	82.46019	27.22593
565	82.41913	27.28172	565	82.46130	27.22474
566	82.41909	27.28346	566	82.46024	27.22338
567	82.42027	27.28474	567	82.45952	27.22201
568	82.42228	27.28467	568	82.46015	27.22033
569	82.42405	27.28387	569	82.46184	27.21935
570	82.42512	27.28234	570	82.46353	27.21836
571	82.42638	27.28094	571	82.46507	27.21725
572	82.42816	27.28020	572	82.46547	27.21553
573	82.42993	27.28055	573	82.46649	27.21425
574	82.43194	27.28049	574	82.46666	27.21256
575	82.43391	27.28016	575	82.46629	27.21079
576	82.43589	27.27980	576	82.46623	27.20901
577	82.43777	27.27914	577	82.46713	27.20739
578	82.43964	27.27846	578	82.46883	27.20646
579	82.44138	27.27756	579	82.46962	27.20482
580	82.44304	27.27656	580	82.47117	27.20367
581	82.44393	27.27495	581	82.47291	27.20275
582	82.44521	27.27356	582	82.47466	27.20186
583	82.44467	27.27183	583	82.47650	27.20122
584	82.44316	27.27071	584	82.47762	27.20070
585	82.44148	27.27018	585	82.47896	27.20076
586	82.43955	27.27070	586	82.48032	27.19980
587	82.43781	27.27161	587	82.48139	27.19851
588	82.43606	27.27253	588	82.48282	27.19735
589	82.43428	27.27337	589	82.48439	27.19624
590	82.43248	27.27418	590	82.48594	27.19509
591	82.43064	27.27464	591	82.48768	27.19419
592	82.42868	27.27422	592	82.48961	27.19378
593	82.42707	27.27320	593	82.49153	27.19322
594	82.42549	27.27207	594	82.49351	27.19293

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
595	82.42391	27.27096	595	82.49550	27.19271
596	82.42348	27.26936	596	82.49731	27.19228
597	82.42507	27.26948	597	82.49912	27.19162
598	82.42685	27.27034	598	82.50088	27.19074
599	82.42863	27.27119	599	82.50257	27.18975
600	82.43049	27.27165	600	82.50430	27.18883
601	82.43250	27.27169	601	82.50611	27.18810
602	82.43446	27.27158	602	82.50727	27.18706
603	82.43634	27.27095	603	82.50759	27.18556
604	82.43799	27.26995	604	82.50819	27.18428
605	82.43973	27.26922	605	82.50742	27.18266
606	82.44141	27.26829	606	82.50744	27.18086
607	82.44307	27.26729	607	82.50768	27.17908
608	82.44413	27.26581	608	82.50856	27.17746
609	82.44531	27.26438	609	82.51006	27.17626
610	82.44521	27.26258	610	82.51150	27.17500
611	82.44562	27.26086	611	82.51327	27.17434
612	82.44637	27.25918	612	82.51528	27.17413
613	82.44744	27.25776	613	82.51720	27.17360
614	82.44918	27.25685	614	82.51884	27.17403
615	82.45113	27.25648	615	82.52021	27.17536
616	82.45314	27.25628	616	82.52054	27.17693
617	82.45515	27.25629	617	82.52050	27.17864
618	82.45715	27.25650	618	82.52252	27.17869
619	82.45917	27.25645	619	82.52454	27.17874
620	82.46106	27.25585	620	82.52651	27.17908
621	82.46267	27.25489	621	82.52833	27.17985
622	82.46353	27.25329	622	82.53018	27.18058
623	82.46338	27.25172	623	82.53208	27.18117
624	82.46159	27.25089	624	82.53405	27.18150
625	82.45960	27.25077	625	82.53588	27.18221
626	82.45758	27.25074	626	82.53783	27.18176
627	82.45566	27.25022	627	82.53965	27.18234
628	82.45414	27.24922	628	82.54164	27.18260
629	82.45324	27.24760	629	82.54364	27.18269
630	82.45260	27.24590	630	82.54524	27.18184
631	82.45229	27.24413	631	82.54715	27.18167
632	82.45186	27.24238	632	82.54909	27.18124
633	82.45159	27.24061	633	82.55027	27.17989
634	82.45197	27.23884	634	82.55216	27.17925
635	82.45242	27.23708	635	82.55411	27.17913
636	82.45273	27.23532	636	82.55607	27.17923
637	82.45415	27.23535	637	82.55708	27.17885
638	82.45490	27.23687			
639	82.45670	27.23714			
640	82.45825	27.23623			

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
641	82.45873	27.23462			
642	82.45868	27.23284			
643	82.45842	27.23116			
644	82.45923	27.22951			
645	82.46067	27.22848			
646	82.46260	27.22795			
647	82.46448	27.22734			
648	82.46535	27.22574			
649	82.46663	27.22436			
650	82.46731	27.22268			
651	82.46688	27.22099			
652	82.46593	27.21965			
653	82.46743	27.21862			
654	82.46815	27.21695			
655	82.46868	27.21525			
656	82.46910	27.21354			
657	82.46924	27.21175			
658	82.46965	27.20999			
659	82.47045	27.20833			
660	82.47205	27.20802			
661	82.47384	27.20752			
662	82.47446	27.20620			
663	82.47487	27.20479			
664	82.47618	27.20360			
665	82.47781	27.20374			
666	82.47941	27.20268			
667	82.48105	27.20175			
668	82.48262	27.20067			
669	82.48409	27.19946			
670	82.48565	27.19831			
671	82.48708	27.19731			
672	82.48834	27.19619			
673	82.49030	27.19577			
674	82.49223	27.19530			
675	82.49424	27.19552			
676	82.49618	27.19553			
677	82.49786	27.19455			
678	82.49982	27.19412			
679	82.50171	27.19352			
680	82.50352	27.19272			
681	82.50533	27.19192			
682	82.50693	27.19084			
683	82.50849	27.18968			
684	82.50998	27.18849			
685	82.51065	27.18679			
686	82.51097	27.18503			

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
687	82.51036	27.18331			
688	82.50995	27.18155			
689	82.50999	27.17981			
690	82.51166	27.17880			
691	82.51339	27.17792			
692	82.51539	27.17769			
693	82.51690	27.17872			
694	82.51821	27.18009			
695	82.51931	27.18159			
696	82.52131	27.18145			
697	82.52330	27.18150			
698	82.52526	27.18193			
699	82.52722	27.18236			
700	82.52918	27.18279			
701	82.53114	27.18322			
702	82.53310	27.18366			
703	82.53503	27.18419			
704	82.53698	27.18431			
705	82.53889	27.18491			
706	82.54089	27.18514			
707	82.54289	27.18534			
708	82.54488	27.18505			
709	82.54688	27.18477			
710	82.54882	27.18434			
711	82.55062	27.18352			
712	82.55243	27.18273			
713	82.55410	27.18212			
714	82.55562	27.18110			
715	82.55689	27.18107			

संख्या-1101/25-27-सिं0-4-8(रिट)(NGT)/2022

प्रेषक

डॉ० अरविन्द कुमार चौरसिया,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा में,

- 1- अपर मुख्य सचिव/प्रमुख सचिव,
नगर विकास विभाग,
उ०प्र० शासन ।
- 3- अपर मुख्य सचिव/प्रमुख सचिव,
राजस्व विभाग,
उ०प्र० शासन ।

- 2- अपर मुख्य सचिव/प्रमुख सचिव
आवास एवं शहरी नियोजन विभाग,
उ०प्र० शासन ।
- 4- प्रमुख अभियन्ता एवं विभागाध्यक्ष,
सिंचाई एवं जल संसाधन विभाग,
उ०प्र० लखनऊ ।

सिंचाई एवं जल संसाधन अनुभाग-4

लखनऊ:: दिनांक 7 सितम्बर, 2025

विषय- ओ.ए.संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट ऑफ उ०प्र० व अन्य में मा. राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 13-02-2025 के अनुपालन में जनपद बलरामपुर में सुआँव नदी का फ्लड प्लेन जोन घोषित किये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक ओ०ए० संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट ऑफ उगा राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 13.02.2025 के अनुपालन में निर्गत अधिसूचना संख्या-151/2025-439/2025-27-सिं०4-FCN-1832864, दिनांक 08.04.2025 एवं मुख्य अभियन्ता (जल संसाधन) कार्यालय प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उ०प्र० लखनऊ के पत्र संख्या-675/मु०अ०(ज०सं०)/अनिमं-1/अनिख-3, दिनांक-04.09.2025 (प्रति संलग्न) का कृपया सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें राष्ट्रीय जल विज्ञान संस्थान, रुड़की द्वारा सर्वे ऑफ इण्डिया एवं विभाग द्वारा उपलब्ध कराये गये आकड़ों के आधार पर माडलिंग कर 100 वर्ष की आवृत्ति के बाढ़ के अनुसार सुआँव नदी के फ्लड प्लेन जोन के निर्धारण हेतु अधिसूचना निर्गत किये जाने के संबंध में प्रस्ताव उपलब्ध कराया गया है।

2. मा० राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में दिनांक 13.02.2025 को सुनवाई के उपरान्त निम्न आदेश

(प्रस्तर-6) दिये गये हैं : -

"We are of the view that Survey of India should submit final report to Irrigation Department expeditiously without any further delay and the Department of Irrigation should accomplish all the tasks of FPZ and issue Notification in this regard well before next date of hearing. "

मा. राष्ट्रीय हरित अधिकरण के आदेशों के अनुपालन में प्रथम चरण में सुआँव नदी बेसिन के वर्ष 2009-2023 के उपलब्ध मैप के अनुसार आप्लावन क्षेत्र (Inundation Satellite Imageries) के परिप्रेक्ष्य में वर्ष 2022 में राप्ती नदी के अधिकतम बाढ़ के आधार पर फ्लड प्लेन जोन का निर्धारण किया गया था, जिसे सिंचाई एवं जल संसाधन अनुभाग-4 के पत्र संख्या-151 /2025- 439/2025-27-सिं० -4- FCN-1832864 दिनांक- 08.04.2025 द्वारा अधिसूचित किया गया था। उक्त अधिसूचना में उल्लेख किया गया है कि "राष्ट्रीय जल विज्ञान संस्थान, रुड़की द्वारा सर्वे ऑफ इण्डिया एवं विभाग द्वारा उपलब्ध कराये गये आंकड़ों के आधार पर माडलिंग कर 100 वर्ष की आवृत्ति के बाढ़ के अनुसार फ्लड प्लेन जोन निर्धारण किये जाने की कार्यवाही प्रगति में है, जो सितम्बर-2025 तक सम्भावित है। कालान्तर में 100 वर्ष की बाढ़ आवृत्ति के अनुसार फ्लड प्लेन जोन का निर्धारण हो जाने के उपरान्त उक्त अधिसूचना स्वतः निरस्त मानी जायेगी तथा पुनः 100 वर्ष की बाढ़ आवृत्ति के आधार पर फ्लड प्लेन जोन का निर्धारण किये जाने हेतु अधिसूचना निर्गत की जायेगी।"

3. राष्ट्रीय जल विज्ञान संस्थान, रुड़की द्वारा सर्वे ऑफ इण्डिया एवं सिंचाई एवं जल संसाधन विभाग द्वारा उपलब्ध कराये गये आंकड़ों के आधार पर माडलिंग कर 100 वर्ष की आवृत्ति के बाढ़ के अनुसार सुआँव नदी का फ्लड प्लेन जोन का निर्धारण कर उपलब्ध करायी गयी रिपोर्ट के क्रम में सुआँव नदी के फ्लड प्लेन जोन के निर्धारण हेतु अधिसूचना निर्गत किये जाने के संबंध में प्रस्ताव उपलब्ध कराया गया है।

4. मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 13-02-2025 के अनुपालन में प्रमुख अभियंता एवं विभागाध्यक्ष सिंचाई एवं जल संसाधन विभाग, उ०प्र० लखनऊ के पत्र संख्या-675/मु०अ०(ज०स०)/अनिमं-1/अनिख-3, दिनांक-04.09.2025 द्वारा उपलब्ध कराये गए प्रस्तावानुसार जनपद बलरामपुर में सुआँव नदी के फ्लड प्लेन जोन अधिसूचित किया जाना है।

5. इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि ओ०ए० संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट ऑफ उ०प्र० व अन्य में मा. राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 13-02-2025 के अनुपालन में 100 वर्ष की आवृत्ति के बाढ़ के आधार पर जनपद बलरामपुर में फ्लड प्लेन जोन के Coordinates (Latitude & Longitude) के आधार पर जनपद बलरामपुर में सुआँव नदी का फ्लड प्लेन जोन निर्धारित किया जाता है। इस सम्बन्ध में

एन.एम.सी.जी, मा० राष्ट्रीय हरित अधिकरण एवं विभिन्न मा० न्यायालयों द्वारा समय समय पर पारित दिशा-निर्देश एवं आदेश प्रभावी होंगे।

6. उक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाये।
संलग्नक-यथोक्त ।

भवदीय,
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ARAVIND KUMAR CHAURASIA
Date: 07-09-2025 14:45:33

(डॉ० अरविन्द कुमार चौरसिया)
विशेष सचिव ।

संख्या एवं दिनांक तदैव।

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मुख्य सचिव, उ०प्र० शासन।
2. अध्यक्ष, राजस्व परिषद, प्रयागराज ।
3. अपर मुख्य सचिव/प्रमुख सचिव, वन एवं पर्यावरण एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
4. अपर मुख्य सचिव/प्रमुख सचिव भूतत्व एवं खनिकर्म विभाग उ०प्र० शासन।
5. अपर मुख्य सचिव/प्रमुख सचिव, औद्योगिक विकास विभाग, उ०प्र० शासन।
6. अपर मुख्य सचिव/प्रमुख सचिव, कृषि विभाग, उ०प्र० शासन।
7. सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड लखनऊ।
8. आवास आयुक्त, उ०प्र० आवास विकास परिषद, लखनऊ।
9. प्रमुख अभियन्ता (परियोजना), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, प्रमुख अभियन्ता (परिकल्प एवं नियोजन) सिंचाई एवं जल संसाधन विभाग, उ०प्र० एवं प्रमुख अभियन्ता (यांत्रिक), सिंचाई एवं जल संसाधन विभाग, उ०प्र० लखनऊ।
10. संबंधित जनपद के जिलाधिकारी/ वरिष्ठ पुलिस अधीक्षक/ पुलिस अधीक्षक, उ०प्र०।
11. संबंधित जनपद के मुख्य कार्यकारी अधिकारी, औद्योगिक विकास प्राधिकरण, उ०प्र०।
12. संबंधित जनपद के विकास प्राधिकरण के उपाध्यक्ष, उ०प्र०।
13. संबंधित जनपद के प्रशासक/ मुख्य नगर अधिकारी, नगर निगम/ नगर पालिका, उ०प्र०।
14. संबंधित क्षेत्र के नगर पालिका परिषद/ नगर पंचायत के अध्यक्ष, उ०प्र०।
15. समस्त विनियमित क्षेत्रों के नियत प्राधिकारी, उ०प्र०।
16. संबंधित क्षेत्र के अध्यक्ष विशेष क्षेत्र विकास प्राधिकरण, उ०प्र०।
17. निदेशक, सूचना एवं जनसम्पर्क विभाग को इस आशय से प्रेषित की उक्त सूचना प्रदेश के व्यापक प्रचार-प्रसार वाले दैनिक समाचार पत्रों में प्रकाशित कराते हुए स्थानीय दूरदर्शन पर समाचार के माध्यम से प्रसारित कराने का कष्ट करें।

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18. सिंचाई एवं जल संसाधन अनुभाग-2 को उपर्युक्त प्रस्तर-5 के अनुसार कार्यवाही सुनिश्चित किये जाने हेतु।
19. सिंचाई एवं जल संसाधन विभाग के समस्त अनुभाग ।
20. मुख्य अभियंता (सरयू-द्वितीय), सिंचाई एवं जल संसाधन विभाग, गोण्डा।
21. गार्ड फाईल ।
संलग्नक-यथोक्त ।

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RAMA KANT VERMA
Date: 07/09/2025
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प्रेषक:-

1540

मुख्य अभियन्ता (जल संसाधन),
कार्यालय प्रमुख अभियन्ता,
सिंचाई एवं जल संसाधन विभाग, उ०प्र०,
लखनऊ।

सेवा में,

संयुक्त सचिव,
सिंचाई एवं जल संसाधन अनुभाग-4,
उ०प्र० शासन, लखनऊ।

पत्रांक: 675 / मु०अ०(ज०स०) / अनिमं-1 / अनिख-3.

दिनांक 04 सितम्बर, 2025

विषय:- मा० राष्ट्रीय हरित अधिकरण के आदेशों के क्रम में जनपद बलरामपुर में सुआँव नदी के फ्लड प्लेन जोन के निर्धारण के सम्बन्ध में।

संदर्भ:- मुख्य अभियन्ता सरयू परियोजना-द्वितीय का पत्रांक-7052 / स०प०द्वि० / NGT, दिनांक-04.09.2025 महोदय,

कृपया उपरोक्त विषयक संदर्भित पत्र (छायाप्रति संलग्न) का अवलोकन करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण के आदेशों के क्रम में जनपद बलरामपुर में सुआँव नदी के फ्लड प्लेन जोन के निर्धारण के सम्बन्ध में मुख्य अभियन्ता सरयू परियोजना-द्वितीय गोण्डा का पत्रांक-7052 / स०प०द्वि० / NGT, दिनांक-04.09.2025 द्वारा आख्या उपलब्ध करायी गयी है, जो निम्नवत् है:-

मा० राष्ट्रीय हरित अधिकरण द्वारा दिनांक-13.02.2025 को सुनवाई के उपरान्त निम्नवत् आदेश निर्गत किये गये हैं:-

"We are of the view that Survey of India should submit final report to Irrigation Department expeditiously without any further delay and the the Department of Irrigation should accomplish all the tasks of FPZ and issue Notification in this regard well before next date of hearing."

मा० राष्ट्रीय हरित अधिकरण के आदेशों के अनुपालन में प्रथम चरण में सुआँव नदी बेसिन के वर्ष 2009-2023 के उपलब्ध मैप के अनुसार आप्लावन क्षेत्र (Inundation Satellite Imageries) के परिपेक्ष्य में वर्ष 2022 में राप्ती नदी के अधिकतम बाढ़ के आधार पर फ्लड प्लेन जोन का निर्धारण किया गया था, जिसे उत्तर प्रदेश शासन के पत्र संख्या-151/2025-439/2025-27-सि०-4-FCN-1832864 दिनांक-08.04.2025 द्वारा अधिसूचित किया गया था। उक्त अधिसूचना में उल्लेख किया गया था कि "राष्ट्रीय जल विज्ञान संस्थान, रुड़की द्वारा सर्वे ऑफ इण्डिया एवं विभाग द्वारा उपलब्ध कराये गये आंकड़ों के आधार पर माडलिंग कर 100 वर्ष की आवृत्ति के बाढ़ के अनुसार फ्लड प्लेन जोन निर्धारण किये जाने की कार्यवाही प्रगति में है, जो सितम्बर-2025 तक सम्पादित है। कालान्तर में 100 वर्ष की बाढ़ आवृत्ति के अनुसार फ्लड प्लेन जोन का निर्धारण हो जाने के उपरान्त उक्त अधिसूचना स्वतः निरस्त मानी जायेगी तथा पुनः 100 वर्ष की बाढ़ आवृत्ति के आधार पर फ्लड प्लेन जोन का निर्धारण किये जाने हेतु अधिसूचना निर्गत की जायेगी।"

तत्क्रम में राष्ट्रीय जल विज्ञान संस्थान, रुड़की द्वारा सर्वे ऑफ इण्डिया एवं विभाग द्वारा उपलब्ध कराये गये आंकड़ों के आधार पर माडलिंग कर 100 वर्ष की आवृत्ति के बाढ़ के अनुसार सुआँव नदी के फ्लड प्लेन जोन के निर्धारण कर दिया गया है जिसका रिपोर्ट (छायाप्रति संलग्न) इस अनुरोध के साथ प्रेषित है कि कृपया इस सम्बन्ध में अधिसूचना निर्गत कराने हेतु आवश्यक कार्यवाही करने का कष्ट करें, जिससे कि मा० अधिकरण के आदेशों के अनुपालन किया जा सके।

पत्र प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उ०प्र०, लखनऊ के अनुमोदनोपरान्त शासन के अनुमोदन हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

भवदीय

Rakesh

(राकेश यादव) 11/9/25

मुख्य अभियन्ता(जल संसाधन)

पत्रांक एवं दिनांक- यथोक्त

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- 1-प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, उ०प्र०, लखनऊ।
- 2-मुख्य अभियन्ता सरयू परियोजना-द्वितीय, गोण्डा।

(राकेश यादव)

मुख्य अभियन्ता(जल संसाधन)

5/9/25

कार्यालय मुख्य अभियन्ता
सरयू परियोजना-द्वितीय
गोण्डा।

पत्रांक:- 7052/स0प0द्वि0/NGT

दिनांक- 04 सितम्बर, 2025

विषय:-मा0 राष्ट्रीय हरित अधिकरण के आदेशों के ताम में जनपद बलरागपुर में सुआँव नदी के फलड़ प्लेन जोन के निर्धारण के सम्बन्ध में।

संदर्भ:-अधीक्षण अभियन्ता, ड्रेनेज मण्डल, गोण्डा का पत्रांक-4338/ड्रे0म0गो0/NGT, दिनांक-04.09.2025
मुख्य अभियन्ता (जल संसाधन), कार्यालय प्रमुख अभियन्ता, शिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ।

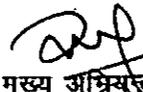
उपरोक्त संदर्भित पत्र के क्रम में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण द्वारा दिनांक-13.02.2025 को सुनवाई के उपरान्त निम्नवत् आदेश निर्गत किये गये है:-

"We are of the view that Survey of India should submit final report to Irrigation Department expeditiously without any further delay and the the Department of Irrigation should accomplish all the tasks of FPZ and issue Notification in this regard well before next date of hearing."

उल्लेखनीय है कि सुआँव नदी के फलड़ प्लेन जोन के निर्धारण के लिये राष्ट्रीय जल विज्ञान संस्थान, रुड़की से अनुरोध किया गया है। मा0 राष्ट्रीय हरित अधिकरण के आदेशों के अनुपालन में प्रथम चरण में सुआँव नदी बेसिन के वर्ष 2009-2023 के उपलब्ध मैप के अनुसार आप्लावन क्षेत्र (Inundation Satellite Imageries) के परिपेक्ष्य में वर्ष 2022 में राप्ती नदी के अधिकतम बाढ़ के आधार पर फलड़ प्लेन जोन का निर्धारण किया गया था, जिसे उत्तर प्रदेश शासन के पत्र संख्या-151/2025-439/2025-27-सिं0-4-FCN-1832864 दिनांक-08.04.2025 द्वारा अधिसूचित किया गया था। उक्त अधिसूचना में उल्लेख किया गया था कि "राष्ट्रीय जल विज्ञान संस्थान, रुड़की द्वारा सर्वे ऑफ इण्डिया एवं विभाग द्वारा उपलब्ध कराये गये आंकड़ों के आधार पर माडलिंग कर 100 वर्ष की आवृत्ति के बाढ़ के अनुसार फलड़ प्लेन जोन निर्धारण किये जाने की कार्यवाही प्रगति में है, जो सितम्बर-2025 तक सम्भावित है। कालान्तर में 100 वर्ष की बाढ़ आवृत्ति के अनुसार फलड़ प्लेन जोन का निर्धारण हो जाने के उपरान्त उक्त अधिसूचना स्वतः निरस्त मानी जायेगी तथा पुनः 100 वर्ष की बाढ़ आवृत्ति के आधार पर फलड़ प्लेन जोन का निर्धारण किये जाने हेतु अधिसूचना निर्गत की जायेगी।"

तत्क्रम में राष्ट्रीय जल विज्ञान संस्थान, रुड़की द्वारा सर्वे ऑफ इण्डिया एवं विभाग द्वारा उपलब्ध कराये गये आंकड़ों के आधार पर माडलिंग कर 100 वर्ष की आवृत्ति के बाढ़ के अनुसार सुआँव नदी के फलड़ प्लेन जोन के निर्धारण कर दिया गया है जिसका रिपोर्ट इस अनुरोध के साथ प्रेषित है कि कृपया इस सम्बन्ध में अधिसूचना निर्गत कराने हेतु आवश्यक कार्यवाही करने का कष्ट करें, जिससे कि मा0 अधिकरण के आदेशों के अनुपालन किया जा सके।

संलग्नक-उपरोक्तानुसार।


मुख्य अभियन्ता
सरयू परि0-द्वितीय, गोण्डा

पत्रांक:- /स0प0द्वि0/NGT/तदिनांक

प्रतिलिपि अधीक्षण अभियन्ता, ड्रेनेज मण्डल, गोण्डा को उनके पत्रांक-4338/ड्रे0म0गो0/NGT, दिनांक-04.09.2025 के क्रम में सूचनार्थ प्रेषित।


मुख्य अभियन्ता
सरयू परि0-द्वितीय, गोण्डा

1542



राष्ट्रीय जलविज्ञान संस्थान
(जल शक्ति मंत्रालय, जल संसाधन, नदी विज्ञान एवं गंगा संरक्षण विभाग,
के. अर्चीन भारत सरकार की समिति)
जलविज्ञान भवन, रुड़की-247 667 (उत्तराखण्ड) भारत
National Institute of Hydrology
(A Government of India Society under Ministry of Jal Shakti,
Department of Water Resources, R.D. & G.R.
Jalvignyan Bhawan, Roorkee - 247 667, (Uttarakhand) INDIA
(An ISO 9001 : 2015 Certified Organization)



Phone : +91-1332-272108, 272106
Web : www.nihroorkee.gov.in

No. SWHD/NIH/2024-25/CS-346

Date: 4th September 2025

Executive Engineer,

Saryu Drainage Division -II,

Irrigation and Water Resources Department, Govt. of UP

Sub: Report of the study "Flood plain zone delineation of Suav River"

Ref: Your Letter No. 936/ स0इ0ख0-2/ एन0जी0टी0 dated 03/09/2025

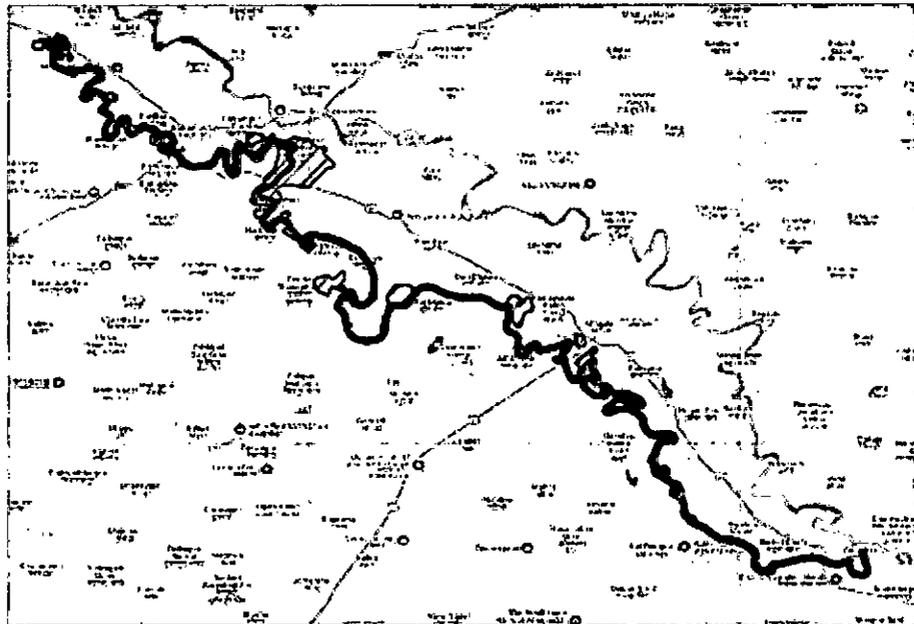
Sir,

With reference to above cited letter and observations the revised flood inundation extent corresponding to 100 year return period flood (estimated from regional approach) using HEC RAS hydraulic model with river cross-section and DEM of Survey of India is prepared. The report with delineated flood plain based on hydraulic modelling approach is submitted herewith.

With Regards,

Scientist-E & PI
Surface Water Hydrology Division
National Institute of Hydrology, Roorkee

Flood Plain Zone (FPZ) Delineation of the Suav River



आपो हि सा मयीभुयः

National Institute of Hydrology

Jal Vigyan Bhawan, Roorkee (Uttarakhand) – 247667

September, 2025

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List of Abbreviation

Abbreviation	Definition
1-D	One Dimensional
2-D	Two Dimensional
CWC	Central Water Commission
DEM	Digital Elevation Model
ESRI	Environmental Systems Research Institute
FABDEM	Forest And Buildings removed Copernicus DEM
FFA	Flood Frequency Analysis
FPZ	Flood Plain Zoning
G&D	Gauge and Discharge
GEV	General Extreme Value
GIS	Geographic Information System
GLO	Generalized Logistic
HEC	Hydrologic Engineering Centre
HFL	Heights Flood Level
HO	Hydrological Observation
JRC	Joint Research Centre
NGT	National Green Tribunal
NRSC	National Remote Sensing Centre
PT3	Pearson Type-III
QGIS	Quantum Geographic Information System
RAS	River Analysis System
RSAC-UP	Remote Sensing Applications Centre, Uttar Pradesh
SOI	Survey of India
USACE	US Army Corps of Engineers
OWS	Observed Water Surface
WS	Simulated Water Surface

1 INTRODUCTION

Floods constitute one of the major national calamities faced by India almost every year resulting in substantial loss of life, large scale damage to property, disruption of community lifelines besides entailing untold misery to the millions. Concerted efforts have been made over the years to reduce the damage due to floods and mitigate the sufferings of the people. Various structural flood control measures were taken up in the past including construction of reservoirs, embankments, drainage channels, etc. It is, however, now realised that absolute and permanent protection to all flood prone areas and for all magnitudes of floods by structural measures alone is not only impossible but also not economically viable. The emphasis has therefore been rightly shifted to non-structural measures like Flood Plain Zoning and Regulation, Flood Forecasting, etc., to effectively supplement the structural measures for providing sustainable protection to flood affected areas. The broad concept in flood plain zoning is to regulate the land use in order to mitigate the damage potential. The role of flood plains and need for flood plain zoning was recognized by the Central Water Commission (CWC) as early as 1975. This bill envisages zoning of flood plain of a river according to flood frequencies and defines the type of use of flood plain. The States of Manipur, Rajasthan, Uttarakhand, and erstwhile State of Jammu & Kashmir had enacted the legislation.

The Chief Engineer, Saryu Project -II has approached National Institute of Hydrology Roorkee to carry out the study for "Flood plain zone delineation of Suav River". The Irrigation & Water Resources Department, UP has to identify flood plain zone of river Suav to Hon. NGT as defined under 3 (I) of River Ganga (Rejuvenation, Protection and management) Authority Order. 2016. The "Flood plain" means such area of River Ganga or its tributaries which comes under water on either side of it due to floods corresponding to its greatest flow or with a flood of frequency once in hundred years.

The expertise of NIH was sought to guide how flood plain zoning of river Suav can be done considering following:

- No measured hydrological data are available for river Suav.
- During high flood of river Rapti, inundation happens up to river Suav around

Balrampur district.

- Earlier in the Committee's report dated 16.05.2023, it has been mentioned that LiDAR survey data will be required. Irrigation Department is planning to procure LiDAR data from Survey of India with 1 meter contour interval for area required in hydrological modelling.

With these constraints, NIH with Irrigation Department agreed upon following methodology.

1. Since, hydrological data are not available for river Suav, the flood for 100 year return period will be estimated from rainfall of corresponding return period (100 year) and convolution with the synthetic unit hydrograph (SUH). The SUH will be derived using flood estimation report (Middle Ganga Plains Subzone 1(f)) of CWC and relevant catchment characteristics. Moreover, the regional flood frequency relationships developed for ungauged basin of Middle Ganga Plains Subzone 1(f) by Kumar et al (2003) will also be used to estimate design flood for 100 year return period. This approach was used in the earlier committee submitted report of committee on 16.05.2023.
2. The Inundation extent from satellite data of Balrampur district from 2009 to 2023 as shown in Figure 1.1 is available from NRSC/FMISC. The maximum inundation extent from this data will be delineated as boundary of flood plain. During delineation of floodplain, the patches connected to Suav river will be considered as flood plain of Suav river.
3. The Survey of India (SOI) will provide the 1m contour map and Digital Terrain Model (DTM). River cross-section will also be surveyed physically. The hydraulic model (HEC RAS) will be setup to simulate the flow pattern on the existing topography (represented through DTM and cross-section). Finally, the 100 year return period flood value estimated from rainfall (step 1) will be provided as input to hydraulic model (HEC RAS) for simulating flood inundation extent.
4. The inundation extent from satellite data (step 2) and from hydraulic model (step 3) will be compared and maximum of them will be delineated for flood plain zone.

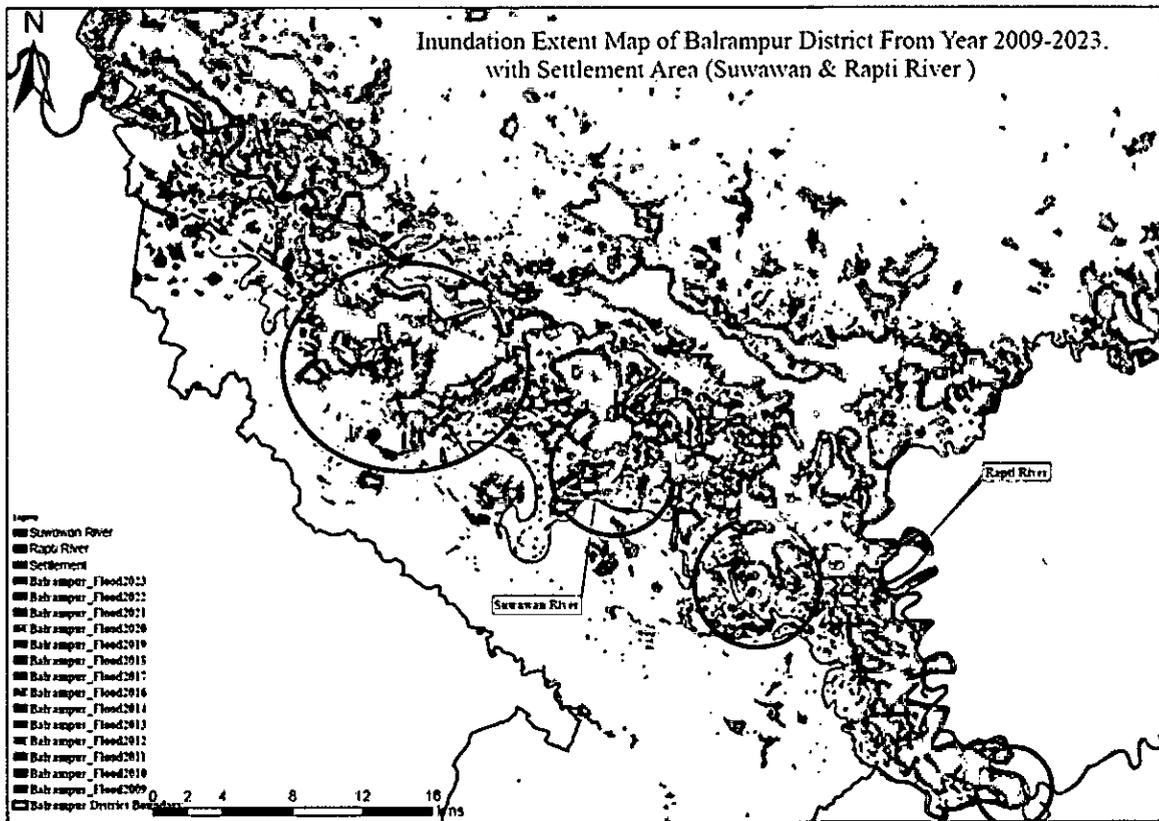


Figure 1.1: Inundation extent map of Balrampur district [2009-2023]

The report of flood plain zone delineation using satellite-based approach was submitted in March 2025 based on the inundation extent of Balrampur district during 2009 to 2023 as provided by the RSAC, UP (NRSC)/ FMISC. At several locations there is exchange of flood water from Rapti to Suav river. Such areas which are predominately connected to Suav river was marked as flood plain of Suav river.

The draft report for flood plain zone delineation for 100 year return period flood using Hydraulic Modelling Approach was submitted in August 2025 for ground truthing and verification. The observation received from the Irrigation Department on draft report was addressed appropriately in delineating flood plan for 100 year return period using hydraulic modelling approach.

3 STUDY AREA AND DATA

The length of Suav river stretch is about 127 km. Various data and information are collected from the Survey of India (SOI), Remote Sensing Applications Centre, Uttar Pradesh (RSAC-UP) and field survey by the Irrigation and Water Resources Department Govt. of U.P. and provided to NIH for this study.

3.1 Data

Following data/ information are used in this study

- Annual/ event wise flood extent layer extracted from remote sensing data for the period 2009 to 2023. Obtained from NRSC/ Remote Sensing Applications Centre, Uttar Pradesh (RSAC-UP)
- 1 m contour and 1 m Digital Terrain Model (DEM) from the Survey of India.
- River cross-sections by the Irrigation and Water Resources Department Govt. of U.P. The datum is being checked and corrected to MSL and DTM by the Survey of India.
- 30 m grid spacing FABDEM (Forest And Buildings removed Copernicus DEM) for the catchment area.

4 FLOOD PLAIN DELINEATION

4.1 Hydraulic Modelling Approach

4.1.1 Estimation of Design Discharge

The study area is lies in the Middle Ganga Plains Subzone 1(f) of India. Since, no observed discharge data for this area is available, the regional flood frequency relationships developed for ungauged basin of Middle Ganga Plains Subzone 1(f) by Kumar et al (2003) is used to estimate design flood for various return periods. The relationship was developed with data of 8 sites, catchment are varying from 32.89 to 447.76 km² and their mean annual peak floods vary from 24.29 to 555.21 m³/s. The developed relationship is given below:

$$Q_T = \left[34.842 - 34.304 \left\{ -\ln \left(1 - \frac{1}{T} \right) \right\}^{0.01} \right] A^{1.084}$$

Where Q_T is flood estimate in m³/s for T-year return period, and A is catchment area in km². The delineated catchment area up to confluence wit Rapti river is about 362.2 sq. km (Figure 4.2). The estimated peak discharge for 5, 25 and 100 year return period is 623, 961 and 1236 m³/s respectively.

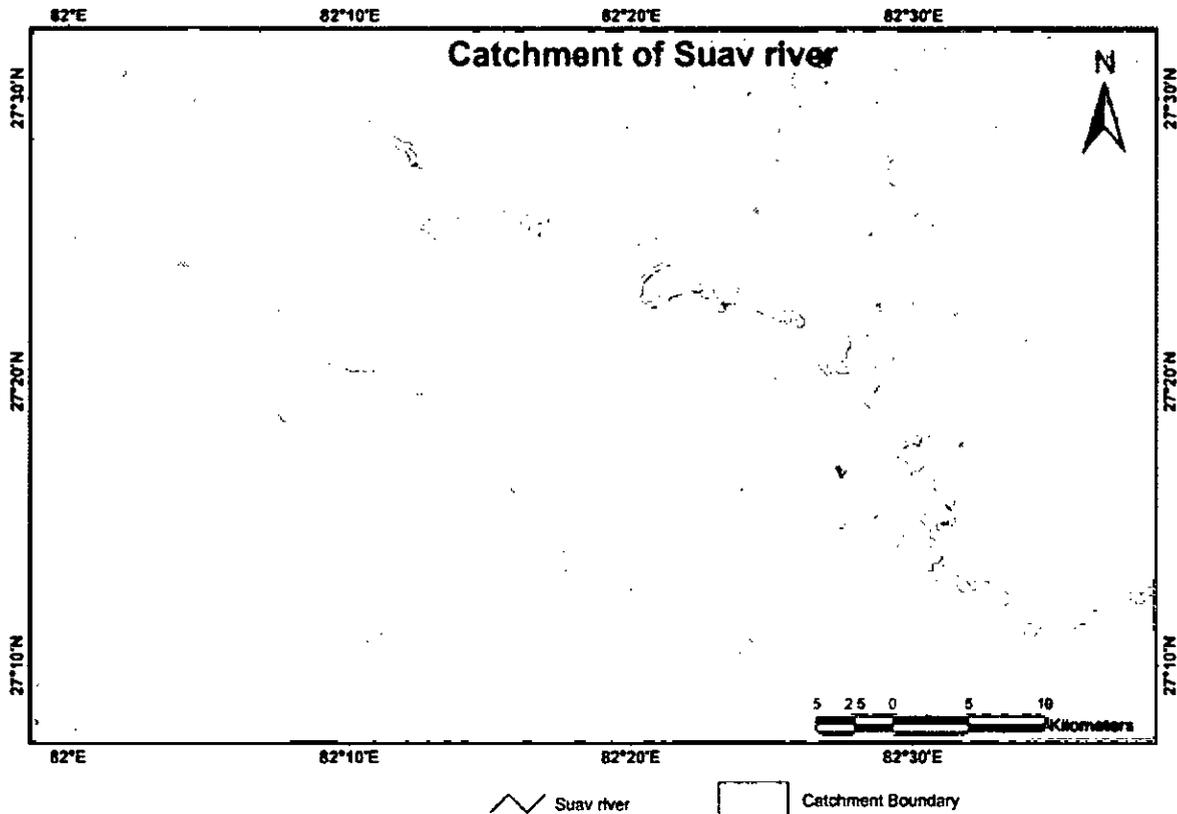


Figure 4.1: Delineated catchment area of Suav river

4.1.2 Hydraulic Model

HEC-RAS, a hydraulic model developed by the USACE, is extensively applied in calculating the hydraulic characteristics of rivers. It is an integrated program and uses the following energy equation for calculating water surface profiles:

$$Y_2 + Z_2 + \frac{\alpha_2 V_2^2}{2g} = Y_1 + Z_1 + \frac{\alpha_1 V_1^2}{2g} + h_e$$

Where Y , Z , V , α , h_e , and g represent water depth, channel elevation, average velocity, velocity weighting coefficient, energy head loss, and gravitational acceleration; and subscripts 1 and 2, respectively, show cross sections 1 and 2. This program provides user to input data, data correction, to receive output display and analysis. HEC-RAS model needs details of river cross sections and upstream flow rate. The water depth and mean velocity are calculated for a given cross section using the energy conservation equation HEC-RAS calculates the water levels' variation along the channel and the water level values are overlaid on a digital elevation model (DEM) of the area to get the extent and flood depth using GIS. Spatial data like cross section, river reach, stream network, flow paths, and others have been obtained using RAS mapper of HEC-RAS.

The U. S. Army Corps of Engineers (USACE) developed HEC-RAS, and it is the latest product of 90 years of hydraulic modelling experience in the United States. Hydraulic modelling development began in the United States after a major flood event on the Mississippi River in 1927 prompting the USACE to begin exploring options to prevent flooding. The Hydrologic Engineering Centre (HEC) is a branch of the USACE that was established for the purpose of researching and developing new techniques to deal with the effects of floods (US Army Corps of Engineers). HEC originally began developing physical models to simulate river flow, but as technology progressed, computer programs that could simulate floods were developed. The computer models were then used to predict water surface profiles in response to potential future flood events and better prepare. The latest update on the program, HEC-RAS 6.6 includes capabilities to model the hydraulics of a river both one and two dimensionally. The three governing equations of hydraulics are the energy equation, the momentum equation, and the continuity equation. One-dimensional HEC-RAS uses a variation of the energy equation in a procedure called the standard step method to calculate the water surface elevation corresponding to different discharges flowing through the hydraulic system being modelled. The standard outputs of HEC RAS model are water surface elevation, depth and velocity. With use of DEM the inundation boundary and other maps can be generated in RAS mapper. These maps can be exported to as vector file (.shape) and raster file (.tif) for mapping and further analysis by GIS software.

The HEC-RAS model setup (Figure 4.3) is prepared using following data:

- Upstream branch to provide constant flood magnitude equal to 100 year return period at upstream boundary (lateral flow are added based on contributing catchment area).
- Downstream boundary as depth/water level of the Rapti river.
- Flood plain bathymetry (1m DEM), River cross-section for routing the flows.

The delineated flood plain zone for 100 year return period flood based on 1m DEM of SOI and HEC RAS model is shown in Figure 4.4.

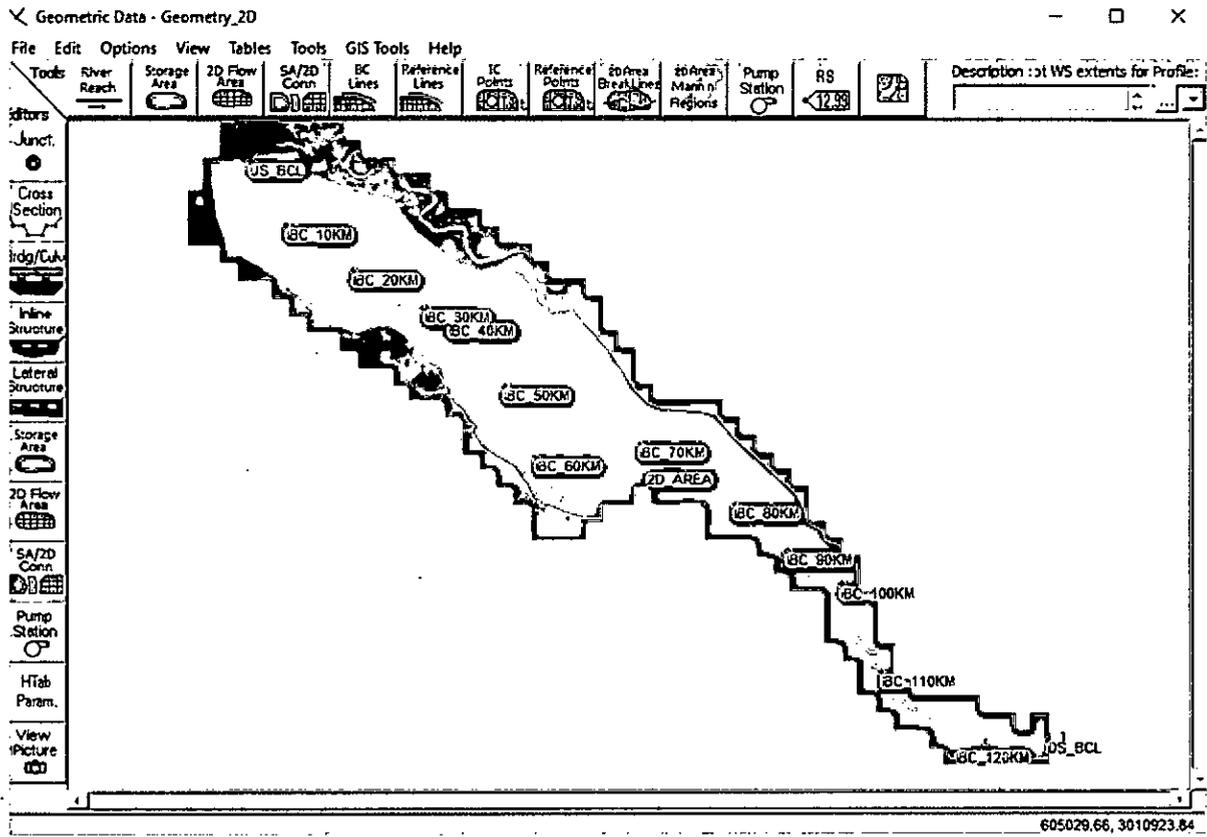


Figure 4.2: HEC RAS model setup for the study area

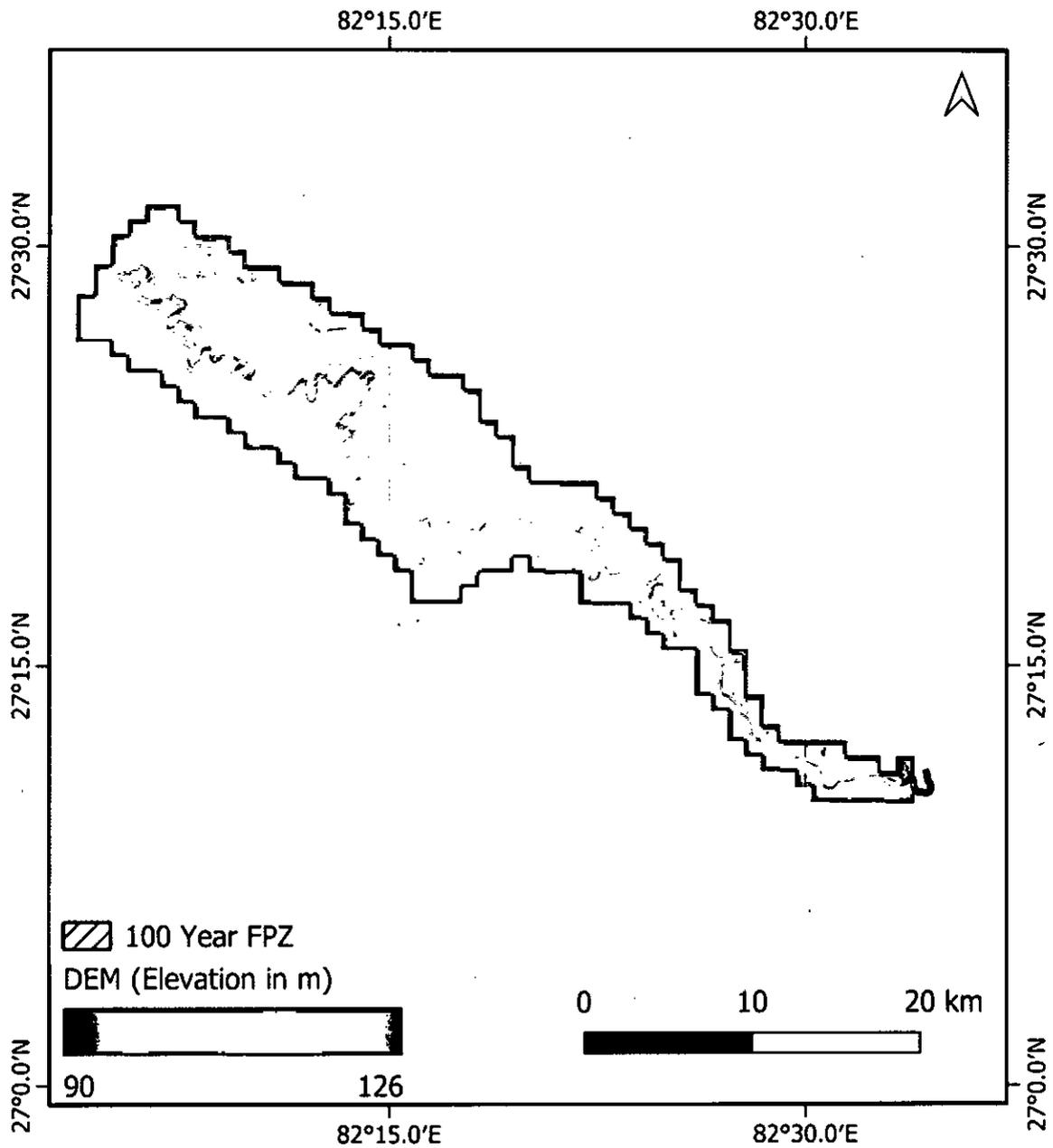


Figure 4.3: Delineation boundary for 100 year return period using hydraulic modelling.

4.2 Flood Plain Zone

The flood plain zone delineated using Hydraulic Modelling approach is shown in Figure 4.5. The tabular value of coordinate (Longitude, Latitude) is also provided in Annexure-I. The floodplain zone near confluence with Rapti river will vary due combined backwater effect and flooding from the Rapti river. These areas may be again reviewed along with flood plain zone delineation of Rapti river.

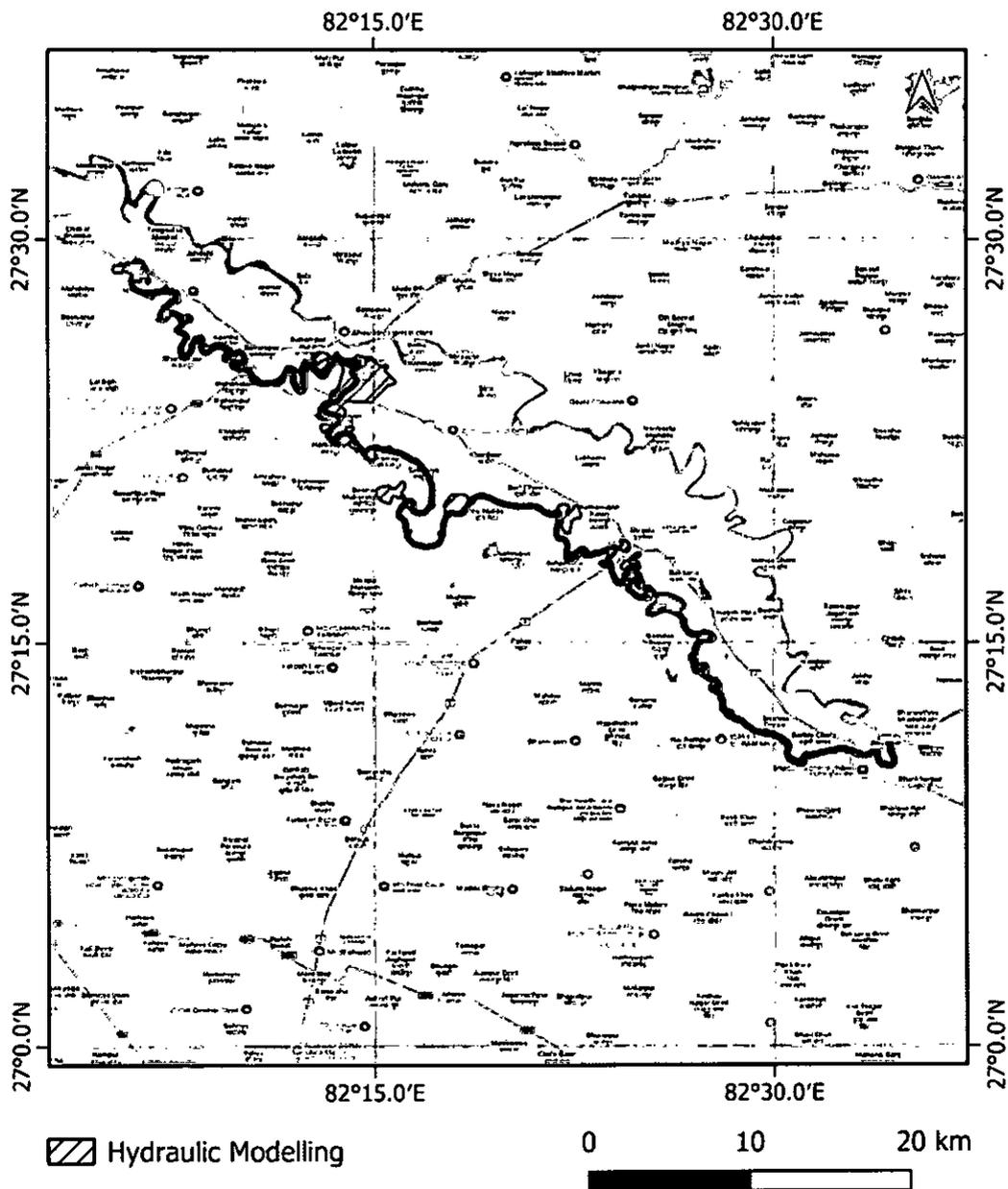


Figure 4.4: Flood plain delineation for 100 year return period flood based on hydraulic modelling.

4.3 Geographic Information System (GIS)

A Geographic Information System (GIS) is required for working with geographical data (both vector and raster) and preparation of maps. Built by Esri, ArcGIS is a comprehensive geospatial platform that integrates and connects data through the context of geography. It provides world-leading capabilities for creating, managing, analyzing, mapping, and sharing all types of data. In this study ArcGIS and QGIS an open-source software are used as GIS platform. The GIS is used for following analysis

Pre Processing

- Creation and management of the spatial (raster and vector) data.
- The SOI DEM was provided in number of tiles and these tiles are merged and projected using ArcGIS.
- Catchment delineation by hand digitization and digitization of other important features from SOI toposheet.
- River centerline, cross-section lines, embankments are stored in polyline shape file for importing to HEC RAS and other GIS analysis.

Post Processing

- Raster layers like inundation extent, depth, water level etc. are extracted from the HEC RAS results.
- Conversion of raster layer to vector layer (shape files).
- The shape file of inundation extent is further processed for gap filling etc. in GIS.
- After processing the outer boundary is also exported to KMZ file.
- Polygon layer of flood plain zone boundary is converted to polyline for extracting the extent in left bank and right bank line.

Various operation like splitting, merging, overlay etc. are performed as per necessary. Area, length etc. are calculated using GIS.

4.4 ASSUMPTIONS AND LIMITATIONS

- Manning's value of 0.02 to 0.03 was adopted for the river and 0.03 to 0.04 for the flood plain.
- Limitation of river bathymetry below the water spread area in the SOI DEM and accounted using available cross-sections only.
- The tributaries are cut-off at an appropriate upstream location in this study
- River morphological changes is not considered.
- Flooding due to drainage congestion, water clogging etc. are not accounted.
- Evaporation, infiltration/ groundwater interaction and diversion losses neglected.
- Any overflow from Rapti river and backwater effect/ combined effect at confluence with Rapti river is not considered.

5 SUMMARY

The Irrigation & Water Resources Department, UP has to identify flood plain zone of river Suav as per the directive of Hon. NGT as defined under 3 (l) of River Ganga (Rejuvenation, Protection and management) Authority Order. 2016. The "Flood plain" means such area of River Ganga or its tributaries which comes under water on either side of it due to floods corresponding to its greatest flow or with a flood of frequency once in hundred years. The expertise of NIH was sought to guide how flood plain zoning of river Suav with various limitation like: No measured hydrological data are available for river Suav; during high flood of river Rapti, inundation happens up to river Suav around Balrampur district. Irrigation Dept. will also provide 1m contour data and DTM from survey of India. With these conditions NIH submitted proposal to provide draft report with delineated flood plan of river suav within six months. Two months for data collection and four months for analysis. However, SOI provided the corrected data in March 2025. In the meantime, the flood plain zone of suav is delineated based on the historical flood inundation extent form satellite data from 2009 to 2023 was submitted in March 2025.

Since, no observed discharge data for this area is available, the regional flood frequency relationships developed for ungauged basin of Middle Ganga Plains Subzone 1(f) by Kumar et al (2003) is used to estimate design flood for various return periods. The estimated peak discharge for 5, 25 and 100 year return period is 623, 961 and 1236 m³/s respectively. The hydraulic model setup using HEC RAS is prepared with 1m SOI DEM and river cross-sections provided by Irrigation Dept. Inundation boundary for 100 year return period based on hydraulic modelling was provided in the draft report in August 2025, for ground truthing and recommendation for final boundary of Flood plain. The observation received from the Irrigation Department was addressed appropriately and the delineated flood plan for 100 year return period using hydraulic modelling approach along with coordinate at 200 m interval (Annexure-I) are provided.

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https://nmcg.nic.in/writereaddata/fileupload/47_AuthorityNotification.pdf

Annexure-I

District wise coordinates of flood inundation extent (Hydraulic modelling approach)

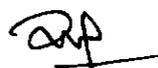
Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
1	82.10195	27.48769	1	82.10037	27.48599
2	82.10387	27.48716	2	82.10206	27.48498
3	82.10576	27.48655	3	82.10354	27.48376
4	82.10644	27.48531	4	82.10301	27.48217
5	82.10727	27.48371	5	82.10150	27.48327
6	82.10810	27.48207	6	82.09993	27.48442
7	82.10824	27.48035	7	82.09809	27.48509
8	82.10714	27.47887	8	82.09609	27.48531
9	82.10814	27.47745	9	82.09426	27.48485
10	82.10934	27.47600	10	82.09295	27.48351
11	82.10991	27.47436	11	82.09272	27.48455
12	82.10965	27.47271	12	82.09117	27.48505
13	82.10765	27.47259	13	82.09087	27.48355
14	82.10780	27.47430	14	82.08885	27.48361
15	82.10688	27.47577	15	82.08713	27.48331
16	82.10512	27.47631	16	82.08670	27.48155
17	82.10406	27.47482	17	82.08710	27.47993
18	82.10436	27.47362	18	82.08883	27.47913
19	82.10252	27.47358	19	82.09081	27.47940
20	82.10210	27.47526	20	82.09273	27.47912
21	82.10248	27.47703	21	82.09287	27.48062
22	82.10319	27.47853	22	82.09414	27.48041
23	82.10334	27.47935	23	82.09595	27.47972
24	82.10186	27.48057	24	82.09777	27.47892
25	82.10035	27.48177	25	82.09859	27.47749
26	82.09874	27.48286	26	82.09768	27.47598
27	82.09685	27.48339	27	82.09774	27.47418
28	82.09575	27.48239	28	82.09783	27.47241
29	82.09673	27.48132	29	82.09793	27.47063
30	82.09863	27.48072	30	82.09870	27.46896
31	82.10030	27.47984	31	82.10033	27.46808
32	82.10142	27.47834	32	82.10203	27.46711
33	82.10171	27.47656	33	82.10383	27.46643
34	82.10094	27.47489	34	82.10570	27.46580
35	82.10019	27.47321	35	82.10722	27.46460
36	82.10011	27.47146	36	82.10905	27.46416
37	82.10120	27.46997	37	82.11077	27.46337
38	82.10273	27.46885	38	82.11223	27.46391
39	82.10458	27.46815	39	82.11330	27.46544
40	82.10654	27.46779	40	82.11497	27.46590
41	82.10850	27.46797	41	82.11696	27.46623
42	82.11038	27.46792	42	82.11895	27.46654

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
43	82.11224	27.46796	43	82.12096	27.46666
44	82.11409	27.46811	44	82.12285	27.46640
45	82.11610	27.46829	45	82.12478	27.46599
46	82.11795	27.46887	46	82.12595	27.46489
47	82.11920	27.47026	47	82.12488	27.46343
48	82.12047	27.47079	48	82.12306	27.46275
49	82.12042	27.46940	49	82.12181	27.46133
50	82.12080	27.46846	50	82.12034	27.46014
51	82.12263	27.46891	51	82.11863	27.45918
52	82.12441	27.46846	52	82.11778	27.45773
53	82.12631	27.46790	53	82.11696	27.45614
54	82.12776	27.46687	54	82.11606	27.45452
55	82.12862	27.46531	55	82.11545	27.45285
56	82.12844	27.46365	56	82.11498	27.45115
57	82.12900	27.46196	57	82.11497	27.44968
58	82.12753	27.46082	58	82.11686	27.44918
59	82.12589	27.46057	59	82.11880	27.44930
60	82.12428	27.46007	60	82.12064	27.45001
61	82.12266	27.45899	61	82.12188	27.45142
62	82.12117	27.45778	62	82.12220	27.45299
63	82.11975	27.45649	63	82.12417	27.45314
64	82.11857	27.45503	64	82.12597	27.45243
65	82.11780	27.45339	65	82.12715	27.45110
66	82.11918	27.45244	66	82.12822	27.44958
67	82.11994	27.45388	67	82.12913	27.44797
68	82.12127	27.45504	68	82.12807	27.44648
69	82.12313	27.45569	69	82.12643	27.44553
70	82.12498	27.45509	70	82.12597	27.44393
71	82.12668	27.45434	71	82.12651	27.44251
72	82.12844	27.45357	72	82.12828	27.44167
73	82.13033	27.45297	73	82.13008	27.44089
74	82.13226	27.45302	74	82.13158	27.43971
75	82.13419	27.45324	75	82.13110	27.43813
76	82.13590	27.45227	76	82.13005	27.43660
77	82.13621	27.45057	77	82.12897	27.43509
78	82.13560	27.44887	78	82.12850	27.43334
79	82.13383	27.44894	79	82.12806	27.43160
80	82.13457	27.45016	80	82.12822	27.42980
81	82.13312	27.45118	81	82.12896	27.42812
82	82.13233	27.44967	82	82.12995	27.42665
83	82.13222	27.44834	83	82.13185	27.42617
84	82.13114	27.44682	84	82.13353	27.42700
85	82.12993	27.44565	85	82.13485	27.42836
86	82.12928	27.44394	86	82.13618	27.42965
87	82.13053	27.44266	87	82.13696	27.43131
88	82.13221	27.44251	88	82.13728	27.43298


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Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
89	82.13353	27.44115	89	82.13798	27.43465
90	82.13379	27.43939	90	82.13894	27.43623
91	82.13325	27.43774	91	82.14043	27.43744
92	82.13214	27.43624	92	82.14087	27.43596
93	82.13119	27.43466	93	82.14071	27.43418
94	82.13071	27.43291	94	82.14094	27.43240
95	82.13065	27.43111	95	82.14179	27.43088
96	82.13119	27.42937	96	82.14270	27.42934
97	82.13281	27.42937	97	82.14441	27.42840
98	82.13395	27.43085	98	82.14624	27.42915
99	82.13464	27.43253	99	82.14795	27.43011
100	82.13500	27.43417	100	82.14944	27.43131
101	82.13536	27.43592	101	82.15081	27.43263
102	82.13629	27.43748	102	82.15273	27.43251
103	82.13725	27.43904	103	82.15474	27.43226
104	82.13878	27.43968	104	82.15655	27.43153
105	82.14070	27.44005	105	82.15773	27.43018
106	82.14253	27.44008	106	82.15643	27.42880
107	82.14364	27.43867	107	82.15596	27.42712
108	82.14378	27.43696	108	82.15624	27.42542
109	82.14378	27.43526	109	82.15762	27.42426
110	82.14553	27.43437	110	82.15950	27.42464
111	82.14745	27.43387	111	82.16124	27.42552
112	82.14904	27.43487	112	82.16277	27.42669
113	82.15090	27.43481	113	82.16392	27.42812
114	82.15292	27.43480	114	82.16567	27.42900
115	82.15487	27.43438	115	82.16737	27.42861
116	82.15682	27.43420	116	82.16785	27.42689
117	82.15865	27.43397	117	82.16780	27.42509
118	82.15956	27.43306	118	82.16667	27.42381
119	82.16087	27.43171	119	82.16504	27.42488
120	82.16125	27.43002	120	82.16365	27.42457
121	82.16283	27.42999	121	82.16171	27.42420
122	82.16443	27.43102	122	82.16056	27.42280
123	82.16644	27.43097	123	82.16082	27.42103
124	82.16827	27.43021	124	82.16219	27.41991
125	82.16953	27.42888	125	82.16408	27.41929
126	82.17016	27.42723	126	82.16594	27.41892
127	82.17069	27.42550	127	82.16743	27.41889
128	82.17029	27.42375	128	82.16937	27.41872
129	82.16933	27.42217	129	82.17121	27.41799
130	82.16794	27.42115	130	82.17225	27.41656
131	82.16901	27.42076	131	82.17307	27.41494
132	82.17078	27.42018	132	82.17409	27.41354
133	82.17255	27.41934	133	82.17543	27.41220
134	82.17390	27.41803	134	82.17716	27.41140

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
135	82.17453	27.41633	135	82.17866	27.41048
136	82.17579	27.41499	136	82.18055	27.40992
137	82.17750	27.41412	137	82.18257	27.40992
138	82.17884	27.41277	138	82.18454	27.41032
139	82.18068	27.41205	139	82.18654	27.41049
140	82.18265	27.41178	140	82.18841	27.41002
141	82.18462	27.41219	141	82.19012	27.40976
142	82.18664	27.41229	142	82.19177	27.41058
143	82.18860	27.41243	143	82.19310	27.41190
144	82.18998	27.41371	144	82.19439	27.41320
145	82.19168	27.41465	145	82.19480	27.41488
146	82.19263	27.41624	146	82.19596	27.41633
147	82.19362	27.41782	147	82.19770	27.41676
148	82.19453	27.41941	148	82.19855	27.41530
149	82.19538	27.42105	149	82.19843	27.41350
150	82.19720	27.42145	150	82.19856	27.41175
151	82.19909	27.42082	151	82.19932	27.41007
152	82.20088	27.42018	152	82.20026	27.40849
153	82.20160	27.41860	153	82.20130	27.40696
154	82.20137	27.41681	154	82.20237	27.40542
155	82.20104	27.41507	155	82.20410	27.40466
156	82.20139	27.41332	156	82.20595	27.40539
157	82.20190	27.41157	157	82.20723	27.40677
158	82.20251	27.40985	158	82.20801	27.40839
159	82.20377	27.40894	159	82.20794	27.41020
160	82.20435	27.41036	160	82.20801	27.41200
161	82.20434	27.41215	161	82.20809	27.41380
162	82.20450	27.41393	162	82.20795	27.41560
163	82.20397	27.41565	163	82.20798	27.41740
164	82.20377	27.41742	164	82.20858	27.41910
165	82.20407	27.41919	165	82.21035	27.41957
166	82.20457	27.42094	166	82.21197	27.41852
167	82.20518	27.42266	167	82.21335	27.41720
168	82.20582	27.42434	168	82.21473	27.41588
169	82.20769	27.42465	169	82.21611	27.41456
170	82.20950	27.42384	170	82.21788	27.41393
171	82.21148	27.42368	171	82.21971	27.41446
172	82.21343	27.42417	172	82.22123	27.41556
173	82.21294	27.42530	173	82.22209	27.41719
174	82.21211	27.42695	174	82.22291	27.41884
175	82.21205	27.42870	175	82.22395	27.42038
176	82.21356	27.42964	176	82.22511	27.42186
177	82.21547	27.43005	177	82.22637	27.42319
178	82.21749	27.43003	178	82.22812	27.42347
179	82.21950	27.42984	179	82.22984	27.42253
180	82.22136	27.42915	180	82.23090	27.42108

SPL 18

DP

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
181	82.22269	27.42782	181	82.23086	27.41929
182	82.22159	27.42654	182	82.23054	27.41750
183	82.21979	27.42576	183	82.23018	27.41573
184	82.21802	27.42489	184	82.22957	27.41401
185	82.21620	27.42415	185	82.22907	27.41227
186	82.21511	27.42274	186	82.22864	27.41053
187	82.21318	27.42222	187	82.22776	27.40890
188	82.21416	27.42115	188	82.22665	27.40743
189	82.21523	27.41961	189	82.22488	27.40657
190	82.21706	27.41902	190	82.22359	27.40531
191	82.21863	27.41983	191	82.22292	27.40364
192	82.21990	27.42124	192	82.22286	27.40208
193	82.22098	27.42257	193	82.22193	27.40075
194	82.22178	27.42419	194	82.22035	27.39964
195	82.22333	27.42531	195	82.21846	27.39901
196	82.22448	27.42674	196	82.21726	27.39756
197	82.22534	27.42836	197	82.21611	27.39607
198	82.22643	27.42988	198	82.21533	27.39441
199	82.22776	27.42942	199	82.21667	27.39312
200	82.22851	27.42820	200	82.21782	27.39170
201	82.22948	27.42684	201	82.21703	27.39061
202	82.23125	27.42606	202	82.21513	27.39124
203	82.23312	27.42545	203	82.21363	27.39169
204	82.23504	27.42578	204	82.21498	27.39034
205	82.23696	27.42634	205	82.21651	27.38922
206	82.23855	27.42716	206	82.21843	27.38868
207	82.24001	27.42800	207	82.22042	27.38879
208	82.24199	27.42764	208	82.22242	27.38894
209	82.24390	27.42705	209	82.22444	27.38897
210	82.24588	27.42683	210	82.22617	27.38857
211	82.24769	27.42663	211	82.22556	27.38718
212	82.24915	27.42604	212	82.22376	27.38636
213	82.25004	27.42481	213	82.22186	27.38577
214	82.25150	27.42364	214	82.21984	27.38575
215	82.25301	27.42247	215	82.21782	27.38575
216	82.25489	27.42185	216	82.21696	27.38468
217	82.25671	27.42189	217	82.21709	27.38288
218	82.25857	27.42210	218	82.21795	27.38126
219	82.25903	27.42035	219	82.21929	27.38165
220	82.25708	27.41987	220	82.22094	27.38268
221	82.25762	27.41851	221	82.22182	27.38182
222	82.25871	27.41698	222	82.22084	27.38025
223	82.26010	27.41568	223	82.22058	27.37848
224	82.26149	27.41437	224	82.22160	27.37694
225	82.26290	27.41307	225	82.22278	27.37548
226	82.26379	27.41149	226	82.22406	27.37408

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Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
227	82.26221	27.41050	227	82.22582	27.37328
228	82.26025	27.41011	228	82.22770	27.37364
229	82.25846	27.40950	229	82.22842	27.37521
230	82.25721	27.40808	230	82.22803	27.37698
231	82.25596	27.40666	231	82.22942	27.37821
232	82.25460	27.40533	232	82.23130	27.37874
233	82.25319	27.40404	233	82.23331	27.37884
234	82.25175	27.40277	234	82.23514	27.37818
235	82.25028	27.40153	235	82.23624	27.37671
236	82.24954	27.39995	236	82.23574	27.37525
237	82.24849	27.39905	237	82.23410	27.37423
238	82.24647	27.39920	238	82.23439	27.37297
239	82.24446	27.39934	239	82.23599	27.37190
240	82.24244	27.39947	240	82.23745	27.37089
241	82.24042	27.39959	241	82.23935	27.37050
242	82.23840	27.39971	242	82.23893	27.36888
243	82.23639	27.39986	243	82.24002	27.36995
244	82.23438	27.40009	244	82.24141	27.36953
245	82.23253	27.40028	245	82.24241	27.36796
246	82.23151	27.39903	246	82.24360	27.36651
247	82.22987	27.39823	247	82.24484	27.36509
248	82.22816	27.39814	248	82.24609	27.36368
249	82.22895	27.39663	249	82.24779	27.36280
250	82.23052	27.39618	250	82.24973	27.36322
251	82.23174	27.39475	251	82.25107	27.36454
252	82.23201	27.39302	252	82.25191	27.36617
253	82.23162	27.39127	253	82.25092	27.36752
254	82.23075	27.38966	254	82.24919	27.36843
255	82.22967	27.38813	255	82.24838	27.36992
256	82.22856	27.38662	256	82.25040	27.37005
257	82.22720	27.38529	257	82.25241	27.36994
258	82.22562	27.38419	258	82.25435	27.36955
259	82.22431	27.38281	259	82.25625	27.36901
260	82.22371	27.38112	260	82.25823	27.36872
261	82.22272	27.37955	261	82.26022	27.36842
262	82.22327	27.37797	262	82.26217	27.36798
263	82.22444	27.37651	263	82.26413	27.36754
264	82.22561	27.37693	264	82.26597	27.36685
265	82.22605	27.37867	265	82.26779	27.36607
266	82.22743	27.37987	266	82.26961	27.36530
267	82.22914	27.38072	267	82.27127	27.36428
268	82.23112	27.38096	268	82.27269	27.36302
269	82.23250	27.38161	269	82.27456	27.36234
270	82.23241	27.38340	270	82.27629	27.36144
271	82.23391	27.38424	271	82.27789	27.36033
272	82.23591	27.38444	272	82.27931	27.35906

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DAP

Dist: Balrampur

Left Bank		
SN	Longitude	Latitude
273	82.23755	27.38341
274	82.23647	27.38225
275	82.23457	27.38164
276	82.23435	27.38076
277	82.23614	27.37993
278	82.23748	27.37863
279	82.23824	27.37698
280	82.23901	27.37535
281	82.24024	27.37392
282	82.24141	27.37245
283	82.24267	27.37104
284	82.24377	27.36953
285	82.24482	27.36800
286	82.24611	27.36661
287	82.24736	27.36520
288	82.24893	27.36502
289	82.24912	27.36629
290	82.24753	27.36738
291	82.24604	27.36745
292	82.24574	27.36898
293	82.24608	27.37073
294	82.24754	27.37179
295	82.24943	27.37211
296	82.25122	27.37280
297	82.25305	27.37232
298	82.25483	27.37153
299	82.25676	27.37101
300	82.25815	27.37179
301	82.25991	27.37187
302	82.26113	27.37073
303	82.26255	27.36987
304	82.26456	27.36968
305	82.26649	27.36918
306	82.26772	27.36828
307	82.26961	27.36765
308	82.27130	27.36665
309	82.27308	27.36579
310	82.27468	27.36472
311	82.27648	27.36396
312	82.27824	27.36314
313	82.27951	27.36176
314	82.28082	27.36039
315	82.28182	27.35883
316	82.28295	27.35733
317	82.28412	27.35586
318	82.28489	27.35420

Right Bank		
SN	Longitude	Latitude
273	82.28020	27.35752
274	82.28143	27.35612
275	82.28234	27.35453
276	82.28323	27.35291
277	82.28394	27.35122
278	82.28461	27.34952
279	82.28533	27.34786
280	82.28558	27.34606
281	82.28553	27.34427
282	82.28538	27.34247
283	82.28527	27.34067
284	82.28525	27.33887
285	82.28500	27.33711
286	82.28429	27.33543
287	82.28321	27.33391
288	82.28203	27.33245
289	82.28028	27.33166
290	82.27828	27.33155
291	82.27655	27.33230
292	82.27605	27.33402
293	82.27605	27.33582
294	82.27566	27.33747
295	82.27433	27.33875
296	82.27250	27.33941
297	82.27076	27.33857
298	82.26964	27.33994
299	82.26854	27.34146
300	82.26764	27.34307
301	82.26821	27.34472
302	82.26940	27.34582
303	82.26942	27.34763
304	82.26946	27.34942
305	82.26774	27.35007
306	82.26627	27.34885
307	82.26500	27.34745
308	82.26362	27.34616
309	82.26183	27.34578
310	82.26039	27.34690
311	82.25907	27.34766
312	82.25708	27.34736
313	82.25511	27.34698
314	82.25324	27.34628
315	82.25190	27.34523
316	82.25162	27.34344
317	82.25183	27.34169
318	82.25249	27.33999

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Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
319	82.28557	27.35250	319	82.25400	27.33889
320	82.28624	27.35080	320	82.25573	27.33796
321	82.28706	27.34916	321	82.25755	27.33718
322	82.28742	27.34739	322	82.25941	27.33647
323	82.28771	27.34560	323	82.26043	27.33736
324	82.28775	27.34381	324	82.26093	27.33911
325	82.28790	27.34204	325	82.26141	27.34086
326	82.28787	27.34025	326	82.26313	27.34089
327	82.28746	27.33848	327	82.26502	27.34033
328	82.28697	27.33673	328	82.26672	27.33975
329	82.28832	27.33602	329	82.26829	27.33984
330	82.28738	27.33442	330	82.26925	27.33826
331	82.28578	27.33408	331	82.26844	27.33691
332	82.28464	27.33260	332	82.26701	27.33564
333	82.28346	27.33114	333	82.26606	27.33407
334	82.28185	27.33009	334	82.26516	27.33246
335	82.27990	27.32977	335	82.26455	27.33076
336	82.27789	27.32973	336	82.26460	27.32896
337	82.27602	27.33031	337	82.26566	27.32745
338	82.27442	27.33018	338	82.26730	27.32655
339	82.27343	27.33176	339	82.26824	27.32495
340	82.27325	27.33338	340	82.26846	27.32320
341	82.27220	27.33447	341	82.26885	27.32143
342	82.27056	27.33420	342	82.26938	27.31969
343	82.26930	27.33504	343	82.26974	27.31791
344	82.26810	27.33365	344	82.27013	27.31615
345	82.26720	27.33203	345	82.27077	27.31444
346	82.26654	27.33035	346	82.27189	27.31297
347	82.26721	27.32887	347	82.27329	27.31168
348	82.26880	27.32778	348	82.27489	27.31059
349	82.27025	27.32659	349	82.27674	27.30988
350	82.27092	27.32488	350	82.27861	27.30918
351	82.27150	27.32323	351	82.28057	27.30875
352	82.27091	27.32217	352	82.28258	27.30869
353	82.27136	27.32041	353	82.28459	27.30883
354	82.27248	27.31963	354	82.28657	27.30886
355	82.27336	27.31944	355	82.28842	27.30940
356	82.27266	27.31783	356	82.29027	27.30994
357	82.27224	27.31627	357	82.29166	27.31125
358	82.27322	27.31472	358	82.29250	27.31285
359	82.27457	27.31338	359	82.29333	27.31449
360	82.27599	27.31213	360	82.29420	27.31611
361	82.27796	27.31171	361	82.29442	27.31790
362	82.27990	27.31127	362	82.29462	27.31970
363	82.28187	27.31088	363	82.29461	27.32150
364	82.28388	27.31103	364	82.29485	27.32328

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Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
365	82.28589	27.31120	365	82.29523	27.32505
366	82.28785	27.31159	366	82.29592	27.32674
367	82.28960	27.31248	367	82.29689	27.32831
368	82.29080	27.31390	368	82.29827	27.32952
369	82.29161	27.31555	369	82.30020	27.32943
370	82.29090	27.31709	370	82.30220	27.32922
371	82.29087	27.31868	371	82.30421	27.32919
372	82.29214	27.31912	372	82.30606	27.32989
373	82.29250	27.32089	373	82.30765	27.33096
374	82.29233	27.32268	374	82.30862	27.33249
375	82.29242	27.32448	375	82.30945	27.33406
376	82.29328	27.32605	376	82.31032	27.33568
377	82.29385	27.32776	377	82.31196	27.33663
378	82.29464	27.32940	378	82.31285	27.33812
379	82.29527	27.33070	379	82.31397	27.33952
380	82.29463	27.33230	380	82.31581	27.34021
381	82.29447	27.33410	381	82.31782	27.34025
382	82.29440	27.33586	382	82.31981	27.33995
383	82.29513	27.33751	383	82.32170	27.33935
384	82.29632	27.33896	384	82.32343	27.33842
385	82.29736	27.34050	385	82.32515	27.33747
386	82.29860	27.34193	386	82.32691	27.33659
387	82.30048	27.34214	387	82.32877	27.33588
388	82.30250	27.34211	388	82.33063	27.33518
389	82.30452	27.34215	389	82.33255	27.33468
390	82.30652	27.34198	390	82.33451	27.33421
391	82.30818	27.34122	391	82.33644	27.33370
392	82.30910	27.33962	392	82.33845	27.33348
393	82.31045	27.33912	393	82.34046	27.33334
394	82.31187	27.34041	394	82.34242	27.33368
395	82.31356	27.34139	395	82.34442	27.33380
396	82.31545	27.34198	396	82.34642	27.33356
397	82.31747	27.34209	397	82.34841	27.33369
398	82.31947	27.34201	398	82.35040	27.33372
399	82.32137	27.34142	399	82.35209	27.33285
400	82.32329	27.34090	400	82.35384	27.33199
401	82.32489	27.33983	401	82.35541	27.33087
402	82.32674	27.33918	402	82.35707	27.32990
403	82.32865	27.33862	403	82.35890	27.32915
404	82.33051	27.33792	404	82.36085	27.32869
405	82.33233	27.33714	405	82.36283	27.32836
406	82.33431	27.33679	406	82.36449	27.32773
407	82.33628	27.33644	407	82.36462	27.32593
408	82.33829	27.33633	408	82.36427	27.32415
409	82.34030	27.33612	409	82.36378	27.32240
410	82.34228	27.33575	410	82.36333	27.32065

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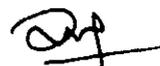
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Dist: Balrampur

Left Bank		
SN	Longitude	Latitude
411	82.34425	27.33581
412	82.34621	27.33587
413	82.34769	27.33622
414	82.34970	27.33605
415	82.35163	27.33553
416	82.35350	27.33515
417	82.35509	27.33408
418	82.35636	27.33270
419	82.35791	27.33162
420	82.35914	27.33240
421	82.35957	27.33092
422	82.36131	27.33071
423	82.36291	27.33155
424	82.36457	27.33234
425	82.36511	27.33405
426	82.36617	27.33557
427	82.36802	27.33594
428	82.36998	27.33612
429	82.37157	27.33527
430	82.37198	27.33361
431	82.37101	27.33208
432	82.37063	27.33044
433	82.37176	27.32950
434	82.37217	27.33124
435	82.37382	27.33227
436	82.37499	27.33367
437	82.37578	27.33505
438	82.37760	27.33480
439	82.37833	27.33324
440	82.37898	27.33154
441	82.37954	27.32984
442	82.37937	27.32805
443	82.37817	27.32700
444	82.37639	27.32691
445	82.37485	27.32625
446	82.37358	27.32500
447	82.37355	27.32319
448	82.37314	27.32143
449	82.37279	27.31966
450	82.37229	27.31808
451	82.37042	27.31791
452	82.36902	27.31913
453	82.36801	27.32068
454	82.36752	27.32243
455	82.36752	27.32414
456	82.36810	27.32586

Right Bank		
SN	Longitude	Latitude
411	82.36313	27.31887
412	82.36329	27.31707
413	82.36386	27.31535
414	82.36526	27.31410
415	82.36723	27.31374
416	82.36897	27.31298
417	82.36985	27.31137
418	82.37010	27.30962
419	82.36966	27.30787
420	82.36957	27.30612
421	82.36957	27.30434
422	82.36957	27.30255
423	82.37024	27.30106
424	82.37192	27.30006
425	82.37388	27.29969
426	82.37575	27.30034
427	82.37734	27.30135
428	82.37815	27.30301
429	82.37858	27.30472
430	82.37899	27.30641
431	82.38040	27.30593
432	82.38091	27.30418
433	82.38247	27.30310
434	82.38445	27.30308
435	82.38641	27.30351
436	82.38835	27.30403
437	82.39028	27.30456
438	82.39216	27.30520
439	82.39396	27.30603
440	82.39586	27.30664
441	82.39783	27.30698
442	82.39930	27.30641
443	82.39780	27.30521
444	82.39632	27.30399
445	82.39591	27.30225
446	82.39638	27.30050
447	82.39539	27.29952
448	82.39441	27.29992
449	82.39305	27.30106
450	82.39155	27.29995
451	82.39160	27.29867
452	82.39311	27.29752
453	82.39502	27.29703
454	82.39703	27.29723
455	82.39759	27.29590
456	82.39777	27.29411

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Dist: Balrampur

Left Bank		
SN	Longitude	Latitude
457	82.36764	27.32723
458	82.36664	27.32586
459	82.36632	27.32408
460	82.36584	27.32232
461	82.36555	27.32055
462	82.36515	27.31880
463	82.36538	27.31701
464	82.36646	27.31567
465	82.36844	27.31535
466	82.37018	27.31455
467	82.37117	27.31302
468	82.37205	27.31140
469	82.37213	27.30961
470	82.37178	27.30784
471	82.37167	27.30610
472	82.37333	27.30636
473	82.37352	27.30460
474	82.37439	27.30298
475	82.37478	27.30454
476	82.37513	27.30632
477	82.37690	27.30704
478	82.37816	27.30838
479	82.37983	27.30929
480	82.38173	27.30929
481	82.38315	27.30816
482	82.38351	27.30649
483	82.38522	27.30604
484	82.38712	27.30643
485	82.38903	27.30697
486	82.39042	27.30649
487	82.39223	27.30729
488	82.39408	27.30801
489	82.39600	27.30856
490	82.39800	27.30881
491	82.39942	27.30976
492	82.40083	27.31017
493	82.40265	27.30942
494	82.40441	27.30955
495	82.40435	27.31070
496	82.40581	27.31058
497	82.40438	27.31185
498	82.40380	27.31352
499	82.40542	27.31340
500	82.40741	27.31310
501	82.40883	27.31224
502	82.40973	27.31063

Right Bank		
SN	Longitude	Latitude
457	82.39845	27.29241
458	82.39921	27.29074
459	82.39971	27.28899
460	82.40067	27.28744
461	82.40214	27.28624
462	82.40402	27.28563
463	82.40573	27.28643
464	82.40684	27.28794
465	82.40799	27.28942
466	82.40903	27.29097
467	82.40981	27.29263
468	82.41056	27.29430
469	82.41168	27.29578
470	82.41315	27.29645
471	82.41277	27.29509
472	82.41307	27.29334
473	82.41406	27.29180
474	82.41438	27.29054
475	82.41284	27.28946
476	82.41090	27.28899
477	82.40944	27.28781
478	82.40831	27.28632
479	82.40779	27.28459
480	82.40823	27.28284
481	82.40949	27.28151
482	82.41091	27.28026
483	82.41240	27.27903
484	82.41392	27.27786
485	82.41569	27.27716
486	82.41763	27.27670
487	82.41964	27.27652
488	82.42165	27.27632
489	82.42353	27.27669
490	82.42329	27.27847
491	82.42241	27.28008
492	82.42152	27.28170
493	82.42295	27.28185
494	82.42388	27.28027
495	82.42538	27.27907
496	82.42713	27.27818
497	82.42910	27.27785
498	82.43090	27.27856
499	82.43281	27.27842
500	82.43476	27.27801
501	82.43638	27.27694
502	82.43806	27.27594

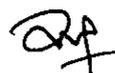
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Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
503	82.41006	27.30889	503	82.43997	27.27542
504	82.40940	27.30730	504	82.44136	27.27415
505	82.40755	27.30669	505	82.44087	27.27266
506	82.40565	27.30704	506	82.43925	27.27334
507	82.40384	27.30784	507	82.43766	27.27445
508	82.40191	27.30835	508	82.43587	27.27527
509	82.40130	27.30752	509	82.43400	27.27595
510	82.40128	27.30583	510	82.43210	27.27656
511	82.39998	27.30447	511	82.43031	27.27692
512	82.39853	27.30326	512	82.42852	27.27631
513	82.39822	27.30149	513	82.42671	27.27555
514	82.39875	27.29976	514	82.42521	27.27436
515	82.39934	27.29803	515	82.42366	27.27320
516	82.39964	27.29627	516	82.42217	27.27198
517	82.39981	27.29448	517	82.42096	27.27060
518	82.40045	27.29277	518	82.42053	27.26888
519	82.40122	27.29110	519	82.42097	27.26711
520	82.40210	27.28949	520	82.42290	27.26680
521	82.40346	27.28822	521	82.42482	27.26716
522	82.40516	27.28894	522	82.42670	27.26781
523	82.40571	27.29063	523	82.42856	27.26851
524	82.40590	27.29239	524	82.43048	27.26907
525	82.40685	27.29397	525	82.43247	27.26929
526	82.40651	27.29544	526	82.43447	27.26916
527	82.40490	27.29646	527	82.43638	27.26863
528	82.40454	27.29788	528	82.43809	27.26768
529	82.40580	27.29930	529	82.43980	27.26672
530	82.40699	27.30055	530	82.44137	27.26562
531	82.40892	27.30097	531	82.44241	27.26409
532	82.41044	27.30208	532	82.44265	27.26230
533	82.41164	27.30351	533	82.44281	27.26057
534	82.41315	27.30470	534	82.44362	27.25896
535	82.41469	27.30586	535	82.44449	27.25734
536	82.41662	27.30584	536	82.44564	27.25587
537	82.41659	27.30416	537	82.44710	27.25465
538	82.41538	27.30287	538	82.44888	27.25399
539	82.41359	27.30239	539	82.45089	27.25392
540	82.41282	27.30072	540	82.45291	27.25385
541	82.41435	27.30017	541	82.45461	27.25460
542	82.41592	27.29951	542	82.45625	27.25442
543	82.41627	27.29799	543	82.45630	27.25299
544	82.41620	27.29623	544	82.45447	27.25226
545	82.41541	27.29463	545	82.45273	27.25135
546	82.41604	27.29296	546	82.45162	27.24992
547	82.41705	27.29142	547	82.45068	27.24833
548	82.41791	27.28981	548	82.44980	27.24672

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Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
549	82.41844	27.28816	549	82.44957	27.24493
550	82.41855	27.28636	550	82.44886	27.24327
551	82.41784	27.28471	551	82.44767	27.24211
552	82.41608	27.28391	552	82.44717	27.24036
553	82.41436	27.28464	553	82.44768	27.23929
554	82.41371	27.28631	554	82.44863	27.23858
555	82.41240	27.28744	555	82.44871	27.23686
556	82.41094	27.28645	556	82.44901	27.23507
557	82.41022	27.28477	557	82.44936	27.23330
558	82.41108	27.28315	558	82.45015	27.23164
559	82.41251	27.28193	559	82.45184	27.23093
560	82.41396	27.28071	560	82.45360	27.23010
561	82.41558	27.27968	561	82.45527	27.22908
562	82.41745	27.27899	562	82.45688	27.22799
563	82.41939	27.27854	563	82.45849	27.22690
564	82.41952	27.27995	564	82.46019	27.22593
565	82.41913	27.28172	565	82.46130	27.22474
566	82.41909	27.28346	566	82.46024	27.22338
567	82.42027	27.28474	567	82.45952	27.22201
568	82.42228	27.28467	568	82.46015	27.22033
569	82.42405	27.28387	569	82.46184	27.21935
570	82.42512	27.28234	570	82.46353	27.21836
571	82.42638	27.28094	571	82.46507	27.21725
572	82.42816	27.28020	572	82.46547	27.21553
573	82.42993	27.28055	573	82.46649	27.21425
574	82.43194	27.28049	574	82.46666	27.21256
575	82.43391	27.28016	575	82.46629	27.21079
576	82.43589	27.27980	576	82.46623	27.20901
577	82.43777	27.27914	577	82.46713	27.20739
578	82.43964	27.27846	578	82.46883	27.20646
579	82.44138	27.27756	579	82.46962	27.20482
580	82.44304	27.27656	580	82.47117	27.20367
581	82.44393	27.27495	581	82.47291	27.20275
582	82.44521	27.27356	582	82.47466	27.20186
583	82.44467	27.27183	583	82.47650	27.20122
584	82.44316	27.27071	584	82.47762	27.20070
585	82.44148	27.27018	585	82.47896	27.20076
586	82.43955	27.27070	586	82.48032	27.19980
587	82.43781	27.27161	587	82.48139	27.19851
588	82.43606	27.27253	588	82.48282	27.19735
589	82.43428	27.27337	589	82.48439	27.19624
590	82.43248	27.27418	590	82.48594	27.19509
591	82.43064	27.27464	591	82.48768	27.19419
592	82.42868	27.27422	592	82.48961	27.19378
593	82.42707	27.27320	593	82.49153	27.19322
594	82.42549	27.27207	594	82.49351	27.19293

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Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
595	82.42391	27.27096	595	82.49550	27.19271
596	82.42348	27.26936	596	82.49731	27.19228
597	82.42507	27.26948	597	82.49912	27.19162
598	82.42685	27.27034	598	82.50088	27.19074
599	82.42863	27.27119	599	82.50257	27.18975
600	82.43049	27.27165	600	82.50430	27.18883
601	82.43250	27.27169	601	82.50611	27.18810
602	82.43446	27.27158	602	82.50727	27.18706
603	82.43634	27.27095	603	82.50759	27.18556
604	82.43799	27.26995	604	82.50819	27.18428
605	82.43973	27.26922	605	82.50742	27.18266
606	82.44141	27.26829	606	82.50744	27.18086
607	82.44307	27.26729	607	82.50768	27.17908
608	82.44413	27.26581	608	82.50856	27.17746
609	82.44531	27.26438	609	82.51006	27.17626
610	82.44521	27.26258	610	82.51150	27.17500
611	82.44562	27.26086	611	82.51327	27.17434
612	82.44637	27.25918	612	82.51528	27.17413
613	82.44744	27.25776	613	82.51720	27.17360
614	82.44918	27.25685	614	82.51884	27.17403
615	82.45113	27.25648	615	82.52021	27.17536
616	82.45314	27.25628	616	82.52054	27.17693
617	82.45515	27.25629	617	82.52050	27.17864
618	82.45715	27.25650	618	82.52252	27.17869
619	82.45917	27.25645	619	82.52454	27.17874
620	82.46106	27.25585	620	82.52651	27.17908
621	82.46267	27.25489	621	82.52833	27.17985
622	82.46353	27.25329	622	82.53018	27.18058
623	82.46338	27.25172	623	82.53208	27.18117
624	82.46159	27.25089	624	82.53405	27.18150
625	82.45960	27.25077	625	82.53588	27.18221
626	82.45758	27.25074	626	82.53783	27.18176
627	82.45566	27.25022	627	82.53965	27.18234
628	82.45414	27.24922	628	82.54164	27.18260
629	82.45324	27.24760	629	82.54364	27.18269
630	82.45260	27.24590	630	82.54524	27.18184
631	82.45229	27.24413	631	82.54715	27.18167
632	82.45186	27.24238	632	82.54909	27.18124
633	82.45159	27.24061	633	82.55027	27.17989
634	82.45197	27.23884	634	82.55216	27.17925
635	82.45242	27.23708	635	82.55411	27.17913
636	82.45273	27.23532	636	82.55607	27.17923
637	82.45415	27.23535	637	82.55708	27.17885
638	82.45490	27.23687			
639	82.45670	27.23714			
640	82.45825	27.23623			

Dist: Balrampur

Left Bank			Right Bank		
SN	Longitude	Latitude	SN	Longitude	Latitude
641	82.45873	27.23462			
642	82.45868	27.23284			
643	82.45842	27.23116			
644	82.45923	27.22951			
645	82.46067	27.22848			
646	82.46260	27.22795			
647	82.46448	27.22734			
648	82.46535	27.22574			
649	82.46663	27.22436			
650	82.46731	27.22268			
651	82.46688	27.22099			
652	82.46593	27.21965			
653	82.46743	27.21862			
654	82.46815	27.21695			
655	82.46868	27.21525			
656	82.46910	27.21354			
657	82.46924	27.21175			
658	82.46965	27.20999			
659	82.47045	27.20833			
660	82.47205	27.20802			
661	82.47384	27.20752			
662	82.47446	27.20620			
663	82.47487	27.20479			
664	82.47618	27.20360			
665	82.47781	27.20374			
666	82.47941	27.20268			
667	82.48105	27.20175			
668	82.48262	27.20067			
669	82.48409	27.19946			
670	82.48565	27.19831			
671	82.48708	27.19731			
672	82.48834	27.19619			
673	82.49030	27.19577			
674	82.49223	27.19530			
675	82.49424	27.19552			
676	82.49618	27.19553			
677	82.49786	27.19455			
678	82.49982	27.19412			
679	82.50171	27.19352			
680	82.50352	27.19272			
681	82.50533	27.19192			
682	82.50693	27.19084			
683	82.50849	27.18968			
684	82.50998	27.18849			
685	82.51065	27.18679			
686	82.51097	27.18503			

Dist: Balrampur

Left Bank		
SN	Longitude	Latitude
687	82.51036	27.18331
688	82.50995	27.18155
689	82.50999	27.17981
690	82.51166	27.17880
691	82.51339	27.17792
692	82.51539	27.17769
693	82.51690	27.17872
694	82.51821	27.18009
695	82.51931	27.18159
696	82.52131	27.18145
697	82.52330	27.18150
698	82.52526	27.18193
699	82.52722	27.18236
700	82.52918	27.18279
701	82.53114	27.18322
702	82.53310	27.18366
703	82.53503	27.18419
704	82.53698	27.18431
705	82.53889	27.18491
706	82.54089	27.18514
707	82.54289	27.18534
708	82.54488	27.18505
709	82.54688	27.18477
710	82.54882	27.18434
711	82.55062	27.18352
712	82.55243	27.18273
713	82.55410	27.18212
714	82.55562	27.18110
715	82.55689	27.18107

Right Bank		
SN	Longitude	Latitude

ME
A.E.

4-9-2025
एन० पी० सिंह
अधीक्षण अभियंता
इंनेज मण्डल गोण्डा

04/9/25
(हिमाशु कुमार)
मुख्य अभियंता (सामान्य-द्वितीय) गोण्डा

मुं.सं. - 41/81-4-25



कार्यालय
मुख्य मंत्री, उत्तर प्रदेश
लोक भवन, लखनऊ



संख्या 39 /स.वै./34-लो.शि.-4/2025

दिनांक 30 जून, 2025

वर्ष 2025-2026 में 35 करोड़ वृक्षारोपण लक्ष्य, वन महोत्सव के आयोजन एवं नदियों के पुनरोद्धार के सफल क्रियान्वयन के सम्बन्ध में माननीय मुख्यमंत्री जी की अध्यक्षता में दिनांक 28 जून, 2025 को आयोजित समीक्षा बैठक का कार्यवृत्त

प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उत्तर प्रदेश शासन द्वारा माननीय मुख्यमंत्री जी की अनुमति से बैठक का शुभारम्भ किया गया। तत्पश्चात प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उत्तर प्रदेश द्वारा वृक्षारोपण 2025 की तैयारी के सम्बन्ध में प्रस्तुतीकरण किया गया। वृक्षारोपण की तैयारी, नदियों के पुनरोद्धार आदि से सम्बन्धित विषयों पर जल शक्ति, नगर विकास, उद्यान, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग के मा० मंत्री/मा० राज्यमंत्री (स्वतंत्र प्रभार)/मा० राज्यमंत्री तथा ग्राम्य विकास, पंचायतीराज, उद्यान, कृषि, नगर विकास, नामामि गंगे एवं ग्रामीण जलापूर्ति, सिंचाई एवं जल संसाधन, लघु सिंचाई, आवास, रेशम, उच्च शिक्षा, माध्यमिक शिक्षा, बेसिक शिक्षा तथा गृह विभाग के प्रमुख सचिव/सचिव के साथ चर्चा हुई।

वृक्षारोपण अभियान 2025 के सफल क्रियान्वयन तथा नदियों के पुनरोद्धार पर विस्तृत विचार-विमर्श के उपरान्त निम्नवत निर्णय लिए:-

- वृक्षारोपण अभियान 2025 के अन्तर्गत विभागवार आवण्टित लक्ष्य की गुणवत्तायुक्त प्राप्ति हेतु सभी विभागों द्वारा अपने अधीन जिला/तहसील/ब्लाक स्तर के अधिकारियों व समस्त हितधारकों (Stakeholder) के साथ तत्काल बैठक/वीडियो कॉन्फ्रेंसिंग कर वृक्षारोपण कार्ययोजना तैयार की जाए।
- सभी विभागों द्वारा रोपित किए जाने वाले पौधों की सुरक्षा व्यवस्था (फैन्सिंग, ट्री गार्ड, सुरक्षा खाई आदि) सुनिश्चित की जाए। फैन्सिंग, ट्री गार्ड व अन्य सुरक्षा तकनीक हेतु विभिन्न संस्थाओं एवं बैंकिंग सेक्टर के सी०एस०आर फण्ड का उपयोग किया जाए तथा सुरक्षा व्यवस्था को अंगीकृत किए जाने हेतु उन्हें प्रेरित किया जाए।
- वृक्षारोपण अभियान 2025 के अन्तर्गत समस्त वृक्षारोपण (विशिष्ट वन स्थापना एवं महत्त्वपूर्ण दिवसों पर वृक्षारोपण सहित) "एक पेड़ माँ के नाम" थीम के अन्तर्गत कराया जाए; अभियान के अन्तर्गत प्रत्येक रोपित पौधे को "एक पेड़ माँ के नाम" समर्पित किया जाए।

DS(VP) / 80-4

(नीरजा चमसेना)
संयुक्त सचिव
पर्यावरण, वन एवं
जलवायु परिवर्तन विभाग
शासन।

Arbiter
असतोय
असतोय

Page 1 of 7

- वर्ष 2025 वन महोत्सव व वृक्षारोपण कार्यक्रम नदियों के पुनर्जीवन को केन्द्र में रखकर किया जाए। नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, लघु सिंचाई विभाग तथा अन्य सहयोगी विभागों (Convergence Departments) द्वारा नदी पुनरोद्धार के अर्न्तगत नदियों के दोनों किनारों पर तथा उनके कैचमेंट क्षेत्र में पीपल, पाकड़, नीम, जामुन, अर्जुन आदि के साथ-साथ अन्य उपयुक्त प्रजातियों का रोपण प्राथमिकता पर कराया जाए।
- वृक्षारोपण अभियान के दौरान कार्बन उत्सर्जन रोककर उन्हें संग्रहित करने में वृक्षों की भूमिका तथा कार्बन क्रेडिट के माध्यम से कृषकों की आय में वृद्धि का व्यापक प्रचार-प्रसार किया जाए।
- सभी विभागों द्वारा वृक्षारोपण स्थलों/रोपित पौधों की जियोटैगिंग कराई जाए।
- स्वयंसेवी संस्थाओं, धार्मिक व सामाजिक संस्थाओं, सिविल सोसाइटी, एन०सी०सी०, एन०एस०एस०, व्यापार मण्डल आदि की प्रतिभागिता के माध्यम से व्यापक सक्रिय जन सहभागिता के साथ वृक्षारोपण अभियान संचालित किया जाए।
- वृक्षारोपण अभियान में समाज के सभी लोगों का सक्रिय सहयोग प्राप्त करते हुए इसे वृहद जन अभियान का रूप दिया जाए।
- पूरे प्रदेश में जुलाई 2025 के प्रथम सप्ताह में वन महोत्सव के अवसर पर वृक्षारोपण के महत्त्व, पर्यावरण संरक्षण, जल संरक्षण, नदियों के संरक्षण, प्रदूषण नियंत्रण, वनावरण/वेटलैण्ड आदि से कार्बन अवशोषण आदि विषयों के सम्बन्ध में वृहद स्तर पर जन-जागरूकता कार्यक्रम का आयोजन कराया जाए।
- वृक्षारोपण में पीपल, पाकड़, बरगद, नीम, जामुन, इमली, बेल, अर्जुन, सहजन, आम, महुआ, आँयला आदि प्रजातियों सहित छायादार/फलदार/औषधि व पर्यावरणीय महत्त्व की प्रजातियों को प्रमुखता से शामिल किया जाए। फलदार प्रजाति के पौधों की व देशी प्रजाति के रोपण को प्राथमिकता दी जाए।
- प्रोटीन व विटामिन से भरपूर सहजन के पौधों का रोपण व्यापक रूप से कराया जाए। सहजन वृक्ष की फली, पत्ती व फूल के स्वास्थ्य सम्बन्धी लाभों का व्यापक प्रचार-प्रसार कराया जाए।
- वृक्षारोपण अभियान 2025 के अर्न्तगत वन विभाग के अतिरिक्त अन्य विभागों (जिन्हें वृक्षारोपण लक्ष्य आवण्टित है) द्वारा निम्न कार्यवाहियों प्राथमिकता पर की जाएं:-
 - ❖ ग्राम्य विकास विभाग द्वारा सामुदायिक व व्यक्तिगत भूमि पर वृक्षारोपण कराया जाए। नवीन/पुरानी परती भूमि, बंजर भूमि, चारागाह, नदी किनारे की

भूमि, ग्रामीण सड़कों के किनारे आदि स्थलों पर रोपण को प्राथमिकता दी जाए।

- ❖ पंचायतीराज विभाग द्वारा पंचायत भवन, ब्लॉक पंचायत व जिला पंचायत के परिसर में रिक्त पड़ी भूमि पर वृक्षारोपण कराया जाए।
- ❖ कृषि विभाग के अन्तर्गत प्रधानमंत्री किसान सम्मान निधि योजना से अनुदान व सहयोग प्राप्त कर रहे समस्त पंजीकृत कृषकों द्वारा एक पौधे का रोपण अनिवार्य रूप से किया जाए। कृषि विज्ञान केन्द्रों एवं कृषि विश्वविद्यालय परिसरों में रिक्त पड़ी भूमि को पौधारोपण से संतृप्त किया जाए।
- ❖ उद्यान विभाग द्वारा सार्वजनिक स्थानों पर जामुन, आम, कटहल आदि फलदार वृक्षों के देशी प्रजाति का रोपण व्यापक रूप से कराया जाए।
- ❖ शहरों में वायु प्रदूषण व जलवायु परिवर्तन के नियन्त्रण हेतु नगर विकास विभाग द्वारा निम्न कार्यवाहियों की जाएं:-

1. प्रत्येक नगर पालिका व नगर पंचायत में एक नगर वन की स्थापना की जाए।
2. शहरी क्षेत्रों में सड़कों की पटरी के साथ-साथ आवासीय/अनावासीय परिसर, पार्क आदि में वृक्षारोपण कराया जाए।
3. सभी आवासीय/अनावासीय भवनों के मानचित्रों की स्वीकृति में वृक्षारोपण एवं रेन वॉटर हारवैस्टिंग संरचना को अनिवार्य घटकों के रूप में सम्मिलित किया जाए।

- ❖ उच्च/बेसिक/माध्यमिक/प्राविधिक शिक्षा विभाग द्वारा निम्न कार्यवाहियों की जाएं:-

1. सभी शिक्षण संस्थान (विश्वविद्यालय, कॉलेज, स्कूल आदि) का वृक्षारोपण अभियान में सक्रिय सहयोग प्राप्त किया जाए।
2. स्कूलों में कक्षा 6 से उच्च कक्षा के बच्चों को रोपण अभियान में भावनात्मक रूप से जोड़ा जाए।
3. संस्थानों द्वारा रोपण कार्यक्रम के सफल क्रियान्वयन हेतु कार्यशालाएं कराई जाएं तथा अपने परिसर में वृक्षों का उद्यान (Tree Garden) स्थापित किया जाए।
4. प्रोजेक्ट 'अंलकार' के अन्तर्गत लाभान्वित सभी विद्यालयों में वृहद स्तर पर पौधारोपण कराया जाए।

- ❖ रेशम विभाग द्वारा लक्ष्य के अनुरूप पौधों का रोपण व उनका रख-रखाव सुनिश्चित किया जाए।
- ❖ लोक निर्माण विभाग द्वारा मार्गों के किनारे छायादार, फलदार एवं पर्यावरणीय प्रजातियों का रोपण कराया जाए। अभियान में अन्तर्राष्ट्रीय व अन्तर्राज्यीय राजमार्ग, राष्ट्रीय राजमार्गों, राजमार्गों, प्रमुख जिला सड़कों व अन्य मार्गों की पटरी पर वृक्षारोपण को प्राथमिकता दी जाए।
- ❖ श्रम विभाग द्वारा अटल आवासीय विद्यालय, श्रम विभाग के कार्यालयों एवं कर्मचारी राज्य बीमा योजना के अधीन, Employees State Insurance (ESI) चिकित्सालयों में वृक्षारोपण कराया जाए।
- ❖ औद्योगिक विकास विभाग द्वारा ऐक्सप्रेस-वे की पटरी एवं सर्विस लेन व ऐक्सप्रेस-वे सड़क के बीच के रिक्त स्थानों को व्यापक अभियान चलाकर वृक्षारोपण से संतृप्त किया जाए। ऐक्सप्रेस-वे की पटरी पर ज्यादा से ज्यादा पौधों का रोपण कर घने वन की स्थापना को प्राथमिकता दी जाए।
- ❖ स्वास्थ्य एवं चिकित्सा शिक्षा विभाग द्वारा सभी मैडिकल कॉलेजों, जिला अस्पतालों, सी०एच०सी०, पी०एच०सी० आदि के परिसरों में सहजन सहित छायादार वृक्षों का रोपण अनिवार्य रूप से कराया जाए।
- ❖ उद्योग विभाग द्वारा पर्यावरण पर प्रतिकूल प्रभाव डालने वाला औद्योगिक ईकाईयों, पावर प्लान्ट आदि के माध्यम से उनके परिसरों में तथा उनके नियन्त्रणाधीन भूमि पर घने वन की स्थापना कराई जाए।
- ❖ पशुपालन विभाग द्वारा सभी निराश्रित गो-आश्रय स्थलों में गर्मी की तेज धूप से बचाव हेतु पीपल, पाकड़, नीम जैसे वृक्षों का रोपण प्राथमिकता पर कराया जाए एवं उनकी सुरक्षा हेतु व्यवस्था अवश्य की जाए।
- भूमि उपलब्धता एवं विभाग में उपलब्ध जन-संसाधन के दृष्टिगत कुछ विभागों यथा कृषि, नगर विकास, सिंचाई, औद्योगिक विकास, उद्योग, गृह, पशुपालन, सहकारिता, ऊर्जा, आयास आदि के वृक्षारोपण लक्ष्य में वृद्धि की जाए।
- भारतीय वन सर्वेक्षण, देहरादून के वन स्थिति रिपोर्ट 2023 में प्रदेश के जिन जनपदों में वनावरण घटा है, उन जनपदों द्वारा आवण्टित लक्ष्य से भी अधिक वृक्षारोपण कराने के प्रयास किए जाएं।
- नदी पुनरुद्धार हेतु "नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग" नोडल विभाग होगा। नदी पुनरुद्धार के लिए सिंचाई विभाग, ग्राम्य विकास विभाग, नगर विकास विभाग, लघु सिंचाई विभाग एवं पर्यावरण, वन एवं जलवायु परिवर्तन विभाग द्वारा

नमामि गंगे एवं शामीण जलापूर्ति विभाग को सहयोग प्रदान किया जाएगा।
नदियों के पुनरुद्धार हेतु निम्न कार्यवाहियाँ प्राथमिकता पर की जाएं:-

1. पुनरुद्धार हेतु चिन्हित नदी स्रोत से लेकर बड़ी नदी में मिलने तक पूर्ण रूप से चिन्हित की जाए तथा जिन जनपदों से यह पास हो, सभी जनपदों द्वारा संयुक्त कार्ययोजना बनाकर जल प्रवाह हेतु सुगम बनाने हेतु आवश्यक कार्यवाही की जाए।
2. प्रदेश के प्रत्येक जनपद में आवश्यकतानुसार डीसिल्टेशन, चैनलाइजेशन, कोर्स करेक्शन आदि से सम्बन्धित कार्य उचित तकनीक का उपयोग कर वांछित कार्यवाही की जाए। नदों की जल गुणवत्ता में वृद्धि, पर्याप्त जल उपलब्धता व जैव विविधता संरक्षण के साथ-साथ अतिक्रमण से बचाव के दृष्टिगत नदी किनारों व उनके कैचमेंट क्षेत्र में सघन वृक्षारोपण कराया जाए।
3. नदियों के किनारे मृदा जल संरक्षण के समस्त कार्यों यथा चैक डैम, वॉटर हारवैस्टिंग संरचनाओं आदि के निर्माण व उनके रख-रखाव का कार्य उच्च गुणवत्ता से पूर्ण किया जाए।
4. नदियों के कैचमेंट क्षेत्र के जल स्रोतों के संरक्षण व पुनर्जीवन हेतु इन क्षेत्रों के अन्तर्गत आने वाले सभी तालाबों का संरक्षण किया जाए तथा तालाब/जलस्रोतों के किनारे पौधारोपण अनिवार्य रूप से कराया जाए।

(एस.पी. गोयल)

अपर, मुख्य सचिव, मुख्यमंत्री

उत्तर प्रदेश शासन

मुख्यमंत्री कार्यालय

संख्या : 39/स.बै./34-लो.शि.-4/2025

लखनऊ दिनांक : 30 जून, 2025

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. निजी सचिव, माननीय मंत्री जी, नगर विकास, उत्तर प्रदेश शासन को माननीय मंत्री जी के संज्ञान में लाने हेतु।
2. निजी सचिव, माननीय राज्य मंत्री जी (स्वतंत्र प्रभार), पर्यावरण, वन एवं जलवायु परिवर्तन, उत्तर प्रदेश शासन को माननीय मंत्री जी के संज्ञान में लाने हेतु।

3. निजी सचिव, माननीय राज्य मंत्री जी (स्वतंत्र प्रभार), उद्यान, उत्तर प्रदेश शासन को माननीय मंत्री जी के संज्ञान में लाने हेतु।
4. मुख्य सचिव, उत्तर प्रदेश शासन।
5. प्रमुख सचिव/सचिव/विशेष सचिव, मा० मुख्यमंत्री, उत्तर प्रदेश शासन।
6. समस्त अपर मुख्य सचिव/प्रमुख सचिव/सचिव, उत्तर प्रदेश शासन।

(एस.के. गोयल)
अपर मुख्य सचिव/मुख्यमंत्री

File No.76-2099/14/2021-2-

संख्या-29भा0स0/76-2-2022/05एन0जी0/2020टी.सी.

प्रपक,
दुर्गा शंकर मिश्रा,
मुख्य सचिव,
उत्तर प्रदेश शासन।
सेवा में,

1. समस्त मण्डलायुक्त, 30प्र0
2. समस्त जिलाधिकारी/ अध्यक्ष, जिला गंगा समिति, 30प्र0।

नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-2

लखनऊ: दिनांक 05 मई 2022

विषय:- मनरेगा कार्यक्रम के अन्तर्गत छोटी एवं सहायक नदियों के पुनरोद्धार और कायाकल्प के सम्बन्ध में ।

महोदय,

कृपया अवगत कराना है कि राष्ट्रीय स्वच्छ गंगा मिशन, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, जल शक्ति मंत्रालय, भारत सरकार के अर्द्ध शासकीय पत्र सं0- TE-16015/43/2020-GKC NMCG/835 दिनांक 10.02.2022 का संदर्भ ग्रहण करने का कष्ट करें, जो संदर्भित पत्र के द्वारा 30प्र0 की छोटी एवं सहायक नदियों को तकनीकी संस्थाओं के विशेषज्ञों के सहयोग से जिला गंगा समितियों द्वारा मनरेगा कार्यक्रम के अन्तर्गत पुनरोद्धार और कायाकल्प करने एवं आयुक्त की अध्यक्षता में अनुश्रवण करने की अपेक्षा की गयी है।

2- 30प्र0 की 50 छोटी एवं सहायक नदियों को मनरेगा कार्यक्रम के अन्तर्गत पुनरोद्धार एवं कायाकल्प जनपद स्तर पर गठित जिला गंगा समितियों के माध्यम से कार्य किया सकता है। गंगा नदी घाटी प्रबंधन एवं अध्ययन केन्द्र, भारतीय प्रौद्योगिकी संस्थान कानपुर एवं सहयोगी संस्थाओं (BBAU-Lucknow, NIH-Roorkee, IIT-BHU) के तकनीकी विशेषज्ञों के द्वारा नमामि गंगे कार्यक्रम में सहयोग किया जा रहा है। अपर आयुक्त मनरेगा 30प्र0 को नदियों के पुनरोद्धार एवं कायाकल्प कराने हेतु नदियों का सर्वेक्षण, आँकड़ा संकलन एवं कार्ययोजना के निष्पादन में उक्त संस्थाओं के द्वारा सहयोग प्रदान किया जाना है।

3- विप्रांकित प्रकरण में सम्भागीय आयुक्त की अध्यक्षता में कार्ययोजना का क्रियान्वयन एवं निरन्तर अनुश्रवण हेतु जनपद के सम्बन्धित विभागों/ कार्यदायी संस्थाओं एवं संस्थाओं के तकनीकी विषय विशेषज्ञों के साथ समिति का गठन किया जाना प्रस्तावित किया गया है, जिसके सापेक्ष प्रस्तावित मनरेगा के अन्तर्गत छोटी एवं सहायक नदियों के पुनरोद्धार व कायाकल्प निगरानी/अनुश्रवण समिति का गठन निम्नानुसार है:-

क्र०सं०	पदनाम एवं विभाग	विभाग	पद
1	मण्डलायुक्त ।		अध्यक्ष
2	सम्बन्धित जिलाधिकारी/अध्यक्ष, जिला गंगा समिति		सदस्य
3	अपर आयुक्त /नामित अधिकारी	मनरेगा, 30प्र0	सदस्य
4	नामित अधिकारी	राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली	सदस्य
5	नामित अधिकारी	राज्य स्वच्छ गंगा मिशन, 30प्र0 लखनऊ	सदस्य
6	मुख्य विकास अधिकारी	ग्राम्य विकास विभाग	सदस्य
7	अपर जिलाधिकारी/मुख्य अभियन्ता / जल निगम-ग्रामीण	नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग	सदस्य
8	प्रभागीय निदेशक/ वन मण्डल अधिकारी	पर्यावरण वन एवं जलवायु परिवर्तन विभाग	सदस्य
9	संयुक्त निदेशक	पंचायतीराज विभाग	सदस्य
10	नगर आयुक्त/अधिशासी अभियन्ता	नगरीय निकास	सदस्य
11	संयुक्त निदेशक	कृषि विभाग	सदस्य
12	अधीक्षण अभियन्ता	तट्टु सिंचाई विभाग	सदस्य

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13	अधीक्षण अभियन्ता	भूगर्भ जल विभाग	सदस्य
14	उप निदेशक	मत्स्य विभाग	सदस्य
15	संयुक्त निदेशक	उद्यान विभाग	सदस्य
16	सम्बन्धित तकनीकी विशेषज्ञ	C-Ganga/ IIT-kanpur, BBAU-Lucknow, NIH-Roorkee, IIT-BHU	सदस्य
17	संयुक्त विकास आयुक्त	ग्राम्य विकास विभाग	सदस्य सचिव-प्रशासनिक
18	मुख्य अभियन्ता/ अधीक्षण अभियन्ता	सिंचाई एवं जल संसाधन विभाग	सदस्य सचिव- तकनीकी

समिति के कार्यक्षेत्र एवं गतिविधियाँ:-

- समिति की बैठक प्रत्येक माह के प्रथम सप्ताह में आयोजित कराये जाय ।
- समिति के द्वारा जनपद स्तर पर छोटी व सहायक नदियों का चिन्हिकरण, मैपिंग व पुनरोद्धार तथा कायाकल्प की रणनीति तैयार कराना एवं अनुश्रवण करना ।
- समिति के द्वारा जनपद स्तर पर जिला गंगा समिति के द्वारा तैयार की गयी रणनीति का अनुमोदन करना ।
- जनपदवार नदियों के पुनरोद्धार/कायाकल्प का अनुश्रवण करने हेतु पोर्टल का निर्माण कराना एवं गतिविधियों का प्रचार-प्रसार कराना ।
- राज्य गंगा समिति 30प्र0 को त्रैमासिक बैठकों में जनपदवार किये गये कार्य की प्रगति से अवगत करायेगी ।
- समिति के द्वारा छोटी व सहायक नदियों की 02 कि०मी० की परिधि के अंतर्गत स्थित शासकीय भूमि/नदी क्षेत्र का चिन्हिकरण कराना तथा अतिक्रमण से मुक्त कराने हेतु कार्यवाही सुनिश्चित कराना ।
- छोटी एवं सहायक नदियों का कायाकल्प का कार्य मनरेगा के नियमानुसार/गाइड लाईन्स पर किया जाय।

अतः जनपद स्तर पर गठित जिला गंगा समिति के माध्यम से जनपद/मण्डल में अवस्थित छोटी तथा सहायक नदियों को मनरेगा कार्यक्रम व अन्य योजना के अन्तर्गत सम्मिलित कर पुनरोद्धार तथा कायाकल्प कराने का कष्ट करें।

भवदीय,

(दुर्गा शंकर मिश्र)
Signed by दुर्गा शंकर
मुख्य सचिव
मिश्र

Date: 04-04-2022 15:53:49
Reason: Approved

संख्या-29भा०स०(1)/76-2-2022-05एन०जी०/2020टी.सी. तददिनांक।

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. महानिदेशक, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली, भारत सरकार।
2. अपर मुख्य सचिव, प्रमुख सचिव, ग्राम्य विकास विभाग/पंचायतीराज विकास विभाग/ पर्यावरण वन एवं जलवायु परिवर्तन विभाग / सिंचाई एवं जल संसाधन विभाग/कृषि विभाग/मत्स्य विभाग/ उद्यान विभाग/नगर विकास विभाग 30प्र0 शासन।
3. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, 30प्र0 लखनऊ।
4. अपर आयुक्त, मनरेगा, 30प्र0 ।
5. समस्त मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति 30प्र0।
6. संबंधित प्रभागीय निदेशक/सदस्य सचिव, जिला गंगा समिति ।
7. सम्बन्धित तकनीकी संस्थाओं के सम्बन्धित विशेषज्ञ ।
8. सम्बन्धित विभागों के समिति के सदस्य गण ।
9. गार्ड फाईल।



आजा से,
(अनुराग श्रीवास्तव)
प्रमुख सचिव।

संख्या- 365/76-2-2022-05एनजी/2020टीसी

प्रेषक,

अखण्ड प्रताप सिंह,

विशेष सचिव,

उत्तर प्रदेश शासन।

सेवा में,

1. समस्त मण्डलायुक्त, 30प्र0।
2. समस्त जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, 30प्र0।

नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-2

लखनऊ: दिनांक 20जुलाई, 2022

विषय:- मनरेगा कार्यक्रम व अन्य परियोजनाओं के अंतर्गत छोटी एवं सहायक नदियों के पुनरोद्धार एवं कायाकल्प के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक शासन के पत्र संख्या-29भा0स0/76-2-2022/05एनजी/2020टीसी, दिनांक 05.04.2022 का संदर्भ ग्रहण करने का कष्ट करें, जो मनरेगा कार्यक्रम व अन्य परियोजनाओं के अंतर्गत छोटी एवं सहायक नदियों के पुनरोद्धार एवं कायाकल्प के अनुश्रवण हेतु गठित की जाने वाली मण्डल स्तरीय समिति के गठन के संबंध में है।

2- उक्त के संबंध में मुझे यह कहने का निदेश हुआ है कि उपरोक्त संदर्भित शासनादेश संख्या:- 29भा0स0/76-2-2022/05एनजी/2020टीसी, दिनांक 05.04.2022 के प्रस्तर-3 के क्रमांक 4, 5 एवं 16 पर अंकित अधिकारियों के नाम पदनाम मोबाइल न0, ई-मेल निम्नवत है:-

प्रस्तर 03 के क्र.सं.	नाम एवं पदनाम	विभाग/तकनीकी संस्था	मोबाइल न0	ई-मेल
4	श्री आलोक श्रीवास्तव, भूजल विशेषज्ञ	राष्ट्रीय स्वच्छ गंगा मिशन, (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)	9910711900	alok@spageo.co.in
	श्री हरीश कुमार महावर, लघु नदी संरक्षण विशेषज्ञ।		9773745300	harish.mahavar@govcontractor.in
5	डा0 सीताराम टैगोर, पर्यावरण विशेषज्ञ-गंगा	राज्य स्वच्छ गंगा मिशन-30प्र0, प्लाट नं0-18, सेक्टर-7, गोमती नगर विस्तार योजना, लखनऊ।	9660471966	esganga@smcg-up.org
	डा0 शैफाली श्रीवास्तव, ई0एस0एम0एफ0		9956111902	es@smcg-up.org
	डा0 सत्येन्द्र नाथ पाण्डेय, एस0एम0एस0		6394136624	satyendraesmf@gmail.com
16	प्रो0 पुरेन्दु बोस	सिविल इंजीनियरिंग विभाग, भारतीय प्रोद्योगिकी संस्थान कानपुर।	9956575604	pbose@iitk.ac.in
	प्रो0 बैंकटेश दत्ता	पर्यावरण विभाग, बाबा साहेब भीमराव अम्बेडकर	9918466778	dvenks@gmail.com

GO-2021-H.

		विश्वविद्यालय, केन्द्रीय विश्वविद्यालय, लखनऊ।		
	डा० सुधीर कुमार, वैज्ञानिक-जी	राष्ट्रीय जल विज्ञान संस्थान, रुड़की, भारत।	9897024025	skumar.nihr@gov.in
	प्र० पी०के० सिंह	सिविल इंजीनियरिंग विभाग, भारतीय प्रोद्योगिकी संस्थान- कानपुर हिन्दू विश्वविद्यालय, वाराणसी।	9958189771	psingh.civ@iitbhu.ac.in
	डा० शिशिर		7877152766	shishirg.civ@iitbhu.ac.in
	डा० अनुराग ओहरी		8081765686	aohri.civ@iitbhu.ac.in

3- तदनुसार अग्रतर कार्यवाही सुनिश्चित करने का कष्ट करें।

भारतीय,
2008-22
(अखण्ड प्रताप सिंह)
विशेष सचिव।

संख्या-365(1)/76-2-2022-05एनजी/2020टी.सी. तददिनांक।

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मण्डलायुक्त, अयोध्या मण्डल, अयोध्या के पत्र संख्या-123/नदी पुनर्स्थापन/2022-23, दिनांक 12.05.2022 के संदर्भ में।
2. महानिदेशक, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली, भारत सरकार।
3. अपर मुख्य सचिव/प्रमुख सचिव, ग्राम्य विकास विभाग/पंचायतीराज विकास विभाग/ पर्यावरण वन एवं जलवायु परिवर्तन विभाग/ सिंचाई एवं जल संसाधन विभाग/कृषि विभाग/मत्स्य विभाग/ उद्यान विभाग/नगर विकास विभाग 30प्र० शासन।
4. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, 30प्र० लखनऊ।
5. अपर आयुक्त, मनरेगा, उत्तर प्रदेश।
6. समस्त मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति 30प्र०।
7. संबंधित प्रभागीय निदेशक/सदस्य सचिव, जिला गंगा समिति।
8. संबंधित तकनीकी संस्थाओं के विशेषज्ञ।
9. संबंधित विभागों के समिति के सदस्य गण।
10. गार्ड फाईल।

आजा से,
/ (अखण्ड प्रताप सिंह)
विशेष सचिव।

प्रेषक,

1587

Annexure-6

आयुक्त,
ग्राम्य विकास,
उत्तर प्रदेश।

सेवा में,

1. प्रो० विनोद तारे,
प्रोफेसर एवं फाउण्डिंग हेड,
आई०आई०टी०, कानपुर।
2. प्रो० पी०के० सिंह,
प्रोफेसर सिविल इंजीनियरिंग विभाग
आई०आई०टी०, बी०एच०यू०।
3. प्रो० वैकेटेश दत्ता
प्रोफेसर पर्यावरण विभाग
बी०बी०ए०यू०, लखनऊ।
4. प्रो० सुधीर कुमार,
एन०आई०एच०, रुड़की।

पत्रांक-2178 / मनरेगा-सेल/पत्रा०सं०-530/2022-23

दिनांक 14 मई, 2023

विषय:-मनरेगा योजनान्तर्गत वित्तीय वर्ष 2020-21 एवं 2021-22 में नदियों के पुनरुद्धार की रिपोर्ट के संबंध में।

महोदय,

आप अवगत है कि मनरेगा योजनान्तर्गत विलुप्तप्राय नदियों के पुनरुद्धार की कार्यवाही की जा रही है, जिसमें आपके द्वारा इस विभाग को तकनीकी सहयोग प्रदान किया जा रहा है। वित्तीय वर्ष 2023-24 हेतु 75 विलुप्तप्राय नदियों को चिन्हित किया गया है, जिसमें आपके संस्थान द्वारा तकनीकी सहयोग अपेक्षित है।

मनरेगा योजनान्तर्गत विगत वर्षों में विलुप्तप्राय नदियों के पुनरुद्धार हेतु कराये गये कार्यों की रिपोर्ट इस पत्र के साथ संलग्न कर प्रेषित है।

संलग्न-उपरोक्तानुसार

भवदीय
13/05
(जी०एस० प्रियदर्शी)
आयुक्त,
ग्राम्य विकास, उ०प्र०।

पत्रांक- 2178 / मनरेगा-सेल/पत्रा०सं०-530/2022-23, तददिनांक।

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. समस्त मुख्य विकास अधिकारी/अतिरिक्त जिला कार्यक्रम समन्वयक, उ०प्र०।
2. समस्त उपायुक्त, श्रम रोजगार, उ०प्र०।

(विजय कुमार चौधरी)
उपायुक्त, मनरेगा
ग्राम्य विकास, उ०प्र०।

नदियों के पुनरुद्धार की प्रगति (2020-21)

क्र.सं.	नदी का नाम	उत्पत्त का नाम	स्थापित गंगा पंचायतों की संख्या	नदी की सख्यां किस पर कार्य पूर्ण का विषय गया है (कि.मी. में)	सालान्य का नौकाद्वार (संख्या)	बनाराम (संख्या)	नदों का नौकाद्वार (संख्या)	वित्तीय व्यय (लाख में)	कुल सृजित मानव दिवस
1	2	3	5	7	8	9	10	11	12
कुल योग			2124	1410.81	919	2260564	664	6706.55	2917367
1	देही नदी	वाराणस	43	0	27	27490	14	160.25	58747
		गोंडा	66	0	21	310500	37	98.68	49016
		गोंडा	41	0	18	85090	23	47.03	22178
2	मन्दाकिनी नदी	वन्दी	96	115	138	252500	37	399.62	236146
		बानपुर बग	56	0	53	65600	54	45.57	24038
		बानपुर देहात	22	0.6	7	0	12	46.14	24445
3	वायु नदी	फर्रुखपुर	16	0	8	8450	16	45.75	23148
			94	0.6	68	74050	82	137.46	71631
		प्रयागराज	17	39.17	0	0	0	87.75	16584
4	जबलपुर नदी	भदोली	48	16.2	6	8520	5	155.45	851
		आमणसी	42	18.12	6	12450	6	83.89	42626
			107	73.49	12	20970	11	327.09	60061
5	नर्मदा नदी	परंतपुर	26	0	31	47600	10	64.91	9870
		कोटाखाडी	56	74.03	45	125142	6	101.67	44571
		खर्दंड	78	62.14	28	8630	0	318.07	172852
		गडवासी	81	199.7	82	99302	102	511.85	261500
		एजमरक	16	0	8	7762	12	26.38	16959
6	सर्ग नदी	इमरपुर	88	42.04	37	26005	42	144.45	77207
		दोमनी	17	0	51	24063	0	79.89	54897

1588

क्र.सं.	नदी का नाम	जनपद का नाम	आयोजित गांव पंचायतों की संख्या	नदी की लम्बाई जिस पर कार्य पूर्ण कर लिया गया है (कि०मी० में)	नगरपालिका (संख्या)	ग्रामपालिका (संख्या)	नदियों का औपनिवेश (संख्या)	द्वितीय व्यय (लाख में)	कुल संचालित गांव दिवस
1	2	3	5	7	8	9	10	11	12
	कुल योग		2124	1410.81	919	2260564	664	6706.55	2917367
7	गोमती नदी	सीतापुर	45	67	23	83399	27	105.75	5679
		लखनऊ	41	0	15	28803	19	71.75	35403
		गान्धिनगर	21	0	11	49241	0	35.22	14396
		बदायूं	39	0	12	0	4	5.35	2632
8	अरिन नदी	बोली	35	0.1	31	112200	0	44.44	25394
		बदोही	31	25.75	5	6200	4	219.80	120000
		चित्रकूट	19	30	0	0	0	109.30	62290
		अयोध्या	77	148	70	123042	65	976.00	506213
		अम्बेडकर नगर	58	71.9	4	95300	1	870.75	66126
12	नाद नदी	वाणनसी	21	17.42	17	10870	27	36.80	15806
13	कर्णवती नदी	मिर्जापुर	19	20.21	8	30552	0	61.34	33703
		बिजनौर	64	60.12	15	200199	16	137.75	69633
14	बान नदी	अयोध्या	57	42.04	37	26005	42	144.45	77207
		गुरदाबाद	1	1.2	0.5	0	0	1.96	1079
15	सोत नदी	संभल	57	74	0	15000	0	157.94	14853
		अल्मोड़ा	73.00	100	60.5	271756	58	503.44	196475
16	काली पूर्वी नदी	एटा	24	0	17	0	0	22.49	123570
		मुजफ्फरपुर	88	0	6	88	2	20.70	8765
17	डरौ नदी	मुजफ्फरपुर	5	3.65	1	600	0	21.60	11209
18	ईशान नदी	एटा	14	5.6	0	0	0	3.11	1707
	कुल योग	कसगंज	60	86.78	22	72000	0	222.88	110297

क्र.सं.	नदी का नाम	जनपद का नाम	आव्यक्तित ग्राम पंचायतों की संख्या	नदी की लम्बाई मिस पर कार्य पूर्ण का लिये गया है (कि०मी० में)	गतावध का जीर्णोद्धार (संख्या)	वृक्षारोपण (संख्या)	नालों का जीर्णोद्धार (संख्या)	वित्तीय व्यय (लाख में)	कुल संचित मात्रा दिवरा
1	2	3	5	7	8	9	10	11	12
कुल योग			2124	1410.81	919	2260564	664	6706.55	2917367
20	कुँवर नदी	जीनपुर	23	7	0	0	0	9.81	5789
21	कल्याणी नदी	बाराबंकी	2	4	0	0	0	28.00	30000
22	बैलन	सीनमद	45	2.1	4	2524	4	83.67	41626
23	सिरसा नदी	फिरोजाबाद	49	90.18	0	23769	21	251.54	126084
	किवाड नदी		8	18.95	0	0	0	53.28	26507
	ऊटान नदी	आगरा	19	24.81	0	0	0	120.60	63843

1590

17/3/22
10/12/22

17.3.22
(अतिरिक्त निवेदी)
संयुक्त आयुक्त, मनरेगा,
सिंध विभाग, उ०प्र०

उत्तर प्रदेश शासन
सिंचाई एवं जल संसाधन अनुभाग-04
संख्या-10 NGT/25-27-सिं0-4-8(रिट)(NGT)/2022-CN-1832864
लखनऊ: दिनांक: 26 जून, 2025

1. अपर मुख्य सचिव,
ग्राम्य विकास विभाग,
उत्तर प्रदेश शासन ।
2. प्रमुख सचिव,
नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग,
उत्तर प्रदेश शासन ।

कृपया जनपद बलरामपुर में सुआँव नदी के संबंध में ओ.ए. संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट आफ उ०प्र० व अन्य विषयक विशेष सचिव, ग्राम्य विकास अनुभाग-6 उ०प्र० शासन के पत्र संख्या-डीएफए/1147499/38-6099(99)/85/2024, दिनांक 19.06.2025 की संलग्न छायाप्रति का संदर्भ ग्रहण करने का कष्ट करें ।

2. जनपद बलरामपुर में सुआँव नदी के संबंध में ओ.ए. संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट आफ उ०प्र० व अन्य में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 15.04.2025 की संलग्न छायाप्रति का अवलोकन करने का कष्ट करें। मा० राष्ट्रीय हरित अभिकरण के उक्त आदेश दिनांक 15.04.2025 के विन्दु संख्या-6, 8 व 9 निम्नवत है:-

6. The Principal Secretary, Irrigation and Water Resources Department, Uttar Pradesh is directed to file additional response giving complete details regarding determination of flood plain zone of river Suav, identification of encroachments on the same and also remedial measures taken for rejuvenation of river Suav.
8. Additional responses be filed at least one day before 09.07.2025 and the case be listed on 09.07.2025 in case additional responses are not so filed.
9. List on 16.07.2025 for further consideration.

3. अवगत कराना है कि भारत सरकार, जल संसाधन नदी विकास एवं गंगा संरक्षण मंत्रालय द्वारा अधिसूचना दिनांक 07 अक्टूबर, 2016 द्वारा The River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016. निर्गत किया गया है, जिसमें गंगा नदी और उसकी सहायक नदियों की सफाई/प्रदूषण के प्रभावी निवारण तथा नदी का संरक्षण, सुरक्षा एवं प्रबंधन के लिए उक्त आदेश के प्रस्तर-31 में राष्ट्रीय स्वच्छ गंगा मिशन का गठन किया गया है तथा प्रस्तर-33 में यह उल्लेख है कि राष्ट्रव्यापी कार्यान्वयन तथा प्रदूषण के प्रभावी उपशमन और गंगा नदी तथा उसकी उप नदियों के पुनरुद्धार, संरक्षण एवं प्रबंधन के लिये राष्ट्रीय स्वच्छ गंगा मिशन एक नोडल एजेंसी होगा। उक्त आदेश के प्रस्तर-39 में राष्ट्रीय स्वच्छ गंगा मिशन के कार्यों को परिभाषित किया गया है।

4. इसी क्रम में यह भी विदित है कि राज्यों में राज्य स्वच्छ गंगा मिशन (नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग उ०प्र०) का गठन किया गया है। नमामि गंगे के कार्यों के क्रियान्वयन हेतु The River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 के प्रस्तर-20 में राज्य

गंगा समिति तथा प्रस्तर-53 में जिला गंगा समिति की संकल्पना अवधारित की गयी है, अर्थात् नमामि गंगे कार्यक्रम के अन्तर्गत कराये जाने वाले कार्य राज्य गंगा समिति तथा जिला गंगा समिति के माध्यम से सम्पादित किये जाने हैं। उक्त अधिसूचना का प्रस्तर-20, प्रस्तर-53 तथा प्रस्तर-24 (2) में निम्नवत उल्लेख किया गया है:-

20. Constitution and Composition of Specified State Ganga Rejuvenation, Protection and Management Committees as authorities- With effect from the date of commencement of this Order, these shall be constituted, in each State as specified in paragraph 2, an authority to be called the State Ganga Rejuvenation, Protection and Management Committee, which shall consist of a Chairperson and other members as specified in the Schedule to exercise powers and discharge functions as specified in this Order and the Act.

53. Constitution of District Ganga Protection Committees.- (1) The Central Government shall immediately after the commencement of this Order, in consultation with concerned State Ganga Committee, by notification constitute, in every specified District abutting River Ganga and its tributaries in the States mentioned in paragraph 2, the "District Ganga Committees" for the prevention, control and abatement of environmental pollution in the River Ganga.

(2) The District Collector shall be the Chairperson of the District Ganga Committee and the Divisional Forest Officer shall be the Convener of the District Ganga Committee.

24. Powers, duties and functions of State Ganga Committees.- (1) Every State Ganga Committee shall, subject to the provisions of the Act and rules made or directions issued thereunder, have the power to take all such measures, including those in paragraphs 6, 7 and 8, as it deems necessary or expedient for effective abatement of pollution and conservation of the River Ganga and for implementing the decisions or directions of the National Ganga Council and National Mission for Clean Ganga.

(2) The State Ganga Committee shall implement various programmes and projects of the National Ganga Council and National Mission for Clean Ganga.

इस प्रकार राज्य गंगा समिति द्वारा राष्ट्रीय गंगा परिषद और राष्ट्रीय गंगा स्वच्छ मिशन के विभिन्न कार्यक्रम और परियोजनाओं का कार्यान्वयन (implement) किया जाता है।

5. इसी क्रम में छोटी एवं सहायक नदियों के पुनरोद्धार एवं कायाकल्प के संबंध में कतिपय शासनादेशों एवं भारत सरकार के पत्रों का संक्षिप्त विवरण /निर्देश निम्नवत है:-

(1) नीति आयोग भारत सरकार के पत्र / D.O. Letter No-11(1)2017WR Vol-1, दिनांक 06.06.2018 (छायाप्रति संलग्न) एवं उक्त पत्र के संदर्भ में राज्य योजना आयोग अनुभाग-1 उप्र० शासन के अर्द्धशा०पत्र सं-27एनए(17)/35-आ-1/2018-34, दिनांक 14.06.2018 (छायाप्रति संलग्न) के अनुसार नदियों के पुनर्जीवन से सम्बन्धित कार्य ग्राम्य विकास विभाग द्वारा संचालित होगा एवं मनरेगा कार्यक्रम का केन्द्रीय मंत्रालयों/ विभाग यथा पर्यावरण एवं वन मंत्रालय, कृषि एवं सहकारिता, जल संसाधन मंत्रालय, पंचायती राज मंत्रालय, भूमि संसाधन विभाग तथा राज्य सरकारों द्वारा संचालित कार्यक्रमों के साथ कनवर्जन्स किया जायेगा।

(2) प्रदेश की छोटी एवं सहायक नदियों के पुनरोद्धार एवं कायाकल्प के संबंध में नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग द्वारा मुख्य सचिव, उ०प्र० के स्तर से राष्ट्रीय स्वच्छ गंगा मिशन, नदी विकास और गंगा संरक्षण विभाग, जल संसाधन, जलशक्ति मंत्रालय, भारत सरकार के पत्र/ D.O. Letter No-TE-16015/43/2020-GKC NMCG/S35, दिनांक 10.02.2022 (छायाप्रति संलग्न) के क्रम में शासनादेश संख्या-29भा0स0/76-2-2022/05एन0जी0/2020टीसी दिनांक 05 अप्रैल, 2022 (छायाप्रति संलग्न) एवं शासनादेश संख्या-365/76-2-2022-05एन0जी0/2020टीसी दिनांक 20 जुलाई, 2022 (छायाप्रति संलग्न) निर्गत किया गया है। शासनादेश दिनांक 05 अप्रैल, 2022 द्वारा उत्तर प्रदेश की 50 छोटी एवं सहायक नदियों को मनरेगा कार्यक्रम के अन्तर्गत पुनरोद्धार एवं कायाकल्प जनपद स्तर पर गठित जिला गंगा समितियों के माध्यम से किये जाने तथा छोटी एवं सहायक नदियों के पुनरोद्धार व कायाकल्प निगरानी/अनुश्रवण हेतु समिति का गठन करते हुए जनपद स्तर पर गठित जिला गंगा समिति के माध्यम से जनपद /मण्डल में अवस्थित छोटी तथा सहायक नदियों को मनरेगा कार्यक्रम व अन्य योजना के अन्तर्गत सम्मिलित कर पुनरोद्धार तथा कायाकल्प कराने के निर्देश निर्गत हुए हैं।

(3) मनरेगा योजनान्तर्गत वित्तीय वर्ष 2020-21 एवं 2021-22 में विलुप्त प्राय नदियों के पुनरोद्धार की रिपोर्ट विषयक आयुक्त, ग्राम्य विकास विभाग के पत्रांक-2178/मनरेगा-सेल/पत्रा०सं०-530/2022-23, दिनांक 14.06.2023 (छायाप्रति संलग्न) के अनुसार मनरेगा योजनान्तर्गत विलुप्तप्राय नदियों के पुनरोद्धार की कार्यवाही की जा रही है।

6. मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में “ उत्तर प्रदेश राज्य गंगा समिति /गवर्निंग काउन्सिल ” की दिनांक 16.05.2025 को सम्पन्न 15वीं बैठक के कार्यवृत्त दिनांक 03.06.2025 (छायाप्रति संलग्न) में एजेण्डा बिन्दु-5 – राज्य में छोटी नदियों के पुनरोद्धार एवं संरक्षण हेतु किये जा रहे एवं प्रस्तावित कार्यों पर विचार-विमर्श के संबंध में बैठक में स्थिर किये गये मत/ निर्देश निम्नवत है:-

राज्य गंगा समिति द्वारा राज्य में छोटी नदियों के पुनरोद्धार, संरक्षण एवं कायाकल्प हेतु मनरेगा द्वारा कराये गये कार्यों की सराहना करते हुए सुझाव दिया गया कि राज्य में गंगा की सहायक नदियों/छोटी नदियों/विलुप्त नदियों के पुनरोद्धार, संरक्षण एवं कायाकल्प हेतु 'मनरेगा' के तहत किये जा रहे कार्य सीमित होने की वजह से इनका पूर्ण पुनरोद्धार, संरक्षण एवं कायाकल्प नहीं हो पा रहा है। अतः आवश्यक है कि इनके पुनरोद्धार, संरक्षण एवं कायाकल्प हेतु विस्तृत कार्ययोजना एक माह के अन्तर्गत तैयार कर राज्य सेक्टर से वित्त पोषण की स्वीकृति हेतु प्रस्तुत किया जाये, जिसमें राज्य में स्थित गंगा की सहायक नदियों/छोटी नदियों/ विलुप्त नदियों के साथ-साथ झीलें/तालाब/पोखर/ताल के पुनरोद्धार, संरक्षण एवं कायाकल्प हेतु व्यवस्था सम्मिलित हो। इन कार्यों में मुख्यतः नदियों की तलहटियों की ड्रेजिंग, डी-सिल्टिंग, सतही जल संरक्षण, वृहद् वृक्षारोपण इत्यादि कार्य जनसहभागिता सुनिश्चित करते हुए प्रस्तावित किये जायें। इनमें मुख्यतः हरनन्दी (हिंडन), गोमती, यमुना, काली ईस्ट, वरुणा, आमी आदि नदियां सम्मिलित हों। इन कार्यों को मिशन मोड में प्रारम्भ किया जाये।

(कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश/पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, नगर विकास विभाग, सिंचाई एवं जल संसाधन विभाग, ग्राम्य विकास विभाग तथा कृषि विभाग आदि)

साथ ही निर्देश दिये गये कि जिला गंगा समितियों द्वारा 'राष्ट्रीय स्वच्छ गंगा मिशन' के सहयोग से निम्नलिखित तालिकानुसार नदियों के पुनरोद्धार एवं कायाकल्प हेतु प्रयास किये जा रहे हैं, के संदर्भ में राष्ट्रीय स्वच्छ गंगा मिशन को पूर्ण सहयोग प्रदान किया जाये।

क्र०सं०	जनपद का नाम	नदी का नाम
1	फतेहपुर	ससुर खदेरी
2	जौनपुर	बसही
3	वाराणसी	अस्सी एवं वरूणा
4	कानपुर	नून नदी
5	उन्नाव	उन्नाव एवं मदनी
6	गोण्डा एवं बहराइच	टेढी नदी
7	सहारनपुर	ढमोला एवं पांवधोई
8	पीलीभीत	गोमती उद्गम स्थल पर (माधव टांडा)

(कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश/ संबंधित जिला गंगा समिति)

7. अतः स्पष्ट है कि नदियों के पुनरोद्धार एवं कायाकल्प नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग तथा ग्राम्य विकास विभाग के द्वारा किया जाना है।

अतः अनुरोध है कि कृपया वर्णित उपर्युक्त स्थिति के दृष्टिगत जनपद बलरामपुर में सुआँव नदी के संबंध में ओ०ए० संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट आफ उ०प्र० व अन्य में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 15.04.2025 के बिन्दु-6 के अंश- "and also remedial measures taken for rejuvenation of river Suav" के अनुपालन में उपर्युक्त प्रस्तरों में वर्णित अधिसूचना के प्राविधानों एवं सुसंगत शासनादेशों के आलोक में जनपद बलरामपुर में सुआँव नदी के पुर्नजीवन (rejuvenation) के कार्य के विषय पर मा. अधिकरण के आदेश दिनांक 15.04.2025 के बिन्दु-6 के उक्त अंश के अनुपालन हेतु अग्रेतर आवश्यक कार्यवाही सुनिश्चित कराते हुए मा. अधिकरण के आदेश दिनांक 15.04.2025 के बिन्दु-8 के क्रम में समयान्तर्गत कार्यवाही सुनिश्चित कराने का कष्ट करें।

संलग्नक-यथोक्त।

Digitally signed by
RAMA KANT VERMA
Date: 26-06-2025
17:32:51
(रमा कान्त वर्मा)
संयुक्त सचिव।

संख्या एवं दिनांक तदैव।

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. निजी सचिव, प्रमुख सचिव/ विशेष सचिव, सिंचाई एवं जल संसाधन विभाग, 30प्र0 शासन ।
2. प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, 30प्र0, लखनऊ ।
3. जिलाधिकारी, बलरामपुर 30प्र0 ।

रमा कान्त वर्मा
संयुक्त सचिव ।

सं. 1.0 NPT/25-27-वि-4

उत्तर प्रदेश शासन

ग्राम्य विकास अनुभाग-6

संख्या-डीएफए/ 1147499/38-6099(99)/85/2024

लखनऊ: दिनांक: 19-06-2025

संयुक्त सचिव,
सिंचाई एवं जल संसाधन अनुभाग-4,
उत्तर प्रदेश शासन।

कृपया अपने पत्र संख्या-645/25-27-सिं0-4-8(रिट)
(एनजीटी)/2022-सीएन-1832864, दिनांक 26-05-2025 का संदर्भ ग्रहण
करने का कष्ट करें, जिसके द्वारा जनपद बलरामपुर में सुआँव नदी के संबंध
में ओ०ए० संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट आफ उ०प्र०
व अन्य में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश
दिनांक 15.04.2025 के बिन्दु-6 के अंश- "and also remedial
measures taken for rejuvenation of river Suav" के अनुपालन
में जनपद बलरामपुर में सुआँव नदी पुनर्जीवन (rejuvenation) कार्य का
संबंध ग्राम्य विकास विभाग से संबंधित होने के दृष्टिगत मा० अधिकरण के
आदेश दिनांक 15.04.2025 के बिन्दु-6 के उक्त अंश के अनुपालन हेतु
अग्रतर आवश्यक कार्यवाही सुनिश्चित कराते हुए मा० अधिकरण के आदेश
दिनांक 15.04.2025 के बिन्दु-8 के क्रम में समयान्तर्गत कार्यवाही सुनिश्चित
कराने का अनुरोध किया गया है।

2- इस संबंध में आयुक्त, ग्राम्य विकास, उ०प्र० के पत्र संख्या-मनरेगा
सेल/पत्रा०सं०/1536/2025-26, दिनांक 16-06-2025(प्रति संलग्न) द्वारा
अवगत कराया गया है कि प्रकरण सीधे तौर पर सिंचाई विभाग अथवा
नमामि गंगे विभाग से जुड़ा है. क्योंकि नदियों का रख-रखाव इन विभागों
का ही कार्य है। ज्ञातव्य है कि दिनांक 16.05.2025 को मुख्य सचिव, उत्तर
प्रदेश शासन की अध्यक्षता में आहूत उत्तर प्रदेश राज्य गंगा समिति/

गवर्निंग काउन्सलिंग की 15 वीं बैठक में भी ऐसे प्रकरण पर चर्चा हुई। बैठक के एजेण्डा बिन्दु-05 के क्रम में मुख्य सचिव महोदय द्वारा यह निर्देश दिए गए हैं कि राज्य गंगा समिति द्वारा राज्य में छोटी नदियों के पुनरोद्धार संरक्षण एवं कायाकल्प हेतु मनरेगा द्वारा कराये गये कार्यों की सराहना करते हुए सुझाव दिया गया कि राज्य में गंगा की सहायक नदियों/छोटी नदियों/विलुप्त नदियों के पुनरोद्धार संरक्षण एवं कायाकल्प हेतु मनरेगा के तहत किये जा रहे कार्य सीमित होने की वजह से इनका पूर्ण पुनरोद्धार, संरक्षण एवं कायाकल्प नहीं हो पा रहा है।

अतः आवश्यक है कि इनके पुनरोद्धार, संरक्षण एवं कायाकल्प हेतु विस्तृत कार्य योजना एक माह के अन्तर्गत तैयार कर राज्य सेक्टर से वित्त पोषण की स्वीकृति हेतु प्रस्तुत किया जाये, जिसमें राज्य में स्थित गंगा की सहायक नदियों/छोटी नदियाँ/विलुप्त नदियों के साथ-साथ झीलें/तालाब/पोखर/ताल के पुनरोद्धार, संरक्षण एवं कायाकल्प हेतु व्यवस्था सम्मिलित हो। इन कार्यों में मुख्यतः नदियों की तलहटियों की ड्रेजिंग, डिसिल्टिंग, सतही जल संरक्षण, वृहद वृक्षारोपण इत्यादि कार्य जनसहभागिता सुनिश्चित करते हुए प्रस्तावित किये जायें।

3- उक्त से यह स्पष्ट है कि प्रकरण ग्राम्य विकास विभाग से संबन्धित नहीं है, इसमें जो भी कार्य कराना है वह सिंचाई विभाग अथवा नमामि गंगे विभाग को कराना है। यह भी उल्लेखनीय है कि ग्राम्य विकास विभाग द्वारा संचालित मनरेगा योजना में कन्वर्जेंस से भी कार्य कराया जाता है, जिसके संबंध में सिंचाई विभाग से अनुरोध भी किया जाता रहा है। नदियों के पुनरोद्धार से संबन्धित कार्य, कन्वर्जेंस के माध्यम से सिंचाई विभाग द्वारा मनरेगा गाइडलाइन एवं कार्यों की अनुमन्यता के अनुसार कराए जा सकते हैं, जिसकी स्वीकृति जिलाधिकारी के स्तर से दी जानी अपेक्षित होगी।

4- अतः आपसे अनुरोध है कि कृपया प्रकरण में अपने स्तर से अग्रतर आवश्यक कार्यवाही सुनिश्चित कराने का कष्ट करें।

संलग्नक यथोक्त।

Digitally signed by

Duli Amandeep

Date: 19-06-2025

14:36:46
(अमदीप डुली)

विशेष सचिव

मुख्य सचिव, उत्तर प्रदेश शासन की अध्यक्षता में "उत्तर प्रदेश राज्य गंगा समिति/गवर्निंग काउन्सिल" की दिनांक 16.05.2025 को हाइब्रिड मोड पर सम्पन्न 15वीं बैठक का कार्यवृत्त।

बैठक हाइब्रिड मोड पर सम्पन्न हुई। बैठक में उपस्थित अधिकारियों की सूची संलग्न है।

2- बैठक में निम्नलिखित एजेण्डा बिन्दुओं पर विचार-विमर्श के उपरान्त निम्नवत् मत स्थिर किया गया:-

एजेण्डा बिन्दु	बैठक में स्थिर किये गये मत/निर्देश
<p>एजेण्डा बिन्दु सं0-1 राज्य गंगा समिति, उत्तर प्रदेश की सम्पन्न 13वीं एवं 14वीं बैठक के कार्यवृत्त का अनुमोदन।</p>	<p>अध्यक्ष, राज्य गंगा समिति, 30प्र0 द्वारा प्रश्नगत प्रकरण में 13वीं एवं 14वीं बैठक विषयक कार्यवृत्त पर अनुमोदन प्रदान किया गया।</p>
<p>एजेण्डा बिन्दु सं0-2 राज्य गंगा समिति, उत्तर प्रदेश की सम्पन्न 13वीं एवं 14वीं बैठक के जारी कार्यवृत्त के अनुपालन का अनुमोदन।</p>	<ul style="list-style-type: none"> राज्य गंगा समिति, उत्तर प्रदेश द्वारा 13वीं एवं 14वीं बैठक में लिये गये निर्णयों के क्रम में की गयी कार्यवाही पर संतोष व्यक्त किया गया। अध्यक्ष, राज्य गंगा समिति, उत्तर प्रदेश द्वारा निर्देश दिये गये कि जनपद-श्रावस्ती, मुरादाबाद, कौशाम्बी, बहराइच एवं बलरामपुर की जिला गंगा समिति के स्तर से जिला परियोजना अधिकारी की नियुक्ति शीघ्र कर ली जाये। <p>(कार्यवाही-संबंधित जिला गंगा समिति)</p> <ul style="list-style-type: none"> यह भी निर्देश दिये गये कि नगर विकास विभाग द्वारा कुकरैल नदी के संदर्भ में राष्ट्रीय स्वच्छ गंगा मिशन के पत्र दिनांक 25.02.2025 के अनुपालन में उपलब्ध करायी गयी आख्या के परीक्षणोपरान्त यथावश्यक उक्त को अद्येतर कार्यवाही हेतु भारत सरकार को संदर्भित किया जाए। <p>(कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश)</p>
<p>एजेण्डा बिन्दु सं0-3 राज्य गंगा समिति, उत्तर प्रदेश में नव गौमिति सदस्यों का स्वागत।</p>	<p>उत्तर प्रदेश राज्य स्वच्छ गंगा समिति में पौर्ची नव नामित सदस्यों यथा-श्री रमनकांत, मो0 फारूख रहमान खान, श्री सुरेश बाबू, डा0 राधाकृष्ण दीक्षित एवं श्री अवधेश कुमार का सहर्ष स्वागत किया गया।</p>
<p>एजेण्डा बिन्दु सं0-4 गंगा नदी (पुनरुद्धार, संरक्षण और प्रबंधन) प्राधिकरण आदेश, 2016 के सेक्शन-6</p>	<p>राज्य गंगा समिति, उत्तर प्रदेश द्वारा कुल 18 प्रस्तावों, जो कि निम्न श्रेणियों में विभाजित थे, पर विचार-विमर्श के उपरान्त निम्नानुसार निर्णय लिये गये:-</p>

10/06/25

(अंगित गी)

06/06/25
सिंचाई एवं जल संसाधन विभाग
परतो भू-विभाग
उत्तर प्रदेश शासन

1273/VS/25

50/8

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09/06/25

डा० अरविन्द कुमार
विशेष सचिव,
सिंचाई एवं जल संसाधन विभाग,
उत्तर प्रदेश शासन

KWP
11/06/25

<p>(1), (2), (3) एवं 42 के प्राविधानों के अन्तर्गत प्राप्त विकास परियोजनाओं के प्रस्तावों पर राष्ट्रीय स्वच्छ गंगा मिशन द्वारा एन0ओ0सी0 प्रदान किये जाने हेतु अद्यसारित करने हेतु राज्य गंगा समिति, उत्तर प्रदेश की संस्तुति के संदर्भ में।</p>	<p><u>श्रेणी-ए:</u> राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश द्वारा प्राप्त प्रस्ताव एवं राष्ट्रीय स्वच्छ गंगा मिशन द्वारा जारी की गई अनापत्ति प्रमाण पत्र-संस्तुति हेतु</p> <p><u>श्रेणी-बी:</u> राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश को अप्राप्त प्रस्ताव एवं राष्ट्रीय स्वच्छ गंगा मिशन द्वारा जारी की गई अनापत्ति प्रमाण पत्र-संस्तुति हेतु</p> <p><u>श्रेणी-सी:</u> राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश द्वारा प्राप्त प्रस्ताव एवं राष्ट्रीय स्वच्छ गंगा मिशन को अद्यसारित किया जाना शेष-संस्तुति हेतु</p> <p><u>श्रेणी-डी:</u> महाकुम्भ 2025 के संदर्भ में राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली द्वारा जारी AA&ES(प्रशासनिक स्वीकृति और व्यय स्वीकृति)-संज्ञानार्थ</p>
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श्रेणी-ए: राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश द्वारा प्राप्त प्रस्ताव एवं राष्ट्रीय स्वच्छ गंगा मिशन द्वारा जारी की गयी अनापत्ति प्रमाण पत्र-संस्तुति हेतु

क्र.सं.	परियोजना/प्रस्तावों के नाम	समिति के निर्देश
1	Widening, Strengthening & beautification of Arai Bandha Road (From new Yamuna Brij to DPS school), Prayagraj	राष्ट्रीय स्वच्छ गंगा मिशन के द्वारा जारी की गयी अनापत्ति का संज्ञान लेते हुए निर्देश दिये गये कि राष्ट्रीय स्वच्छ गंगा मिशन द्वारा प्राविधानित नियमों का अनुपालन सुनिश्चित किया जाये तथा साथ ही यह भी सुझाव दिये गये कि भविष्य में इस तरह के प्रस्ताव को ससमय राज्य गंगा समिति के माध्यम से प्रेषित किया जाये।
2	Redevelopment of Sri Leta Hanuman Ji Temple	
3	Proposed Channelization, dredging, & anti-erosion Work Using Geo-Tube Cuttur Along the Banks of the Sacred Rivers Ganga & Yamuna	
4	Release of Discharge of Treated effluent from 33 MLD STP HAM Project to River Saryu - Ghaghara	(कार्यवाही- राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश)
5	Construction of new 4 lane Prayagraj Southern Green Field bypass from design km 43.200 (near mahuwari Nibi uparhar) to design km 50.860 km (near Nibi Kala Uparhar) (design length 7.660 km) Pkg-2 under Ph-1 in the state of Uttar Pradesh under Bharatmala on EPC Mode- Approval from NMCG for Major Bridge on river Ganga	
6	Requet for Rapti River Crossing	

	at Gorakhpur for Laying Steel Pipe Line	
<p>श्रेणी-बी: राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश को अप्राप्त एवं राष्ट्रीय स्वच्छ गंगा मिशन द्वारा जारी की गई अनापत्ति प्रमाण पत्र-संस्तुति हेतु</p>		
क्र.सं.	परियोजना/प्रस्तावों के नाम	राज्य गंगा समिति, उत्तर प्रदेश के निर्देश
1	Construction of Metro Structures over Yamuna River in Agra In Corridor-2 of Agra Metro rail project	<p>राष्ट्रीय स्वच्छ गंगा मिशन के द्वारा जारी की गयी अनापत्ति का संज्ञान लेते हुए निर्देश दिये गये कि राष्ट्रीय स्वच्छ गंगा मिशन द्वारा प्राविधानित नियमों का अनुपालन सुनिश्चित किया जाय। साथ ही यह भी सुझाव दिये गये कि भविष्य में इस तरह के प्रस्ताव को ससमय राज्य गंगा समिति के माध्यम से प्रेषित किया जाये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश)</p>
2	Release of discharge of treated effluent from Okhla WWTP to river Yamuna Downstream (D/s) of Okhla Barrage via Abul Fazal Drain.	
3	Construction of Two Intake Wells on the Ganga and Yamuna River in Prayagraj under Jal Jeevan Mission	
4	Laying 33 KV underground cable cross by Yamuna river at Nagla Balachander and Poiyaghat	
<p>श्रेणी-सी: राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश द्वारा प्राप्त एवं राष्ट्रीय स्वच्छ गंगा मिशन को अग्रसारित किया जाना शेष-संस्तुति हेतु</p>		
क्र.सं.	परियोजना/प्रस्तावों के नाम	राज्य गंगा समिति, उत्तर प्रदेश के निर्देश
1	Laying of Raw Water Rising Main and Clear Water Rising Main of Water Supply Schemes (Cluster-A&B) from barrage parallel to Road Crossing/Aplex Marginal Bund to Unnao Side under JIM Phase-IV In district Unnao	<p>राष्ट्रीय स्वच्छ गंगा मिशन को अग्रिम आवश्यक कार्यवाही हेतु अग्रसारित किया जाये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश)</p>
2	Construction & beautification of Burial Spot (समाधि स्थल) of Shradhey Babu ji Late Sri Kalyan Singh's Ji at Narora Bulandshahar	
3	Construction of embankment between River Gomti and proposed road under Lucknow Green Corridor Project from IIM Road to Kisan Path	
4	Renewal of Approval for development of Ram Anubhav Kendra near Guptar Ghat in Ayodhya district	<p>राष्ट्रीय स्वच्छ गंगा मिशन द्वारा पूर्व निर्गत एन.ओ.सी. को नये स्कोप के साथ 07 वर्ष हेतु नवीनीकृत करने की संस्तुति की गई, जिसको राष्ट्रीय स्वच्छ गंगा मिशन को अग्रिम आवश्यक कार्यवाही हेतु अग्रसारित किया जाये।</p>

		(कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश)
5	Nature trail & Jetty Construction on the left Bank of Gomti River, Namissharyana	राष्ट्रीय स्वच्छ गंगा मिशन को अग्रिम आवश्यक कार्यवाही हेतु अग्रसारित किया जाये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश)
6	Hosting Maha Kumbh 2025 (13-01-2025 to 26-02-2025 at Sangam Prayagraj)	कार्योत्तर औपचारिक स्वीकृति हेतु प्रस्ताव राष्ट्रीय स्वच्छ गंगा मिशन को प्रेषित किया जाये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश)
7	Proposal for Redevelopment of Yamuna River front	
8	Construction/ beautification of Ghat near Etmad-ud-daulla and 11 Steps Ghat near Mehtab Bag	चूंकि परियोजना Taj Trapezium Zone (T.T.Z) में प्रस्तावित है। अतः मा0 सर्वोच्च न्यायालय द्वारा गठित केन्द्रीय अधिकार प्राप्त समिति (सी.ई.सी.) के आदेशों के दृष्टिगत स्वीकृति हेतु प्रस्ताव राष्ट्रीय स्वच्छ गंगा मिशन को इस अनुरोध के साथ, कि सी.ई.सी. के नियमों के परिप्रेक्ष्य में, परीक्षण करने हेतु प्रेषित किया जाये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश/आगरा विकास प्राधिकरण)

श्रेणी-डी: महाकुम्भ 2025 के संदर्भ में राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली द्वारा जारी AA&ES (प्रशासनिक स्वीकृति और व्यय स्वीकृति) संज्ञानार्थ

क्र.सं.	परियोजना/प्रस्तावों के नाम	राज्य गंगा समिति के निर्देश
1	IEC activities during Maha Kumbh 2025, Prayagraj Uttar Pradesh	उक्त का राज्य गंगा समिति द्वारा संज्ञान लिया गया।
2	Proposal for Expenditure sanction and fund Allotment for Procurement of sanitation Infrastructure. Recommended by DGC in meeting dated 24-04-2024	

एजेण्डा बिन्दु सं-5 राज्य में छोटी नदियों के पुनरोद्धार एवं संरक्षण हेतु किये जा रहे एवं प्रस्तावित कार्यों पर विचार-विमर्श	<ul style="list-style-type: none"> राज्य गंगा समिति द्वारा राज्य में छोटी नदियों के पुनरोद्धार, संरक्षण एवं कायाकल्प हेतु 'मनरेगा' द्वारा कराये गये कार्यों की सराहना करते हुए सुझाव दिया गया कि राज्य में गंगा की सहायक नदियों/छोटी नदियों/विनुप्त नदियों के पुनरोद्धार, संरक्षण एवं कायाकल्प हेतु 'मनरेगा' के तहत किये जा रहे कार्य सीमित होने की वजह से इनका पूर्ण पुनरोद्धार, संरक्षण एवं कायाकल्प नहीं हो पा रहा है। अतः आवश्यक है कि इनके पुनरोद्धार, संरक्षण एवं कायाकल्प हेतु विस्तृत
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	<p>कार्ययोजना एक माह के अन्तर्गत तैयार कर राज्य सेक्टर से वित्त पोषण की स्वीकृति हेतु प्रस्तुत किया जाये, जिसमें राज्य में स्थित गंगा की सहायक नदियों/छेटी नदियों/ विलुप्त नदियों के साथ-साथ झीलें/तालाब/पोखर/ताल के पुनरोद्धार, संरक्षण एवं कायाकल्प हेतु व्यवस्था सम्मिलित हो। इन कार्यों में मुख्यतः नदियों की तलहटियों की ड्रेजिंग, डी-सिल्टिंग, संतही जल संरक्षण, वृहद् वृक्षारोपण इत्यादि कार्य जनसहभागिता सुनिश्चित करते हुए प्रस्तावित किये जायें। इनमें मुख्यतः हरनन्दी (हिंडन), गोमती, यमुना, काली ईस्ट, वरुणा, आमी आदि नदियां सम्मिलित हों। इन कार्यों को मिशन मोड में प्रारम्भ किया जाये।</p> <p>(कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश/पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, नगर विकास विभाग, सिंचाई एवं जल संसाधन विभाग, ग्राम्य विकास विभाग तथा कृषि विभाग आदि)</p> <ul style="list-style-type: none"> साथ ही निर्देश दिये गये कि जिला गंगा समितियों द्वारा 'राष्ट्रीय स्वच्छ गंगा मिशन' के सहयोग से निम्नलिखित तालिकानुसार नदियों के पुनरोद्धार एवं कायाकल्प हेतु प्रयास किये जा रहे हैं, के संदर्भ में राष्ट्रीय स्वच्छ गंगा मिशन को पूर्ण सहयोग प्रदान किया जाये। <table border="1" data-bbox="710 1372 1300 1825"> <thead> <tr> <th>क्र०सं०</th> <th>जनपद का नाम</th> <th>नदी का नाम</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>फतेहपुर</td> <td>ससुर खदेरी</td> </tr> <tr> <td>2.</td> <td>जौनपुर</td> <td>बसुही</td> </tr> <tr> <td>3.</td> <td>वाराणसी</td> <td>अस्ती एवं वरुणा</td> </tr> <tr> <td>4.</td> <td>कानपुर</td> <td>नून नदी</td> </tr> <tr> <td>5.</td> <td>उन्नाव</td> <td>उन्नाव एवं मदनी</td> </tr> <tr> <td>6.</td> <td>गोण्डा एवं बहराइच</td> <td>टेढ़ी नदी</td> </tr> <tr> <td>7.</td> <td>सहारनपुर</td> <td>ढर्मौला एवं पांवधौड़</td> </tr> <tr> <td>8.</td> <td>पीलीभीत</td> <td>गोमती उद्गम स्थल पर (माधव टांडा)</td> </tr> </tbody> </table> <p>(कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश/संबंधित जिला गंगा समिति)</p>	क्र०सं०	जनपद का नाम	नदी का नाम	1.	फतेहपुर	ससुर खदेरी	2.	जौनपुर	बसुही	3.	वाराणसी	अस्ती एवं वरुणा	4.	कानपुर	नून नदी	5.	उन्नाव	उन्नाव एवं मदनी	6.	गोण्डा एवं बहराइच	टेढ़ी नदी	7.	सहारनपुर	ढर्मौला एवं पांवधौड़	8.	पीलीभीत	गोमती उद्गम स्थल पर (माधव टांडा)
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गंगा किनारे के जनपदों में ठोस अपशिष्ट प्रदूषण के लिए उपलब्ध सुविधाओं अद्यतन स्थिति	कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-नगर विकास विभाग/शहरी निकाय निदेशालय)
<u>एजेण्डा बिन्दु सं-8</u> उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा प्रदूषण नियंत्रण हेतु किये जा रहे अशोधित नालों की निगरानी, सीवरेज शोधित संयंत्रों की निगरानी एवं गंगा की सहायक नदियों में जल गुणवत्ता संबंधी किये जा रहे कार्यों की अद्यतन स्थिति	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड)
<u>एजेण्डा बिन्दु सं-9</u> नमामि गंगे कार्यक्रम के अन्तर्गत संचालित सीवरेज परियोजनाओं की अद्यतन स्थिति (महाकुम्भ 2025 के परिप्रेक्ष्य में)	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-उत्तर प्रदेश जल निगम(ग्रामीण))
<u>एजेण्डा बिन्दु सं-10</u> अत्याधिक प्रदूषणकारी उद्योग/Grossly Polluting Industries (GPI) की निगरानी एवं अनुश्रवण प्रक्रिया एवं पर्यावरणीय अनुपालन (महाकुम्भ 2025 के परिप्रेक्ष्य में)	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही- उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड)
<u>एजेण्डा बिन्दु सं-11</u> कार्यरत एसपीपीपी की निगरानी एवं उन्हें Compliant बनाने हेतु रोड़ मैप	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड/राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश)
<u>एजेण्डा बिन्दु सं-12</u> प्रदेश में गंगा व उसकी मुख्य सहायक नदियों में उपस्थित राष्ट्रीय जल जीव डॉल्फिन के संरक्षण के रणनीति/कार्ययोजनाएं एवं ऊजागम आर्द्रभूमि (फ्लड प्लेन वेटलैंड्स) के संरक्षण पुनरुद्धार हेतु किये जा रहे प्रयास	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही- पर्यावरण, वन एवं जलवायु परिवर्तन विभाग)
<u>एजेण्डा बिन्दु सं-13</u> गंगा किनारे प्राकृतिक खेती को बढ़ावा देने हेतु किर्से गए प्रयास	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही- कृषि विभाग)

एजेण्डा विन्दु सं-14 जिला गंगा समितियों के कार्यों की समीक्षा	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-समस्त जिला गंगा समिति, उत्तर प्रदेश)
एजेण्डा विन्दु सं-15 रिवर सिटी अलायंस/अर्बन रिवर मैनेजमेंट प्लान	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-नगर विकास विभाग/शहरी निकाय निदेशालय)
एजेण्डा विन्दु सं-16 काली (E) पर वेटलैंड्स का निर्माण।	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश/उत्तर प्रदेश प्रोजेक्ट कॉर्पोरेशन लि०)
एजेण्डा विन्दु सं-17 G.I.F. की गोमती नदी हेतु तैनाती।	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश/गोमती टास्क फोर्स)
एजेण्डा विन्दु सं-18 राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश की वर्ष 2023-24 का आय-व्यय विवरण	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश)
एजेण्डा विन्दु सं-19 CETP को सुचारु रूप से संचालित करने हेतु एवं निर्माणाधीन CETP को समय से पूर्ण किये जाने हेतु निर्देश पर विचार-विमर्श	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश/संबंधित एस०पी०वी०)
एजेण्डा विन्दु सं-20 प्रयागराज से कानपुर तक गंगा नदी के पैतियों चैनल पर किये गये सर्वे एवं भूगर्भ जल संचयन हेतु प्रस्तावित प्रयासों पर विचार-विमर्श	समिति द्वारा उक्त का संज्ञान लेते हुए प्रकरण में अग्रतर कार्यवाही कराये जाने के निर्देश दिये गये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश/भूगर्भ जल विभाग, उत्तर प्रदेश/भूगर्भ-जल निदेशालय)

- 3- श्री रमन कांत, सदस्य, राज्य गंगा समिति, उत्तर प्रदेश द्वारा निम्नलिखित सुझाव दिये गये:-
- (1) वर्ष 2025 के वन महोत्सव के दौरान नदी घाटियों में अधिक से अधिक वृक्षारोपण किया जाए। वृक्षारोपण से पूर्व नदियों की भूमि का चिन्हांकन करा लिया जाए।
 - (2) उत्तर प्रदेश में समाज व सरकार के स्तर से भिन्न तरीके अपनाकर नदी पुनर्जीवन का कार्य किया जा रहा है। नदी पुनर्जीवन के कार्यों में एकरूपता लाने तथा कार्य को तकनीकी रूप से सही करने के लिये एक नदी पुनर्जीवन का मॉडल विकसित किया जाना चाहिए।

6/12/2020

VSCLP

-2-

4. I request you to consider issuing necessary directions so that restoration and rejuvenation of small rivers may be effectively co-ordinated and taken up under MGNREGS.

with regards,

Yours Sincerely,



(G Asok Kumar)

Shri Durga Shankar Mishra, IAS
Chief Secretary
Uttar Pradesh

संख्या- 365/76-2-2022-05एनजी/2020टीसी

प्रेषक,

अखण्ड प्रताप सिंह,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा में,

1. समस्त मण्डलायुक्त, उ०प्र०।
2. समस्त जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, उ०प्र०।

नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-2

तखनऊ, दिनांक 20 जुलाई, 2022

विषय:- मनरेगा कार्यक्रम व अन्य परियोजनाओं के अंतर्गत छोटी एवं सहायक नदियों के पुनरोद्धार एवं कायाकल्प के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक शासन के पत्र संख्या-29भा०स०/76-2-2022/05एनजी/2020टीसी, दिनांक 05.04.2022 का संदर्भ ग्रहण करने का कष्ट करें, जो मनरेगा कार्यक्रम व अन्य परियोजनाओं के अंतर्गत छोटी एवं सहायक नदियों के पुनरोद्धार एवं कायाकल्प के अनुश्रवण हेतु गठित की जाने वाली मण्डल स्तरीय समिति के गठन के संबंध में है।

2- उक्त के संबंध में मुझे यह कहने का निदेश हुआ है कि उपरोक्त संदर्भित शासनादेश संख्या:- 29भा०स०/76-2-2022/05एनजी/2020टीसी, दिनांक 05.04.2022 के प्रस्तर-3 के क्रमांक 4, 5 एवं 16 पर अंकित अधिकारियों के नाम पदनाम मोबाइल न०, ई-मेल निम्नवत है:-

प्रस्तर 03 के क्र.सं.	नाम एवं पदनाम	विभाग/तकनीकी संस्था	मोबाइल न०	ई-मेल
4	श्री आलोक श्रीवास्तव, भूजल विशेषज्ञ	राष्ट्रीय स्वच्छ गंगा मिशन, (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)	9910711900	alok@spageo.co.in
	श्री हरीश कुमार महावर, लघु नदी संरक्षण विशेषज्ञ।		9773745300	harish.mahavar@govco ntractor.in
5	डा० सीताराम टैगोर, पर्यावरण विशेषज्ञ-गंगा	राज्य स्वच्छ गंगा मिशन-उ०प्र०, प्लाट नं०- 18, सेक्टर-7, गोमती नगर विस्तार योजना,	9660471966	esganga@smcg-up.org
	डॉ० शैफाली श्रीवास्तव, ई०एस०एम०एफ०	तखनऊ।	9956111902	es@smcg-up.org
	डा० सत्येन्द्र नाथ पाण्डेय, एस०एम०एस०		6394136624	satyendraesmf@gmail.c om
16	प्रो० पुरेन्दु बोस	सिविल इंजीनियरिंग विभाग, भारतीय प्रोद्योगिकी संस्थान कानपुर।	9956575604	pbose@iitk.ac.in
	प्रो० दीकटेश दत्ता	पर्यावरण विभाग, दादा साहेब भीमराव अम्बेडकर	9918466778	dvenks@gmail.com

		विश्वविद्यालय, केन्द्रीय विश्वविद्यालय, लखनऊ।		
	डा० सुधीर कुमार, वैज्ञानिक-जी	राष्ट्रीय जल विज्ञान संस्थान, रुड़की, भारत।	9897024025	skumar.nihr@gov.in
	प्रो० पी०के० सिंह	सिविल इंजीनियरिंग	9958189771	psingh.civ@iitbhu.ac.in
	डा० शिशिर	विभाग, भारतीय	7877152766	shishirg.civ@iitbhu.ac.in
	डा० अनुराग ओहरी	प्रोद्योगिकी संस्थान- कन्नरस हिन्दू विश्वविद्यालय, वाराणसी।	8081765686	aohri.civ@iitbhu.ac.in

3- तदनुसार अद्यतर कार्यवाही सुनिश्चित करने का कष्ट करें।।

भारतीय,
20-05-22
(अखण्ड प्रताप सिंह)
विशेष सचिव।

संख्या-365(1)/76-2-2022-05एनजी/2020टी.सी. तददिनांक।

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मण्डलायुक्त, अयोध्या मण्डल, अयोध्या के पत्र संख्या-123/नदी पुनर्स्थापन/2022-23, दिनांक 12.05.2022 के संदर्भ में।
2. महानिदेशक, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली, भारत सरकार।
3. अपर मुख्य सचिव/प्रमुख सचिव, ग्राम्य विकास विभाग/पंचायतीराज विकास विभाग/ पर्यावरण वन एवं जलवायु परिवर्तन विभाग/ सिंचाई एवं जल संसाधन विभाग/कृषि विभाग/मत्स्य विभाग/ उद्यान विभाग/नगर विकास विभाग उ०प्र० शासन।
4. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ०प्र० लखनऊ।
5. अपर आयुक्त, मनरेगा, उत्तर प्रदेश।
6. समस्त मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति उ०प्र०।
7. संबंधित प्रभागीय निदेशक/सदस्य सचिव, जिला गंगा समिति।
8. संबंधित तकनीकी संस्थाओं के विशेषज्ञ।
9. संबंधित विभागों के समिति के सदस्य गण।
10. गार्ड फाईल।

आज्ञा से,
/ (अखण्ड प्रताप सिंह)
विशेष सचिव।

प्रेषक,

आयुक्त, —
ग्राम्य विकास, —
उत्तर प्रदेश।

सेवा में,

1. प्रो० विनोद तारे,
प्रोफेसर एवं फाउण्डिंग हेड,
आई०आई०टी०, कानपुर।
2. प्रो० पी०के० सिंह,
प्रोफेसर सिविल इन्जीनियरिंग विभाग
आई०आई०टी०, वी०एच०यू०।
3. प्रो० वेंकटेश दत्ता
प्रोफेसर पर्यावरण विभाग
वी०वी०ए०यू०, लखनऊ।
4. प्रो० सुधीर कुमार,
एन०आई०एच०, रूढ़की।

पत्रांक-2178 / मनरेगा-सेल/पत्रा०सं०-530/2022-23

दिनांक। 4 मई, 2023

विषय:-मनरेगा योजनान्तर्गत वित्तीय वर्ष 2020-21 एवं 2021-22 में नदियों के पुनरूद्धार की रिपोर्ट के संबंध में।

महोदय,

आप अवगत है कि मनरेगा योजनान्तर्गत विलुप्तप्राय नदियों के पुनरूद्धार की कार्यवाही की जा रही है, जिसमें आपके द्वारा इस विभाग को तकनीकी सहयोग प्रदान किया जा रहा है। वित्तीय वर्ष 2023-24 हेतु 75 विलुप्तप्राय नदियों को चिन्हित किया गया है, जिसमें आपके संस्थान द्वारा तकनीकी सहयोग अपेक्षित है।

मनरेगा योजनान्तर्गत विगत वर्षों में विलुप्तप्राय नदियों के पुनरूद्धार हेतु कराये गये कार्यों की रिपोर्ट इस पत्र के साथ संलग्न कर प्रेषित है।

संलग्न-उपरोक्तानुसार

भवदीया
13/05
(जी०एस० प्रियदर्शी)
आयुक्त,
ग्राम्य विकास, उ०प्र०।

पत्रांक- 2178 / मनरेगा-सेल/पत्रा०सं०-530/2022-23, तददिनांक।

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. समस्त मुख्य विकास अधिकारी/अतिरिक्त जिला कार्यक्रम समन्वयक, उ०प्र०।
2. समस्त उपायुक्त, श्रम रोजगार, उ०प्र०।

(विजय कुमार चौधरी)
उपायुक्त, मनरेगा
ग्राम्य विकास, उ०प्र०।

नदियों के पुनरुद्धार की प्रगति (2020-21)

क्रमांक	नदी का नाम	उपनदी का नाम	शाखादित प्रगति पंचायती की संख्या	नदी की सफाई क्रिये पर कार्य पूरा कर लिया गया है (कि.मी. में)	समाप्त का औपचारिक (संख्या)	सूनाकरण (संख्या)	सतत का औपचारिक (संख्या)	प्रतिष्ठित व्यय (लाख में)	कुल संचालित मानव दिवस
1	2	3	5	7	8	9	10	11	12
कुल योग			2124	1410.81	919	2260564	664	6706.55	2917367
1	देवी नदी	दायाँ	43	0	27	27490	14	160.25	58747
		बायाँ	66	0	21	310500	37	98.68	49016
		कुल	41	0	18	85090	23	47.03	22178
2	मन्दाकिनी नदी	दायाँ	96	115	138	252500	37	399.62	236146
		बायाँ	56	0	53	65600	54	45.57	24038
		कुल	22	0.6	7	0	12	46.14	24445
3	दासगु नदी	दायाँ	16	0	8	8450	16	45.75	23148
		बायाँ	94	0.6	68	74050	82	137.46	71631
		कुल	17	39.17	0	0	0	87.75	16584
4	श्यामा नदी	दायाँ	48	16.2	6	8520	5	155.45	851
		बायाँ	42	18.12	6	12350	6	83.89	42626
		कुल	107	73.49	12	20970	11	327.09	60061
5	समुद्र नदी	दायाँ	26	0	31	47600	10	64.91	9870
		बायाँ	56	74.03	45	125142	6	101.67	44571
		कुल	78	62.14	28	8630	0	318.07	172852
6	सह्याय नदी	दायाँ	81	199.7	82	99302	102	511.85	261500
		बायाँ	16	0	8	7762	12	26.38	16959
		कुल	88	42.04	37	26005	42	144.45	77207
		कुल योग	17	0	51	24063	0	79.89	54897

क्र.सं.	नदी का नाम	जनपद का नाम	आयोजित गाँव पंचायतों की संख्या	नदी की संचयन क्षितिज पर कार्य पूर्ण कर लिया गया है (कि.मी. में)	संलग्न का नो. (संख्या)	वृक्षारोपण (संख्या)	नतीकों का नो. (संख्या)	वित्तीय व्यय (लाख में)	कुल व्ययित गणना दिवस
1	2	3	5	7	8	9	10	11	12
	कुल योग		2124	1410.81	919	2260564	664	6706.55	2917367
7	गोमती नदी	सीतापुर लखनऊ शाहजहाँपुर	45 41 21	67 0 0	23 15 11	83399 28803 49241	27 19 0	105.75 71.75 35.22	5679 35403 14396
8	अरवि नदी	बदायूँ बोली	39 35	0 0.1	12 31	0 112200	4 0	5.35 44.44	2632 25394
9	भारखा नदी	बदायूँ	31	25.75	5	6200	4	219.80	120000
10	मंदाकिनी नदी	चित्रकूट	19	30	0	0	0	109.30	62290
11	गमसा नदी	अयोध्या अयोध्या नगर	77 58	148 71.9	70 4	123042 95300	65 1	976.00 870.75	506213 66126
12	नाद नदी	बाराणसी	21	17.42	17	10870	27	36.80	15806
13	कण्ठवती नदी	मिर्जापुर	19	20.21	8	30552	0	61.34	33703
14	बाग नदी	बिजनौर अमरोहा	64 57	60.12 42.04	15 37	200199 26005	16 42	137.75 144.45	69633 77207
15	सोत नदी	गुरदासपुर संभल	1 57	1.2 74	0.5 0	0 15000	0 0	1.96 157.94	1079 14853
16	काली पूर्वा नदी	अलीगढ़ एटा	73.00 24	100 0	60.5 17	271756 0	58 0	503.44 22.49	196475 123570
17	डाढ़ी नदी	गुरदासपुर	5	3.65	1	600	0	21.60	11209
18	झरन नदी	एटा	14	5.6	0	0	0	3.11	1707
19	कुशी नदी	कासगंज	60	86.78	22	72000	0	222.88	110297

क्र०सं०	नदी का नाम	अनवर का नाम	आस्थापित ग्राम पंचायतों की संख्या	नदी की सम्पूर्ण लम्बाई जिस पर कार्य पूर्ण हुआ है (कि०मी० में)	गाँवों का जीर्णोद्धार (संख्या)	दृष्टागोच्य (संख्या)	नालों का जीर्णोद्धार (संख्या)	वित्तीय व्यय (लाख में)	कुल संचालित मानव दिवस
1	2	3	5	7	8	9	10	11	12
	कुल योग		2124	1410.81	919	2260564	664	6706.55	2917367
20	कुँवर नदी	जीनपुर	23	7	0	0	0	9.81	5789
21	कल्याणी नदी	दारावकी	2	4	0	0	0	28.00	30000
22	वेलन	सोनमठ	45	2.1	4	2524	4	83.67	41626
23	सिरसा नदी	सिरसाबाद	49	90.15	0	23769	21	251.54	126084
24	किवाड नदी		8	18.95	0	0	0	53.28	26507
25	जटागन नदी	अगारा	19	24.81	0	0	0	120.60	63843

- 25 -

131/2/1932

17.2.22
 (अतिरिक्त डिपेंडी)
 संयुक्त आयुक्त, मनरेगा,
 जिला विकास, राँचे

द्वितीय दक्ष 2021-22 में वित्तप्रणालय नदियों के पुनारधार की प्रगति

क्र.सं.	प्रकार का काम	प्रस्तावित व्यय (रु.)	परमाप्त व्यय (रु.)	व्यय का प्रतिशत (%)	प्रस्तावित व्यय (रु.)	परमाप्त व्यय (रु.)	प्रस्तावित व्यय (रु.)		परमाप्त व्यय (रु.)		प्रस्तावित व्यय (रु.)	परमाप्त व्यय (रु.)		
							अनुमानित	वास्तविक	अनुमानित	वास्तविक				
1	कुल व्यय	44	396	844.52	473.58	268.83	381	318	1461607	1362910	491	401	253268	1202846
2	अनुमानित व्यय	5	19	57	0	0	12	12	4300	4300	3	2	22.31	94.5
3	वास्तविक व्यय	2	8	17.07	17.07	12.00	204	198	1176120	1156120	426	173	671.10	120015
4	अनुमानित व्यय	1	21	86.12	34.12	19.86	0	0	1120	1120	0	0	11.88	87.26
5	वास्तविक व्यय	2	40	64.5	12.5	5	5	5	4018	4018	5	5	109.21	344.35
6	अनुमानित व्यय	0	64	117.86	67.92	49.94	21	6	8800	8800	24	1	1.20	1508
7	वास्तविक व्यय	1	29	61	61	61	30	12	19500	19500	16	5	412.22	201452
8	अनुमानित व्यय	11	77	180	180	116	63	63	71170	26610	0	0	810.17	415232
9	वास्तविक व्यय	1	4	22	10.5	0	1	1	8640	8640	0	0	8.91	4173
10	अनुमानित व्यय	1	68	1637	163	41	6	5	8520	6230	5	5	188.15	8510
11	वास्तविक व्यय	1	31	413	263	293	5	5	6204	6209	4	4	220.8	12100
12	अनुमानित व्यय	1	8	18000	600	1	0	0	0	0	0	0	8.31	294
				593	413								81.1	21308

Handwritten notes and signatures on the left margin.

1614

2473776/2020/अशोक कुमार, मा.प्र.से.
महानिदेशक
राष्ट्रीय स्वच्छ गंगा मिशन
G Asok Kumar, IAS
DIRECTOR GENERAL
NATIONAL MISSION FOR CLEAN GANGA



भारत सरकार
शक्ति मंत्रालय
जल संसाधन,
नदी विकास और गंगा संरक्षण विभाग
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION

D O No. TE-16015/43/2020-GKC NMCG/835

Dated : 10-2-2022

Subject: Effective Coordination of Activities for restoration and rejuvenation of small rivers (lower order rivers/ tributaries of large rivers) under MGNREGA, UP; reg.

Dear Sir,

शुभक - 120

504
तः 504 / पत्राचार संशोधन / 2020

VSCR)

10.02.22

203/1.3(RP)/2022

D-5(A)/03/22

11.02.2022
विभाग प्रमुख, जल संसाधन विभाग, नदी विकास और गंगा संरक्षण विभाग, नई दिल्ली-110002

As you are aware, rejuvenation of small rivers works is an important constituent of Namami Gange programme which aims at integrated basin-centric strategies for rejuvenation of vast Ganga basin drainage system. Earlier vide D.O. letter dated 24th April' 2020, Chief Secretaries of States were requested for Issuing necessary directions to District Authorities to work in area of water conservation and management by converging available resources and programmes such as MGNREGS etc. to implement a wider and more intensive Jal Shakti Abhiyan throughout the country.

2. Accordingly, restoration and rejuvenation of over 50 small rivers (lower order rivers/ tributaries of large rivers) leveraging support from MGNREGA, UP has been proposed bringing District Ganga Committee's into the operation/ implementation domain. Centre for Ganga River Basin Management and Studies (cGanga) led by IIT Kanpur and its partnering institutions, serves as Knowledge Partner to NMCG in implementation of Namami Ganga Programme and will provide scientific/ technical support through necessary surveys, data and provide strategic plan to Additional Commissioner, MGNREGA, UP for this activity.

3. It has also been proposed to constitute a Group under Divisional Commissioner from following concerned stakeholder Department & Agencies which will hold regular consultation for planning and overseeing these works.

- | | |
|---------------------|----------------------|
| 1. Irrigation | 6. Horticulture |
| 2. Minor Irrigation | 7. Fisheries |
| 3. Panchayati Raj | 8. Urban Development |
| 4. Forest | 9. Rural Development |
| | 10. Revenue |

Additional Commissioner, MGNREGA, Uttar Pradesh can serve as the Member Secretary, with participation of officials from NMCG, cGanga alongwith its partnering institutes namely IIT-BHU, Babasaheb Bhimrao Ambedkar University (BBAU), Lucknow, National Institute of Hydrology (NIH), Roorkee, and IIT Kanpur. The works can be implemented under MGNREGS through District Ganga Committee's. cGanga has been mandated to carryout necessary surveys, collect all relevant information/data and to provide scientific & technical support and strategic

MCG

14.2.22

राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली

NG-2

Contd...

जल संसाधन विभाग

राष्ट्रीय स्वच्छ गंगा मिशन
प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इण्डिया गेट, नई दिल्ली-110002
NATIONAL MISSION FOR CLEAN GANGA
1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi - 110002
Ph : 011-23049528 Fax : 23049566 E-mail : dg@nmcg.nic.in

अज्ञात
अज्ञात

NG-1
14/02/2022
शुभक
4/1/22

24732 1615

अमिताभ कांत
Amitabh Kant
मुख्य कार्यकारी अधिकारी
Chief Executive Officer

प्रो. वि. नारायण
प्रो. वि. नारायण विकास



No. 6037 /MS/CV/2018
भारत सरकार
नीति आयोग, संसद मार्ग,
नई दिल्ली-110 001
Government of India
NATIONAL INSTITUTION FOR TRANSFORMING INDIA
NITI Aayog, Parliament Street,
New Delhi-110001

25
08/06/2018
सचिव, नि. आ. वि. नारायण विकास
मुख्य सचिव

D.O. Letter No. 11(1)/2018 MS/CV Vol-I

Tel : 23096576, 23096574 Fax : 23096575
E-mail : ceo-niti@gov.in, amitabh.kant@nic.in

65/40610/35-310/2018 Dated:06.06.2018

Dear Chief Secretary,

As you may be aware, an Expert Group was formed by the Government under my chair to look into the issues pertaining to Revitalization of Rivers and recommendations made by the Isha Foundation. The Group comprised Secretaries of Ministries/ Department of Water Resources, River Development & Ganga Rejuvenation; Environment, Forests & Climate Change; Housing and Urban Affairs; Drinking Water & Sanitation; Agriculture, Cooperation and Farmers' Welfare and Housing and Urban Affairs. Based on the discussions, it has been decided to launch a major mission on revitalization of rivers utilizing the existing schemes/ programmes of the Government with community led efforts. This would be part of overall mission for water conservation especially in the stressed blocks in fact, under MGNREGS, 14 States have already prepared 2016 proposals for river rejuvenation which are under various stages of implementation.

The programme would be led by Department of Rural Development under the guidance of NITI Aayog and would target convergence of MGNREGS with other programmes of central Ministries viz. MoEF, DoAC, MoWR, MoPR, DoLR, as well as the State Governments. Mission Water Conservation guidelines issued by DoRD are already in place and training of field functionaries is being done under the SAMARTHYA programme. Arrangements for Cluster Facilitation Teams (CFTs) through civil society organisations have also been made.

I am forwarding a copy of the Programme for Action prepared by the DoRD for your consideration. I would suggest that your State/ Union Territory could take up a few pilot projects for revitalization of rivers with active involvement of all stakeholders and convergence of schemes of various Ministries and the State Government. Any suggestions in this regard would be most welcome.

With Regards,

Yours sincerely,

(Signature)
(Amitabh Kant)

Encl: As Above

Chief Secretaries/ Administrators of all States/ UTs

11/06/2018
मुख्य सचिव
नियोजन विभाग
उ० प्र० शासन
Call
meeting on
concerned
Depts on 14/6/18
at 12 noon

Akt (Ass) 11/6/18
वृषभा कुमार पटेल
12-6-18
आर० एन० एस० यादव)
विरोध सचिव
नियोजन विभाग
उ० प्र० शासन

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(नीना शर्मा)
सचिव
नियोजन विभाग
उ० प्र० शासन

मी-1
अ० एन० एस० यादव
17/6/2018

1616

आर.एन.एस.यादव
विशेष सचिव



महत्वपूर्ण/वैठक
अर्द्धशा0पत्र सं. 27एनए(17)/35-आ-1/2018-34

उत्तर प्रदेश शासन
राज्य योजना आयोग अनु0-1
योजना भवन।

प्रिय महोदय/महोदया,

लखनऊ: दिनांक/4 जून,2018

कृपया मुख्य कार्यकारी अधिकारी, नीति आयोग के पत्र संख्या-11(1)/2017-WR Vol-1 दिनांक 06 जून, 2018 (प्रतिलिपि संलग्न) का अवलोकन करने का कष्ट करें। पत्र में इंगित किया गया है कि मुख्य कार्यकारी अधिकारी, नीति आयोग की अध्यक्षता में नदियों के पुनर्जीवन से सम्बंधित बिन्दुओं एवं ईशा फाउण्डेशन की संस्तुतियों पर विचार किए जाने हेतु एक एक्सपर्ट ग्रुप का गठन किया गया है, जिसमें जल संसाधन, नदी विकास एवं गंगा कायाकल्प, पर्यावरण, वन एवं जलवायु परिवर्तन, आवास एवं शहरी मामले, पेयजल एवं स्वच्छता, कृषि, सहकारिता एवं किसान कल्याण मंत्रालय/ विभाग के सचिवों को सम्मिलित किया गया है। इस हेतु सरकार द्वारा संचालित योजनाओं/कार्यक्रमों तथा सामुदायिक प्रयासों से नदियों के पुनरोद्धार हेतु एक मिशन प्रारम्भ किया जाना प्रस्तावित है जो विशेष रूप से संमस्याग्रस्त ब्लॉक्स (stressed blocks) में मिशन जल संरक्षण का हिस्सा होगा। यह भी अवगत कराया गया है कि मनरेगा के अंतर्गत 14 राज्यों द्वारा नदी के कायाकल्प हेतु 2016 प्रस्ताव तैयार किए गए हैं जोकि क्रियान्वयन के विभिन्न चरणों में हैं।

2. पत्र में यह भी इंगित किया गया है कि उपरोक्त प्रस्तावित कार्यक्रम नीति आयोग के मार्गदर्शन में ग्राम्य विकास विभाग, भारत सरकार द्वारा संचालित होगा एवं मनरेगा कार्यक्रम का केन्द्रीय मंत्रालय/विभाग यथा पर्यावरण एवं वन मंत्रालय, कृषि एवं सहकारिता, जल संसाधन मंत्रालय, पंचायतीराज मंत्रालय, भूमि संसाधन विभाग तथा राज्य सरकारों द्वारा संचालित कार्यक्रमों के साथ कन्वर्जेंस किया जाएगा। नीति आयोग द्वारा नदियों के पुनरोद्धार से सम्बंधित कतिपय पायलट प्रोजेक्ट्स, सभी सम्बंधित सहभागियों की सक्रिय भागीदारी एवं भारत सरकार तथा राज्य सरकार की योजनाओं के कन्वर्जेंस के माध्यम से प्रारम्भ किए जाने का परामर्श दिया गया है। -

3. इस सम्बंध में विचार किए जाने हेतु अपर मुख्य सचिव, नियोजन विभाग, उत्तर प्रदेश शासन की अध्यक्षता में योजना भवन, द्वितीय तल स्थित कक्ष संख्या-211 में दिनांक 19 जून, 2018 को अपराह्न 1:00 बजे बैठक आहूत की गई है।

4. अतः मुझे आपसे अनुरोध करने की अपेक्षा की गई है कि कृपया सम्बंधित विशेष सचिव को सुसंगत सूचनाओं सहित बैठक में प्रतिभाग करने हेतु निर्देशित करने का कष्ट करें। साथ ही नीति आयोग द्वारा उपलब्ध कराए गए Programme For Action की प्रति इस अनुरोध के साथ उपलब्ध करायी जा रही है कि सम्बंधित बिन्दुओं का परीक्षण करते हुए सुसंगत प्रस्ताव नियोजन विभाग को ईमेल आई.डी. ajayswarupad@gmail.com पर दिनांक 18 जून, 2018 की मध्याह्न तक उपलब्ध करा दिया जाये।
संलग्नक:- यथोपरि।

भवदीय

सादर,

(आर.एन.एस.यादव)

अपर मुख्य सचिव/प्रमुख सचिव/सचिव

(ग्राम्य विकास/सिंचाई एवं जल संसाधन/नगर विकास/पंचायतीराज/गन्ना एवं चीनी उद्योग/
पर्यावरण/वन/आवास एवं शहरी नियोजन/अवस्थापना एवं औद्योगिक विकास/
हथकरघा एवं वस्त्रोद्योग/कृषि/लघु सिंचाई एवं भूगर्भ जल/परिवहन/वित्त विभाग)

प्रतिलिपि :-

- 1-निजी सचिव, अपर मुख्य सचिव/सचिव/विशेष सचिव, नियोजन विभाग, उत्तर प्रदेश शासन।
- 2-सम्बंधित सेक्टरल अधिकारी, राज्य योजना आयोग।

[11.10 (A.C)]

रजिस्ट्री सं० डी० एल०-33004/99

REGD. NO. D. L.-33004/99

50-4



भारत का राजपत्र The Gazette of India

असाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 2458]
No. 2458]

नई दिल्ली, शुक्रवार, अक्टूबर 7, 2016/आश्विन 15, 1938
NEW DELHI, FRIDAY, OCTOBER 7, 2016/ASVINA 15, 1938

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय

अधिसूचना

नई दिल्ली, 7 अक्टूबर, 2016

का.आ. 3187(अ).—गंगा नदी में पर्यावरणीय प्रदूषण की रोकथाम, नियंत्रण एवं उपशमन और जल का सतत पर्याप्त प्रवाह सुनिश्चित करने के उपाय करने तथा इससे संबंधित अथवा प्रासंगिक मामलों हेतु केन्द्र, राज्य और जिला स्तर पर प्राधिकरणों का गठन करना जरूरी है, जिससे गंगा नदी का पुनरुद्धार करके इसे इसकी प्राकृतिक एवं मूल स्थिति में लाया जा सके।

जहां, गंगा नदी भौगोलिक, ऐतिहासिक, सामाजिक-सांस्कृतिक एवं आर्थिक कारणों से अद्वितीय महत्व की है जो इसे राष्ट्रीय नदी का दर्जा देता है;

और जहां, गंगा नदी तेजी से हो रहे शहरीकरण एवं औद्योगिकीकरण के कारण सीवेज, औद्योगिक बहिस्त्राव एवं अन्य प्रदूषकों के बढ़ने के कारण गंभीर स्थिति में है;

और जहां, प्रतिस्पर्धी मांग को पूरा करने की आवश्यकता को ध्यान में रखते हुए जनसंख्या, शहरीकरण, औद्योगिकीकरण, अवसंरचना विकास में वृद्धि के कारण सिंचाई, पेयजल आपूर्ति, औद्योगिक उपयोग एवं जल विद्युत के लिए गंगा नदी के जल की मांग बढ़ रही है;

और जहां, अविलंब निम्नलिखित कार्रवाई किए जाने की आवश्यकता है—

(ए) व्यापक आयोजना एवं प्रबंधन के लिए इस अंतर्राज्यीय एवं अंतर्देशीय समन्वय को प्रोत्साहित करने के लिए नदी बेसिन दृष्टिकोण अपनाकर गंगा नदी में प्रदूषण में प्रभावी कमी तथा नदी का संरक्षण सुनिश्चित करना;

(बी) नदी की पूरी लंबाई के क्षेत्र में सतत प्रवाह सुनिश्चित करने के उद्देश्य से गंगा नदी में पारिस्थितिकीय प्रवाह बनाए रखना जिससे इसकी पारिस्थितिकीय समग्रता को पुनः स्थापित किया जा सके और यह स्वयं अपना पुनरुद्धार करने में सक्षम हो सके;

	(च) प्रधान सचिव, सार्वजनिक स्वास्थ्य इंजीनियरिंग विभाग, राज्य सरकार (नाम) सदस्य, पदेन
	(छ) अध्यक्ष (नाम) राज्य प्रदूषण नियंत्रण बोर्ड -सदस्य, पदेन
	(झ) (नाम) राज्य में कार्यान्वयन एजेंसी के चीफ ऐक्जीक्यूटिव अधिकारी- सदस्य, पदेन
	(ञ) वनों के प्रधान मुख्य संरक्षक, राज्य सरकार (नाम) -सदस्य, पदेन
	(ट) सरकार (नाम) द्वारा संबंधित क्षेत्रों से पांच विशेषज्ञों से अधिक मनोनीत नहीं किए जाएंगे।-सदस्य

[फा. सं. स्था.-01/2016-17/111/एनएमसीजी]

संजय कुंडू, संयुक्त सचिव

**MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT, AND GANGA REJUVENATION
NOTIFICATION**

New Delhi, the 7th October, 2016

S.O. 3187(E).—Whereas it is necessary to constitute authorities at Central, State and District levels to take measures for prevention, control and abatement of environmental pollution in River Ganga and to ensure continuous adequate flow of water so as to rejuvenate the River Ganga to its natural and pristine condition and for matters connected therewith or incidental thereto;

And whereas the River Ganga is of unique importance ascribed to reasons that are geographical, historical, socio-cultural and economic giving it the status of a National River;

And whereas the River Ganga has been facing serious threat due to discharge of increasing quantities of sewage, trade effluents and other pollutants on account of rapid urbanisation and industrialisation;

And whereas, the demand for water of River Ganga is growing for irrigation, drinking water supplies, industrial use and hydro-power due to increase in population, urbanisation, industrialisation, infrastructural development and taking into account the need to meet competing demands;

And whereas there is an urgent need-

- (a) to ensure effective abatement of pollution and rejuvenation of the River Ganga by adopting a river basin approach to promote inter-State and inter-sectoral co-ordination for comprehensive planning and management;
- (b) to maintain ecological flows in the River Ganga with the aim of ensuring continuous flows throughout its length so as to restore its ecological integrity that enables it to self rejuvenate;
- (c) for imposing restrictions in areas abutting the River Ganga in which industries, operations or processes, or class of industries, operations or processes shall not be carried out or shall be carried out subject to certain safeguards;
- (d) to make provision for inspection of any premises, plants, equipment, machineries, manufacturing or other processes, materials or substances and giving direction to the authorities, officers and persons as may be necessary to take steps, for prevention, control and abatement of environmental pollution in the River Ganga;
- (e) for carrying out and sponsoring investigations and research relating to problems of environmental pollution in the River Ganga and examination of such manufacturing processes, material and substance as are likely to cause environmental pollution;
- (f) for collection and dissemination of information in respect of matters relating to environmental pollution in the River Ganga and preparation of manual, codes or guide relating to the prevention, control and abatement of environmental pollution;

And whereas the State Governments concerned, being equally responsible for Ganga rejuvenation, are required to co-ordinate and implement the river conservation activities at the State level, and to take steps for comprehensive management of the River Ganga in their States;

And whereas it is required to have planning, financing, monitoring and coordinating authorities for strengthening the collective efforts of the Central Government and the State Governments and authorities under this Order for effective abatement of pollution and rejuvenation, protection and management of the River Ganga;

Now, therefore, in exercise of the powers conferred by sub-section (1), read with clauses (i), (ii), (v), (vi), (vii), (viii), (ix), (x), (xii) and (xiii) of sub-section (2) and (3) of section 3 and sections 4,5,9,10,11, 19, 20 and 23 of the Environment (Protection) Act, 1986 (29 of 1986) (hereinafter referred to as the Act) and in supersession of the notifications of the Government of India in the erstwhile Ministry of Environment and Forests numbers S.O.1111(E), dated the 30th September, 2009, S.O. 2493 (E), dated the 30th September, 2009, S.O. 2494 (E), dated the 30th September 2009, S.O. 2495 (E), dated the 30th September 2009, S.O. 287 (E) dated the 8th February, 2010 and in the Ministry of Water Resources, River Development and Ganga Rejuvenation No. S.O. 2539 (E), dated the 29th September 2014, except as respects things done or omitted to be done before such supersession, the Central Government hereby-----

(i)constitutes the authorities by the names mentioned in this Order for the purpose of exercising and performing such of the powers and functions (including the power to issue directions under section 5 of the Act and for taking measures with respect to the matters as mentioned in this Order;

(ii)directs, subject to the supervision and control of the Central Government and the provisions of this Order, such authority or authorities as specified in this Order that shall exercise the powers or perform the functions or take the measures so mentioned in this Order as if such authorities had been empowered by the Act to exercise those powers, perform those functions, or take such measures;

(iii)directs that all its powers and functions (except the power to constitute any authority under sub-section (3) of section 3 and to make rules under the sections 6 and 25 of the Act) under any provision of the Act shall, in relation to River Ganga and matters connected therewith, be exercisable and discharged also by the authorities constituted by this Order and by the officers specified in this Order, subject to such conditions and limitations and to the extent as specified in this Order.

1.Short title and commencement. - (1) This Order may be called the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016.

(2) It shall come into force on the date of its publication in the Official Gazette.

2. Applicability.- This Order shall apply to the States comprising River Ganga Basin, namely, Himanchal Pradesh, Uttarakhand, Uttar Pradesh, Madhya Pradesh, Chhattisgarh, Bihar, Jharkhand, Haryana, Rajasthan, West Bengal and the National Capital Territory of Delhi and such other States, having major tributaries of the River Ganga as the National Council for Rejuvenation, Protection and Management of River Ganga may decide for the purpose of effective abatement of pollution and rejuvenation, protection and management of the River Ganga.

3.Definitions.- (1) In this Order, unless the context otherwise requires, -

- (a) "Act" means the Environment (Protection) Act, 1986 (29 of 1986);
- (b)"Basin" means the entire catchment of a water body or water course including the soil, water, vegetation and other natural resources in the area and includes land, water, vegetation and other natural resources on a catchment basis;
- (c)"Buffer Area" means an area which extends beyond the flood plain of a stream;
- (d)"catchment" or "catchment area" includes the entire land area whose runoff from rain, snow or ice drains into a water body or a water course, before the water course joins River Ganga or its tributaries or discharges water into River Ganga or its tributaries;
- (e)"commercial fishing" means large scale fishing for commercial purposes by nets, poisoning, or other modern fishing gear or methods in River Ganga or its tributaries;
- (f) Competent authority means "Central Government"
- (g)"deforestation" means removal or reduction of forest cover, especially when caused by anthropogenic activities or removal of trees and other vegetation of a forest excluding a planned clearance for scientific management of forest in particular in the catchment area of River Ganga;
- (h)"degraded forest" means a forest having loss or reduction of native forest cover or vegetation density in the catchment area abutting River Ganga or its tributaries;
- (i)"direction" shall mean direction issued under section 5 of the Act and the expression "direct" shall be construed accordingly;
- (j) "District Ganga Committee" means the District Ganga Protection Committee mentioned in paragraph 53;
- (k)"engineered diversion" means a structure or device constructed or installed to transfer the water of River Ganga or its tributaries into canals or other engineering structures;

(l) "flood plain" means such area of River Ganga or its tributaries which comes under water on either side of it due to floods corresponding to its greatest flow or with a flood of frequency once in hundred years;

(m) "Ghat" means sloping part at Bank of River Ganga or its tributaries with artificially constructed steps or sloping piece of land used for providing easy human access to water of River Ganga or its tributaries and includes usage of such parts for religious or other related purposes;

(n) "local authority" includes Panchayati raj institutions, municipalities, a district board, cantonment board, town planning authority or Zila Parishad or any other body or authority, by whatever name called, for the time being invested by law, for rendering essential services or with the control and management of civic services, within a specified local area;

(o) "National Mission for Clean Ganga" means the authority mentioned in paragraph 31.

(p) "notification" means a notification published in the Official Gazette and the expression 'notifying' shall be construed accordingly;

(q) "offensive matter" consists of solid waste which includes animal carcasses, kitchen or stable refuse, dung, dirt, putrid or putrefying substances and filth of any kind which is not included in the sewage;

(r) "person" include ---

(i) an individual or group or association of individuals whether incorporated or not;

(ii) a company established under the Companies Act, 2013 (18 of 2013);

(iii) any corporation established by or under any Central or State Act;

(iv) a local authority;

(v) every juridical person not falling within any of the preceding sub-clauses;

(s) "River Bed" means the dried portion of the area of River Ganga or its tributaries and includes the place where the River Ganga or its tributaries run its course when it fills with water and includes the land by the side of River Ganga or its tributaries which retains the water in its natural channel, when there is the greatest flow of water;

(t) "River Bed Farming" includes seasonal agriculture or farming on the River Bed of River Ganga or its tributaries during low flows of water;

(u) "River Ganga" means the entire length of six head-streams in the State of Uttarakhand namely, Rivers Alakananda, Dhaulti Ganga, Nandakini, Pinder, Mandakini and Bhagirathi starting from their originating glaciers up to their respective confluences at Vishnu Prayag, Nand Prayag, Karn Prayag, Rudra Prayag, and Dev Prayag as also the main stem of the river thereafter up to Ganga Sagar including Prayag Raj and includes all its tributaries;

(v) "rubbish" means ashes, broken brick, mortar, broken glass, dust or refuse of any kind and includes filth;

(w) "sand mining" means large scale removal of river sand from the dried channel belt, flood plain or a part of River Ganga or its tributaries;

(x) "sewage effluent" means effluent from any sewerage system or sewage disposal works and includes sewage from open drains;

(y) "sewerage scheme" means any scheme which a local authority may introduce for removal of sewage by flushing with water through underground closed sewers;

(z) "Schedule" means Schedule appended to this Order;

(za) "specified District" means an area of every District abutting the River Ganga, being within a radius of fifteen kilometers of the Ganga River Bank or its tributaries in the States of Himachal Pradesh, Uttarakhand, Uttar Pradesh, Madhya Pradesh, Chhattisgarh, Bihar, Jharkhand, Haryana, Rajasthan, West Bengal and the National Capital Territory of Delhi and such other States, having major tributaries of the River Ganga as referred to in this Order;

(zb) "State Ganga Committee" means the State Ganga Rejuvenation, Protection and Management Committee constituted under this Order for each of the States mentioned in paragraph 2.

(zc) State Ganga River Conservation Authority means an authority earlier constituted in each State under the Act as follows, namely:-

(i) the Bihar State Ganga River Conservation Authority constituted by the notification of the Government of India in the Ministry of Environment and Forests number S.O287 (E), dated 8th February 2010;

(ii) the Jharkhand State Ganga River Conservation Authority constituted by the notification of the Government of India in the Ministry of Environment and Forests number S.O2495(E), dated 30th September 2009;

- (iii) the Uttarakhand State Ganga River Conservation Authority constituted by the notification of the Government of India in the Ministry of Environment and Forests number S.O 1111 (E), dated 30th September 2009;
- (iv) the Uttar Pradesh State Ganga River Conservation Authority constituted by the notification of the Government of India in the Ministry of Environment and Forests number S.O2493 (E), dated 30th September 2009; and
- (v) the West Bengal State Ganga River Conservation Authority constituted by the notification of the Government of India in the Ministry of Environment and Forests number S.O2494 (E), dated 30th September 2009.

(zd) "stream" includes river, water course (whether flowing or for the time being dry), inland water (whether natural or artificial) and sub-terrain waters;

(ze) "tributaries of River Ganga" means those rivers or streams which flow into River Ganga and includes Yamuna River, Son River, Mahananda River, Kosi River, Gandak River, Ghaghara River and Mahakali River and their tributaries or such other rivers which National Council for Rejuvenation Protection and Management of River Ganga may, by notification, specify for the purposes of this Order.

2. The words and expressions used herein and not defined but defined in the Environment (Protection) Act, 1986 (29 of 1986) shall have the meanings respectively assigned to them in the Act.

4. Principles to be followed for rejuvenation, protection and management of River Ganga. – (1) The following principles shall be followed in taking measures for the rejuvenation, protection and management of River Ganga, namely:-

- (i) the River Ganga shall be managed as a single system;
- (ii) the restoration and maintenance of the chemical, physical, and biological quality of the waters of River Ganga shall be achieved in a time bound manner;
- (iii) the River Ganga shall be managed in an ecologically sustainable manner;
- (iv) the continuity of flow in the River Ganga shall be maintained without altering the natural seasonal variations;
- (v) the longitudinal, lateral and vertical dimensions (connectivities) of River Ganga shall be incorporated into river management processes and practices;
- (vi) the integral relationship between the surface flow and sub-surface water (ground water) shall be restored and maintained;
- (vii) the lost natural vegetation in catchment area shall be regenerated and maintained;
- (viii) the aquatic and riparian biodiversity in River Ganga Basin shall be regenerated and conserved;
- (ix) the bank of River Ganga and its flood plain shall be construction free Zone to reduce pollution sources, pressures and to maintain its natural ground water recharge functions;
- (x) the public participation in rejuvenation, protection and management, revision and enforcement of any regulation, standard, effluent limitation plan, or programme for rejuvenation, protection and management shall be encouraged and made an integral part of processes and practices of

River Ganga rejuvenation, protection and management.

(2) National Mission for Clean Ganga may, having regard to the needs of the people of the country, advances in technology and socio economic conditions of the people and to preserve the rich heritage of national composite culture, specify additional principles in addition to the principles specified under sub-paragraph (1).

5. Ecological flow of water in River Ganga to be maintained. – (1) Every State Government, shall endeavor to ensure that uninterrupted flows of water are maintained at all times in River Ganga as required under clause (iv) of paragraph (4).

(2) Every State Government shall also endeavor to maintain adequate flow of water in River Ganga in different seasons to enable River Ganga to sustain its ecological integrity and to achieve the goal, all concerned authorities shall take suitable actions in a time bound manner.

(3) For the purposes of this paragraph, the average flow of water shall be determined by such Hydrology Observation Stations at such points of the River Ganga, as may be specified by the National Mission for Clean Ganga:

Provided that the average flow of water in River Ganga may, having regard to ecology, be determined by the National Mission for Clean Ganga for different points of River Ganga.

6. Prevention, control and abatement of environmental pollution in River Ganga and its tributaries.- (1) No person shall discharge, directly or indirectly, any untreated or treated sewage or sewage sludge into the River Ganga or its tributaries or its banks:

Provided that where a local authority does not have, on the date of commencement of this Order, sewerage scheme or infrastructure for collection, storage, transportation and disposal of sewage or sewage sludge or such infrastructure is not functional on the said date in an area abutting the River Ganga or its tributaries, every such local authority shall, within a period, specified by National Mission for Clean Ganga from the date of commencement of this Order, develop such infrastructure or make such infrastructure functional, as the case may be, for collection, storage, transportation and disposal of sewage in the territorial area of the local authority.

~~(2) No person shall discharge, directly or indirectly, any untreated or treated trade effluent and industrial waste, bio-medical waste, or other hazardous substance into the River Ganga or its tributaries or on their banks.~~

Provided further that where an industry or industrial area management does not have, on the date of commencement of this Order, industrial effluent treatment scheme or infrastructure for collection, storage, transportation and disposal of trade effluents industrial waste, bio-medical waste, or other hazardous substance, etc. or such infrastructure is not functional on the said date in an area abutting the River Ganga or its tributaries, every such industry or industrial area management shall, within a period so specified by the National Mission for Clean Ganga from the date of commencement of this Order, develop such infrastructure or make such infrastructure functional, as the case may be, for collection, storage, transportation and disposal of trade effluent and industrial waste, bio-medical waste, or other hazardous substance in the jurisdiction of the industry or industrial area management.

~~(3) No person shall construct any structure, whether permanent or temporary, for residential or commercial or industrial or any other purposes on the River Ganga Bank or River Ganga or its tributaries or active flood plain area of River Ganga or its tributaries.~~

Provided that in exceptional circumstances like natural calamities or religious events at traditional locations, temporary structures can be raised after prior permission of the National Mission for Clean Ganga acting through the State Ganga Committee and the District Ganga Committee:

Provided further that in case any such construction has been completed, before the commencement of this Order, in the River Bank of River Ganga or its tributaries or active flood plain area of River Ganga or its tributaries, the National Mission for Clean Ganga shall review such constructions so as to examine as to whether such constructions are causing interruption in the continuous flow of water or pollution in River Ganga or its tributaries, and if that be so, it shall cause for removing them.

(4) No person shall do any act or carry on any project or process or activity which, notwithstanding whether such act has been mentioned in this Order or not, has the effect of causing pollution in the River Ganga.

(5) It shall be the duty of the National Mission for Clean Ganga, every Specified State Ganga Committee or specified District Ganga Protection Committee, local authority and all other authorities and persons to disseminate widely and bring to public notice, using various means, information captured in reports and the aforesaid measures in the local language in every village, town, city and other areas abutting River Ganga and its tributaries.

7. Emergency measures in case of pollution of River Ganga or its tributaries --- If any poisonous, noxious or polluting matter is present or has entered into the River Ganga due to any accident or other unforeseen act or event, and it is necessary or expedient to take immediate action, the National Mission for Clean Ganga shall take immediate action for carrying out such operations or direct for carrying out such operations by the specified State Ganga Committee or specified District Ganga Committee or local authority or any other authority or Board or Corporation, as it may consider necessary for all or any of the following purposes, namely; -

(a) the manner of removing the matter from River Ganga and disposing it off in such a manner as it may specify, as also, for carrying out such operations as is considered appropriate for mitigation or removal of any pollution caused by such matter;

(b) issuing directions restraining or prohibiting any person concerned from discharging any poisonous, noxious or polluting matter in the River Ganga;

(c) undertaking any additional work or functions as may be necessary to address such emergency.

8. Power to issue directions. - The National Mission for Clean Ganga shall, in the exercise of its powers and performance or its functions under this Order, issue such directions in writing as it may consider necessary for abatement of pollution and rejuvenation, protection and management of the River Ganga to the concerned authority or local authority or other authorities or Board or Corporation or person and they shall be bound to comply with such directions.

9. Ganga safety audit.- Every District Ganga Committee shall cause the Ganga safety audit to be carried out by such Ganga Safety Auditors within such time frame and in accordance with such protocols as may be specified by the

National Mission for Clean Ganga for the area of the River Ganga abutting such district and forward the copy of the report of such safety audit along with remedial action taken thereon to the concerned State Ganga Committee and the National Mission for Clean Ganga, which shall take appropriate action thereon, if required.

10. Pollution in River Ganga and its tributaries to be monitored.- (1) The pollution in River Ganga and its tributaries shall be monitored by the National Mission for Clean Ganga on its own or by directions through various State and Central Government agencies by use of satellite imagery and other remote sensing technologies as well as physical stations, online monitoring and independent agencies at a periodicity to be specified by it.

(2) Notwithstanding the provisions of sub-paragraph (1), the Central Government may assign the function of monitoring of pollution in River Ganga and its tributaries to any other agency or body or direct, having regard to advances in technology, to monitor the aforesaid pollution in River Ganga and its tributaries by adopting any other technique or method, as may be specified in the direction.

11. Constitution of National Council for Rejuvenation, Protection and Management of River Ganga. - With effect from the date of commencement of this Order, there shall be constituted an authority by the name to be called the National Council for Rejuvenation, Protection and Management of River Ganga, (hereinafter in this Order called as the National Ganga Council) for the purposes of the Act and to exercise powers and discharge functions as specified in this Order and the Act.

12. Composition of National Ganga Council.-The National Ganga Council shall consist of the following members, namely:-	
(a) Prime Minister	- Chairperson, <i>ex-officio</i>
(b) Union Minister for Water Resources, River Development and Ganga Rejuvenation	- Vice-Chairperson, <i>ex-officio</i>
(c) Union Minister for Environment, Forests and Climate Change	- Member, <i>ex-officio</i> ;
(d) Union Minister for Finance	- Member, <i>ex-officio</i> ;
(e) Union Minister for Urban Development	- Member, <i>ex-officio</i> ;
(f) Union Minister for Power	- Member, <i>ex-officio</i> ;
(g) Union Minister for Science and Technology	- Member, <i>ex-officio</i> ;
(h) Union Minister for Rural Development	- Member, <i>ex-officio</i> ;
(i) Union Minister for Drinking Water and Sanitation	- Member, <i>ex-officio</i> ;
(j) Union Minister for Shipping	- Member, <i>ex-officio</i> ;
(k) Union Minister of State for Tourism	- Member, <i>ex-officio</i> ;
(l) Vice Chairman, NITI Aayog	- Member, <i>ex-officio</i> ;
(m) Chief Minister, Bihar	- Member, <i>ex-officio</i> ;
(n) Chief Minister, Jharkhand	- Member, <i>ex-officio</i> ;
(o) Chief Minister, Uttarakhand	- Member, <i>ex-officio</i> ;
(p) Chief Minister, Uttar Pradesh	- Member, <i>ex-officio</i> ;
(q) Chief Minister, West Bengal	- Member, <i>ex-officio</i> ;
(r) Secretary, Ministry of Water Resources, River Development and Ganga Rejuvenation	- Member, <i>ex-officio</i> ;
(s) Director General, National Mission for Clean Ganga	- Member Secretary, <i>ex-officio</i> .

(2) The National Ganga Council may co-opt one or more Chief Ministers from the States not represented in the National Ganga Council having major tributaries of River Ganga, which are likely to affect the water quality in the River Ganga, as Member.

(3) The National Ganga Council may also co-opt one or more Union Ministers, if it considers necessary, as Member.

(4) The National Ganga Council may consult experts and expert organisations or institutions in the field of river rejuvenation, river ecology and river management, hydrology, environmental engineering, social mobilisation and other relevant fields.

(5) The Headquarter of the National Ganga Council shall be at New Delhi or at such other place as it may decide.

(6) The National Ganga Council shall have its Secretariat in the National Mission for Clean Ganga.

(7) The Central Government in the Ministry of Water Resources, River Development and Ganga Rejuvenation shall serve as the nodal Ministry.

13. Dissolution of National Ganga River Basin Authority --- (1) On and from the date of constitution of the National Ganga Council in paragraph 11, the National Ganga River Basin Authority constituted by Notification of the Ministry of Water Resources, River Development and Ganga Rejuvenation, number S.O 2539 (E), dated the 29th September 2014 shall stand dissolved.

(2) All things done or omitted to be done or actions taken or any money spent or authorised to be spent by the National Ganga River Basin Authority before such dissolution shall be deemed to have been done or taken under the corresponding provisions of this Order.

14. Superintendence, direction and control of management of River Ganga to vest in National Ganga Council.- The National Ganga Council shall, notwithstanding anything contained in this Order, be overall responsible for the superintendence, direction, development and control of River Ganga and the entire River Basin (including financial and administrative matters) for the protection, prevention, control and abatement of environmental pollution in River Ganga and its rejuvenation to its natural and pristine condition and to ensure continuous adequate flow of water in the River Ganga and for matters connected therewith.

15. Jurisdiction of National Ganga Council.- The jurisdiction of the National Ganga Council shall extend to the areas mentioned in paragraph 2.

16. Meetings of National Ganga Council.- (1) National Ganga Council may regulate its own procedure for transacting its business including its meetings.

(2) The Chairperson of the National Ganga Council shall preside over its meetings and in his absence, its Vice-Chairperson shall, preside over the meetings of the National Ganga Council and conduct its business.

(3) The Vice-Chairperson shall have the power to take decisions necessary for the National Ganga Council to achieve its objectives, in between the conduct of the two meetings of the Council subject to ratification in the next meeting.

(4) The National Ganga Council shall meet at least once every year or more as it may deem necessary.

17. Constitution of Empowered Task Force on River Ganga as authority.- (1) With effect from the date of commencement of this Order, there shall be constituted an authority by the name to be called the Empowered Task Force on River Ganga for the purposes of the Act and to exercise powers and discharge functions as specified in this Order and the Act.

(2) The Empowered Task Force on River Ganga shall consist of the following members, namely:-

(a) Union Minister for Water Resources, River Development and Ganga Rejuvenation	- Chairperson, <i>ex-officio</i> ;
(b) Union Minister of State for Water Resources, River Development and Ganga Rejuvenation	-- Vice-Chairperson, <i>ex-officio</i> ;
(c) Secretary in the Ministry of Water Resources, River Development and Ganga Rejuvenation	- Member, <i>ex-officio</i>
(d) Secretary in the Ministry of Finance (Department of Expenditure)	- Member, <i>ex-officio</i> ;
(e) Chief Executive Officer, Niti Ayog	- Member, <i>ex-officio</i> ;
(f) Chief Secretary, State of Uttarakhand	- Member, <i>ex-officio</i> ;
(g) Chief Secretary, State of Uttar Pradesh	- Member, <i>ex-officio</i> ;
(h) Chief Secretary, State of Bihar	- Member, <i>ex-officio</i> ;
(i) Chief Secretary, State of Jharkhand	- Member, <i>ex-officio</i> ;
(j) Chief Secretary, State of West Bengal	- Member, <i>ex-officio</i> ;
(k) Director General, National Mission for Clean Ganga	- Member-Secretary

(3) The Empowered Task Force on River Ganga may also co-opt one or more Secretary in the Union Ministries or the Chief Secretary of any other State concerned, if it considers necessary, as member

(4) The Empowered Task Force on River Ganga shall meet at least once every three months or more as it may deem necessary.

(5) The administrative and technical support to the Empowered Task Force on River Ganga shall be provided by the Central Government in the Ministry of Water Resources, River Development and Ganga Rejuvenation which shall be the nodal Ministry for the purposes of such administrative and technical support.

18. Functions and powers of Empowered Task Force on River Ganga. —

(1) The Empowered Task Force on River Ganga shall co-ordinate and advise on matters relating to rejuvenation, protection and management of River Ganga and its tributaries.

(2) In particular and without prejudice to the generality of the provisions of sub-paragraph (1), the functions and powers of the Empowered Task Force on River Ganga may include measures with respect to all or any of the following matters in rejuvenation, protection and management of River Ganga, namely:-

(a) ensuring that the Ministries, Departments and State Governments concerned have -

- (i) an action plan with specific activities, milestones, and timelines for achievement of the objective of rejuvenation and protection of River Ganga;
- (ii) a mechanism for monitoring implementation of its action plans;

(b) co-ordination amongst the Ministries and Departments and State Governments concerned for implementation of its action plans in a time bound manner;

(c) to monitor the implementation process, address bottlenecks, suggest and take such decisions as may be necessary to ensure speedy implementation;

(d) all projects under the ambit of Namami Gange including ongoing projects funded domestically and through external assistance;

(e) discharge of such other functions or exercise of such powers as may be considered necessary for achievement of the objective of rejuvenation, protection and management of River Ganga or as may be assigned to it by the Central Government or specified by the National Ganga Council;

19. Approval for projects exceeding value of rupees one thousand crore.-

(1) The Empowered Task Force on River Ganga shall be responsible for the approval of every project exceeding a value of rupees one thousand crore, as amended from time to time.

(2) The Empowered Task Force on River Ganga may constitute a sub-committee of officials amongst its members for the purpose of sub-paragraph (1)

20. Constitution and Composition of Specified State Ganga Rejuvenation, Protection and Management Committees as authorities.- With effect from the date of commencement of this Order, these shall be constituted, in each State as specified in paragraph 2, an authority to be called the State Ganga Rejuvenation, Protection and Management Committee, which shall consist of a Chairperson and other members as specified in the Schedule to exercise powers and discharge functions as specified in this Order and the Act.

21. Meetings of State Ganga Committee. — (1) Every State Ganga Committee may regulate its own procedure for transacting its business including its meetings.

(2) Every State Ganga Committee shall convene its meetings at least once in every three months' time.

(3) The Chairperson of the State Ganga Committee shall preside over its meetings and in his absence, the said Committee shall elect its Vice-Chairperson who shall, preside over the meetings of the State Ganga Committee and conduct its business.

22. Superintendence, direction and control over Committee.- The superintendence, direction and control of the District Ganga Committees shall, notwithstanding anything contained in this Order, vest in the State Ganga Committee, for the purposes of rejuvenation, protection, prevention, control and abatement of environmental pollution in River Ganga and its tributaries so as to rejuvenate the River Ganga to its natural and pristine condition and ensure continuous and adequate flow of water in River Ganga and for protection and management of River Ganga in the States concerned.

23. Decisions of State Ganga Committee to be binding.- The decision taken at the meetings of the State Ganga Committee shall, notwithstanding anything contained in this Order, be binding upon every District Ganga Committee and every local authority or other authority or Board or person referred to in such decision and they shall comply with the decisions of the State Ganga Committee.

24. Powers, duties and functions of State Ganga Committees.- (1) Every State Ganga Committee shall, subject to the provisions of the Act and rules made or directions issued thereunder, have the power to take all such measures, including those in paragraphs 6, 7 and 8, as it deems necessary or expedient for effective abatement of pollution and conservation

of the River Ganga and for implementing the decisions or directions of the National Ganga Council and National Mission for Clean Ganga.

(2) The State Ganga Committee shall implement various programmes and projects of the National Ganga Council and National Mission for Clean Ganga.

(3) In particular and without prejudice to the generality of the provisions of sub-paragraphs (1) and (2), such measures may include all or any of the following matters, namely:-

(a) coordination and implementation of the conservation activities relating to River Ganga including augmentation of sewerage infrastructure, catchment area treatment, protection of flood plains, creating public awareness and such other measures at the State level and regulation of activities aimed at the prevention, control and abatement of pollution in the River Ganga to maintain its water quality, and to take such other measures relevant to river ecology and management in the State concerned;

(b) implementation of the river basin management plan in the concerned State;

(c) maintenance of minimum ecological flows in the River Ganga in the concerned State and actions thereon;

(d) entry and inspection under section 10 and power to take sample under section 11 of the Act for the purpose of exercising and performing its functions under this Order.

(4) The State Ganga Committee shall undertake all the emergency measures mentioned in paragraph 7.

(5) The State Ganga Committee shall have the powers to issue directions under section 5 of the Act.

(6) The powers and functions of the State Ganga Committee shall be without prejudice to any of the powers conferred upon the State Government under any Central or State Act, being not inconsistent with the provisions of the Act.

25. Monitoring execution of plans and programmes of District Ganga Committees.- Every State Ganga Committee shall monitor the execution of plans, programmes, and projects of all their District Ganga Protection Committees and those of other authorities and submit progress in respect thereof to the National Mission for Clean Ganga.

26. Preparation of consolidated reports of all District Ganga Committees and taking remedial measures in respect thereof.- (1) Every State Ganga Committee shall prepare a consolidated report of all District Ganga Protection Committees, local authorities or other authorities or Board or Corporation or person for every quarter indicating therein in respect of each specified District abutting River Ganga and its tributaries, ----

(a) the status of the plans being executed and measures taken by them and any other activity relating to the health of River Ganga and its tributaries;

(b) the quality of water in River Ganga and its tributaries in each specified District and remedial action in respect thereof;

(c) any interruption of flow in the River Ganga in each specified District and reasons therefor;

(d) remedial measures taken on the complaints made to the District Ganga Committee or local authorities or other authorities;

(e) adverse report as reported by Ganga safety auditors in each specified District;

(f) any other information relevant to the health of River Ganga and its tributaries.

(2) The report referred to in sub-paragraph (1) shall be submitted within one month at the end of each year to the State Ganga Committee and National Mission for Clean Ganga along with remedial action thereof.

27. Conducting of Ganga safety audit and submission of such audit reports by State Ganga Committees.- (1) It shall be the duty of the State Ganga Committees to conduct or causes to be conducted, through the District Ganga Committees, the Ganga safety audit and submit report of the Ganga safety audit to the National Mission for Clean Ganga along with the remedial action taken thereon and also make available the same in public domain and exhibit the same at its website.

(2) The Ganga safety audit shall include such particulars and be done at such intervals (save as otherwise provided in this Order) and in such manner as may be specified, by notification, by the National Mission for Clean Ganga.

28. State Ganga Committee to be nodal agency.- The State Ganga Committee shall be the State-wide nodal agency in the State for the implementation of the provisions of this Order and for effective abatement of pollution and rejuvenation, protection and management of the River Ganga and its tributaries.

29. State Ganga Committees to be bound by direction of National Ganga Council and National Mission for Clean Ganga.- Every State Ganga Committee, without prejudice to the foregoing provisions of this Order, shall, in exercise of its powers or the performance of its functions under this Order, be bound by the decisions or such directions (including those relating to technical and administrative matters) as the National Ganga Council and the National Mission for Clean

Ganga may give in writing to it from time to time for abatement of pollution and rejuvenation, protection and management of the River Ganga.

30. Dissolution of State Ganga River Conservation Authorities and State Executive Committees.- (1) With effect from the date of constitution of the State Ganga Committees, the respective State Ganga River Conservation Authorities and the respective State Executive Committees constituted before the commencement of this Order shall stand dissolved.

(2) All things done or omitted to be done or actions taken or any money spent or authorised to be spent by the authorities and committees under sub-paragraph (1) before such dissolution shall be deemed to have been done or taken under the corresponding provisions of this Order.

31. Constitution of National Mission for Clean Ganga as an authority.-(1) With effect from the date of commencement of this Order, the National Mission for Clean Ganga, a society registered under the Societies Registration Act, 1860 (21 of 1860), shall be an authority constituted under the Act, by the same name for the purposes of the Act and to exercise powers and discharge functions as specified under this Order and the Act and the rules made or directions issued thereunder.

(2) The composition of the National Mission for Clean Ganga shall be as specified in paragraph 35.

32. Area of operation of National Mission for Clean Ganga.- The area of operation of the National Mission for Clean Ganga shall be the areas mentioned in paragraph 2.

33. National Mission for Clean Ganga to be nodal agency.- The National Mission for Clean Ganga shall be the nodal agency for the nationwide implementation of the provisions of this Order and for effective abatement of pollution and rejuvenation, protection and management of the River Ganga and its tributaries.

34. National Mission for Clean Ganga to be an empowered organization.- The National Mission for Clean Ganga shall be an empowered organisation with two tier management having administrative, appraisal and approval powers and duties, functions and powers as specified in this Order.

35. Composition of National Mission for Clean Ganga.- The National Mission for Clean Ganga shall have a two-tier management structure and it shall comprise of the Governing Council and the Executive Committee.

(1) The Governing Council shall consist of the following members, namely:-

(a)	Director General of National Mission for Clean Ganga	Chairman, <i>ex-officio</i>
(b)	Joint Secretary, Ministry of Water Resources, River Development and Ganga Rejuvenation	Member, <i>ex-officio</i>
(c)	Joint Secretary, Ministry of Urban Development	Member, <i>ex-officio</i>
(d)	Joint Secretary, Ministry of Environment, Forests and Climate Change	Member, <i>ex-officio</i>
(e)	Joint Secretary, Department of Expenditure	Member, <i>ex-officio</i>
(f)	Representative of NITI Aayog (not below Joint Secretary)	Member, <i>ex-officio</i>
(g)	Chairman, Central Pollution Control Board	Member, <i>ex-officio</i>
(h)	Principal Secretary, Urban Development, Government of Bihar	Member, <i>ex-officio</i>
(i)	Principal Secretary, Urban Development, Government of Jharkhand	Member, <i>ex-officio</i>
(j)	Principal Secretary, Urban Development, Government of Uttar Pradesh	Member, <i>ex-officio</i>
(k)	Principal Secretary, Pevjal, Government of Uttarakhand	Member, <i>ex-officio</i>
(l)	Principal Secretary, Urban Development, Government of West Bengal	Member, <i>ex-officio</i>
(m)	Executive Director (Deputy Director General), National Mission for Clean Ganga	Member, <i>ex-officio</i>
(n)	Executive Director (Technical), National Mission for Clean Ganga	Member, <i>ex-officio</i>

(o)	Executive Director (Finance), National Mission for Clean Ganga	Member, <i>ex-officio</i>
(p)	Executive Director (Projects), National Mission for Clean Ganga	Member, <i>ex-officio</i>
(q)	Executive Director (Administration), National Mission for Clean Ganga	Member- Secretary.

(2) The Executive Committee constituted out of the Governing Council, shall consist of the following members, namely:-

- (a) Director General, National Mission for Clean Ganga – Chairperson, *ex-officio*;
- (b) Joint Secretary, Department of Expenditure – Member, *ex-officio*;
- (c) Representative of NITI Aayog (not below Joint Secretary) – Member, *ex-officio*;
- (d) Principal Secretary of the State concerned – Member, *ex-officio*;
- (e) Executive Director (Deputy Director General)
National Mission for Clean Ganga – Member, *ex-officio*;
- (f) Executive Director (Finance)
National Mission for Clean Ganga – Member, *ex-officio*;
- (g) Executive Director (Technical)
National Mission for Clean Ganga – Member, *ex-officio*;
- (h) Executive Director (Projects)
National Mission for Clean Ganga – Member, *ex-officio*;
- (i) Executive Director (Administration)
National Mission for Clean Ganga – Member, *ex-officio*;

(3) The Director General, National Mission for Clean Ganga may, if he considers necessary, may associate with the Executive Committee, any other member from the Governing Council.

(4) The Governing Council may constitute a sub-committee from out of its members and also by associating some technical experts for appraisal of the projects.

(5) The representative of the State concerned shall also be one of the members of sub-committee.

(6) Half of the members of the Governing Council shall form the quorum.

36. (1) All approvals up to one thousand crores rupees shall be granted by the Executive Committee and it shall report to the Governing Council at least once in three months.

(2) The Sub-Committee of the Governing Council shall appraise the project only after completion of Third Party Appraisal of the project by technical experts or consortium of recognized institutes or Indian Institutes of Technology, as the case may be.

(3) The Third Party Appraisal shall be for all projects irrespective of their value.

37. Appointment of Director General and Executive Directors of National Mission for Clean Ganga.-

- (1) Director General, National Mission for Clean Ganga shall be appointed by the Central Government who shall be equivalent to the rank of Additional Secretary or Secretary to the Government of India and his terms and conditions of services shall be determined by Central Government.
- (2) The Executive Director (Finance) shall be appointed on deputation from any of the organised accounts services in the Central Government in the rank equivalent to Joint Secretary to Government of India in accordance with the recruitment rules of the said services.
- (3) National Mission for Clean Ganga shall have at least one position for each of the Executive Directors in the rank of Joint Secretary to Government of India.
- (4) One of the Executive Directors shall be designated as Deputy Director General of the National Mission for Clean Ganga and he shall be appointed by the Central Government.
- (5) None of the nominated members of the Executive Committee shall be below the rank of Joint Secretary in Government of India.

38. Duty of National Mission for Clean Ganga.- It shall be the duty of the National Mission for Clean Ganga to -

- (i) follow the principles laid down in paragraph 4

(ii) comply with the decisions and directions of the National Ganga Council and implement the Ganga Basin Management Plan approved by it;

(iii) co-ordinate all activities for rejuvenation and protection of River Ganga in a time bound manner as directed by the National Ganga Council;

(iv) do all other acts or abstain from doing certain act which may be necessary for rejuvenation and protection of River Ganga and its tributaries.

39. Functions of National Mission for Clean Ganga.- (1) Without prejudice to the provisions of this Order, the National Mission for Clean Ganga shall identify or cause to be identified -

- (a) the specific threats to the River Ganga in areas in each village and town of such specified District abutting River Ganga and its tributaries, including sewerage and industrial waste, cremation and burial of corpses and disposal of animal carcasses, and threats from commercial, recreational and religious activities;
- (b) the type of measures required to address such threat in each village and town of all districts abutting River Ganga and its tributaries;
- (c) the specific areas where such remedial actions are required to be taken for rejuvenation and protection of River Ganga and its tributaries.
- (d) the measures which may be necessary for reuse of treated water and enter in to Memorandum of Understanding in this regard with the Ministries of the Central Government like Railways, Power, Petroleum and Natural Gas etc., State Governments, autonomous bodies at the Central and State level, recognized Institutes and organizations which the National Mission for Clean Ganga may deem fit.

(2) The National Mission for Clean Ganga shall make or cause to make the River Ganga Basin Management Plan along with cost, timelines and allocation of responsibilities, among other things, for rejuvenation and protection of River Ganga and its tributaries in each village and town of specified District abutting River Ganga and its tributaries and execute projects there for.

(3) The National Mission for Clean Ganga shall -----

- (a) cause to be determined the magnitude of ecological flows in the River Ganga and its tributaries required to be maintained at different points in different areas at all times with the aim of ensuring water quality and environmentally sustainable rejuvenation, protection and management of River Ganga and its tributaries and notifying the same and take or direct all such measures necessary to maintain adequate ecological flows;
- (b) cause to be identified places where the environmental flow of water of River Ganga has been modified and take measures for correction thereof to maintain the continuous flow of water for rejuvenation, protection and management of River Ganga and its tributaries;
- (c) identify places of discontinuity of water in River Ganga and its tributaries due to engineered diversion of water or storage of water or by any other means and execute plans in respect thereof or take remedial action therefor;
- (d) devise a system to be put in place for continuous monitoring of flow of water and pollution levels in River Ganga and its tributaries;
- (e) take all such measures which may be necessary to give effect to the decisions of the National Ganga Council so as to maintain adequate ecological flows in the River Ganga and tributaries;
- (f) render assistance or cause them to be rendered by any agency for preparation of detailed project reports or execution of projects for abatement of pollution and rejuvenation, protection and management of the River Ganga and its tributaries to the State Governments, the State Ganga Committees, District Ganga Committees or local authorities or any person or body, any authority, Board or Corporation;
- (g) set up or facilitate setting up or designate and direct one or more existing centers to research, develop and disseminate knowledge base and analytical tools on abatement of pollution and rejuvenation, protection and management of River Ganga and its tributaries;
- (h) take any other measures which may be necessary for continuous flow of water and abatement of pollution in River Ganga and its tributaries

(4) The National Mission for Clean Ganga shall take all such other emergency measures as outlined in paragraph 7.

40. Establishment of River Ganga Monitoring Centres at suitable locations along River Ganga and its tributaries.- The National Mission for Clean Ganga may identify the places in the River Ganga Basin and establish at such places or designate any existing laboratory or station or institute as Centres to be called the "River Ganga

Monitoring Centre" for monitoring amongst other things, continuous flow of water and pollution levels as required under this Order and such Centre shall report immediately to the National Mission for Clean Ganga for taking remedial action therefor.

41. Powers of National Mission for Clean Ganga.- (1) The National Mission for Clean Ganga being the national agency charged with the role, responsibility and powers to facilitate the task of rejuvenation, protection and management of River Ganga and its tributaries, under the supervision and direction of the National Ganga Council, shall recommend to the National Ganga Council or Central Government for issuing directions or issue directions itself, to the State Ganga Committees or District Ganga Committees or local authority or any other authority or any person, institution, consortium or agency, as it may decide, for the rejuvenation, protection and management of River Ganga and have the power to take all such measures and discharge such functions as it may deem necessary or expedient for prevention, control and abatement of environmental pollution in River Ganga and its tributaries so as to rejuvenate the River Ganga to its natural and pristine condition and ensure continuous and adequate flow of water in River Ganga and for protection and management of River Ganga and for matters connected therewith.

(2) In particular and without prejudice to the generality of the provisions of sub-paragraph (1), and save as otherwise provided in this Order, such directions may include all or any of the following matters in the management of River Ganga, namely:-

- (a) fulfillment of the functions mentioned in paragraph 55 in accordance with the principles in paragraph 4;
 - (b) formulate, with the approval of the Central Government, the National policy for effective abatement of pollution and rejuvenation, protection and management of River Ganga;
 - (c) enter into memorandum of understanding, with the approval of the Central Government, with any country or foreign agency for effective implementation of the River Ganga Basin Management Plan for rejuvenation, protection, prevention, control and abatement of pollution in the River Ganga and its tributaries;
 - (d) approve, with or without modifications, the River Ganga Basin Management Plan and direct amendments, if any, to be made therein;
 - (e) supervise and review the progress reports, and issue directions to the State Ganga Committees, District Ganga Committees or local authorities and other authorities in the implementation of the River Ganga Basin Management Plan and any other matter connected with affairs of the River Ganga and its tributaries;
 - (f) approve the planning, financing and execution of programmes for abatement of pollution in the River Ganga including augmentation of sewerage and effluent treatment infrastructure, catchment area treatment, protection of flood plains, creating public awareness, conservation of aquatic and riparian life and biodiversity and such other measures for promoting environmentally sustainable river rejuvenation;
 - (g) coordination, monitoring and review of the implementation of various programmes or activities taken up for prevention, control and abatement of pollution and protection and management in the River Ganga and its tributaries;
 - (h) direct any person or authority to take measures for restoration of river ecology and management in the River Ganga Basin States;
 - (i) recommend to the Central Government, for creation of special purpose vehicles (whether as a company under the companies Act, 2013(18 of 2013) or Societies Registration Act, 1860 (21 of 1860) or a Trust under the Indian Trust Act, 1882 (2 of 1882)), as may be considered appropriate, for implementation of this Order and for the purposes of the Act;
 - (j) take such measures as may be necessary for the better co-ordination of policy and action to ensure effective prevention, control and abatement of pollution, rejuvenation and protection and management in the River Ganga and its tributaries;
 - (k) issue such directions to any person or authority, as it may consider necessary, for proper or prompt execution of the projects or cancel such projects or stop release of funds or direct refund of amount already released and assign the same to any other person or authority or Board or Corporation for prompt execution thereof;
 - (l) direct any person or authority to maintain such books of account or other documents, without prejudice to any law for the time being in force, as may be specified by the National Mission for Clean Ganga;
 - (m) take such other measures which may be necessary for achievement of prevention, control and abatement of pollution, rejuvenation and protection and management in the River Ganga and its tributaries;
- (3) The National Mission for Clean Ganga shall have the power to issue directions mentioned under section 5 of the Act.
- (4) The National Mission for Clean Ganga may evolve an appropriate mechanism for implementation of its decisions and the decisions of the National Ganga Council.

42. Giving of prior approval in certain matters.- Every person, the State Ganga Committees, District Ganga Protection Committees, local authorities and other authorities shall obtain prior approval of the National Mission for Clean Ganga, on the following matters, relating to River Ganga and any area abutting River Ganga or its tributaries, if required to implement the decisions of the National Ganga Council, namely:-

- (a) engineered diversion and storage of water in River Ganga without affecting the flow of water downstream of the River Ganga;
- (b) construction of bridges and associated roads and embankments over the River Ganga or at its River Bank or its flood plain area;
- (c) construction of Ghats or extension of any existing Ghat;
- (d) construction of jetties;
- (e) construction of permanent hydraulic structures for storage or diversion or control of waters or channelisation of River Ganga or its tributaries;
- (f) deforestation of hill slopes and notified forest and other eco-sensitive areas;
- (g) any other activity which contravenes the principles laid out in paragraph 4 which the National Mission for Clean Ganga may specify.

43. Financial framework.- (1) The budgetary allocation shall be utilised by the National Mission for Clean Ganga for meeting expenses in connection with the discharge of its functions, objects and purposes and establishment expenditure: Provided that the money received by way of grants, loans and borrowings shall be expended for the specific purpose for which such grants, loans and borrowings have been received.

(2) The National Mission for Clean Ganga shall maintain proper accounts and other relevant records and prepare an annual expenditure statement.

(3) The audit of National Mission for Clean Ganga accounts shall be done by the Comptroller and Auditor-General of India and after completion of annual audit, the audit agency shall furnish annual audit certificate.

(4) The affairs of National Mission for Clean Ganga shall be subject to the control of Central Vigilance Commission and there shall be a Vigilance Officer to look after vigilance related matters.

(5) The annual expenditure statement with the audit report shall be forwarded annually to the Empowered Task Force, and the Central Government for being laid before each House of Parliament.

44. Engagement of legal experts.- The National Mission for Clean Ganga shall have proper legal set up for which it may engage legal experts, consultants and legal firms as may be necessary for advising it on legal matters and providing support for discharging its duties.

45. Scrutiny of reports.- All the reports relating to its activities and reports received from the State Ganga Committees, District Ganga Committees, local authority, Board, Corporation or any person shall be scrutinised by the National Mission for Clean Ganga and placed by it along with its views on the matters mentioned in such report before the National Ganga Council for soliciting its guidance thereon, if required.

46. Consolidated report of Ganga Safety audit.- The National Mission for Clean Ganga shall prepare and submit a consolidated report of the Ganga safety audits of River Ganga to the National Ganga Council along with the remedial action taken thereon and also make available the same in public domain and exhibit the same at its website.

47. Powers of National Mission for Clean Ganga to call for information, conduct inspection, publish reports, etc.- (1) Where the National Mission for Clean Ganga considers it expedient so to do under section 5 of the Act, it may, by order in writing:-

- (a) call upon any State Ganga Committees, District Ganga Protection Committees, local authority, other authority, Board, Corporation or person, who has been allotted any project for execution or connected with such project or utilisation of funds, at any time, to furnish in writing or make public for dissemination such information or explanation relating to such project allotted for execution or executed or utilisation of fund allotted as the National Mission for Clean Ganga may require; or
- (b) appoint one or more persons or any authority to make an inquiry in relation to project allotted for execution or executed or utilisation of fund allotted; or
- (c) direct any of its officers or employees or the officers or employees of the Central Government or State Government or any other authority to inspect the books of account or other documents of the State Ganga Committees, District Ganga

Committees, local authority, other authority, Board, Corporation or person related to any project allotted for execution or executed or utilisation of funds; or

(d) require any person, officer, State Government or authority to furnish to it any reports, returns, statistics, accounts and other information and such person, officer, State Government or other authority shall be bound to do so.

48. Financing and implementation model.— The National Mission for Clean Ganga shall develop and constantly refine financial models that would improve the performance and sustainability of projects, and which can be adopted by the State Ganga Committees, District Ganga Committees, local authority, other authority or person for abatement of pollution and rejuvenation, protection and management of the River Ganga.

49. Preparation of consolidated reports.— (1) The National Mission for Clean Ganga shall, on the basis of the reports and other information forwarded by the State Ganga Committees, District Ganga Committees, local authorities, other authorities, Board, Corporation or person, prepare a consolidated report every year indicating therein in respect of each specified District abutting River Ganga and its tributaries.—

(a) the status of the plans being executed and measures taken by them and any other activity relating to the health of River Ganga and its tributaries;

(b) the quality of water in River Ganga and its tributaries and remedial action in respect thereof;

(c) any interruption of water in the River Ganga and reasons therefor;

(d) condition of River Bed and flood plains and habitat in the specified District;

(e) remedial measures taken on the complaints received from public by the District Ganga Committee or local authorities;

(f) threats remaining to be addressed by them with remedial action proposed therefor;

(g) report if any as reported by Ganga safety auditors;

(h) all other information relevant about the health of River Ganga and its tributaries.

(2) The National Mission for Clean Ganga shall submit a consolidated report referred to in sub-paragraph (1) after review thereof to the Empowered Task Force along with remedial action thereof.

50. Annual report.— (1) The National Mission for Clean Ganga shall, within three months of the end of every year, prepare an annual report of all work undertaken by it and by the Empowered Task Force on River Ganga, the State Ganga Committees, District Ganga Committees, concerned local authorities, other authorities, Board, Corporation or persons during the immediately preceding year.

(2) The National Mission for Clean Ganga shall include under separate parts in its annual report referred to in sub-paragraph (1), all works undertaken by it and the Empowered Task Force on River Ganga, the State Governments, the State Ganga Committees, District Ganga Committees, concerned local authorities, other authorities, Board, Corporation or person, and forward the said annual report to the National Ganga Council and the Central Government and also make available in public domain and exhibit at its website.

51. Constitution of Committees.— The National Mission for Clean Ganga may, constitute one or more River Ganga Management Committees from amongst its members and such experts in the field of rivers or water as it may consider appropriate for the efficient discharge of its functions under this Order.

52. Soliciting guidance.— In case any difficulty arises in implementing decisions of the National Ganga Council or the provisions of this Order, it shall be duty of the National Mission for Clean Ganga to solicit the guidance of the National Ganga Council and take appropriate action accordingly.

53. Constitution of District Ganga Protection Committees.— (1) The Central Government shall immediately after the commencement of this Order, in consultation with concerned State Ganga Committee, by notification constitute, in every specified District abutting River Ganga and its tributaries in the States mentioned in paragraph 2, the "District Ganga Committees" for the prevention, control and abatement of environmental pollution in the River Ganga.

(2) Every District Ganga Committee in each specified District shall consist of the following members, namely:—

(a) the District Collector in the specified District; - Chairperson, ex-officio;

(b) not more than two nominated representatives from Municipalities and Gram Panchayats of the specified District nominated by the State Government. - Members;

(c) one representative each of the Public Works, <u>Irrigation</u> , Public Health Engineering, and Rural Drinking Water Departments, and State Pollution Control Board working in the specified District abutting River Ganga to be nominated by the District Collector	- Member, ex-officio;
(d) two environmentalists associated with River Ganga protection activities and one representative of local industry association in the specified District to be nominated by the District Collector	- Members,;
(e) one Divisional Forest Officer of the specified District	- Member, ex-officio
(f) one District official to be nominated by the District Collector.	- Member;

(2) The District Collector shall be the Chairperson of the District Ganga Committee and the Divisional Forest Officer shall be the Convener of the District Ganga Committee.

(3) The District Ganga Committees shall meet at such times and at such places as the Chairperson of that Committee may decide and exercise such powers and functions as may be conferred under this Order:

Provided that at least one meeting of the District Ganga Committee shall be held every three months.

(4) A non ex-officio member may resign his office by giving notice in writing thereof to the Central Government or to the District Collector concerned, as the case may be, and shall cease to be a member on his resignation being accepted by the Government or the District Collector concerned, as the case may be.

54. Superintendence, direction and control of District Ganga Committee.- The superintendence, direction and control of the management of the District Ganga Committee (including financial and administrative matters) shall, notwithstanding anything contained in this Order, vest in the National Mission for Clean Ganga which may be exercised by it either directly or through the State Ganga Committee or any of its officer or any other authority specified by it.

55. Functions and powers of District Ganga Committees.- (1) Every District Ganga Committee shall discharge functions and exercise powers for rejuvenation, protection, restoration and rehabilitation of River Ganga and its tributaries in each specified District as laid out in paragraph 6 and 7 as per the principles specified in paragraph 4.

(2) In particular, and without prejudice to the generality of the provisions of sub-paragraph (1) for rejuvenation and protection and restoration or rehabilitation of degraded areas abutting River Ganga and its tributaries and subject to other provisions of this Order and rules made thereunder, every District Ganga Committee shall have the following powers and functions in relation to River Ganga and its tributaries abutting in the area in specified District, namely:-

(a) identifying activities which may be threats in the area of specified District abutting the River Ganga for protection of River Ganga and its tributaries or its River bed and making a plan for remedial action and take remedial action in respect thereof;

(b) taking remedial action at its own end for protection of River Ganga and its tributaries or its River bed abutting in the specified District (excluding enforcement of the provisions of this Order)

(c) in the event of its inability to take remedial action, reporting (electronically as well as by sending written communication in hard copy) to the National Mission for Clean Ganga and concerned State Government, the State Ganga Committee, as the case may be, for issue of direction for protection of River Ganga and to formulate appropriate management or remedial actions.

(d) taking suitable administrative and other measures, to give effect to the provisions of this Order so as to prevent the environmental pollution in the River Ganga and its tributaries, not being inconsistent with the provisions of this Order, or any law for the time being in force.

(3) In case, the District Ganga Committee is of the opinion that any contravention has been made of any other law for the time being in force or in respect of provisions of this Order, it shall take appropriate action in accordance with the law for the time being in force.

(4) The District Ganga Committee shall take all such emergency measures as specified in paragraph 7.

56. Designation of Nodal Officer.- (1) Every District Ganga Committee shall nominate as Nodal Officer for the purposes of this Order -

(a) the Sarpanch of Gram Sabha of every village in the areas abutting the River Ganga and its tributaries;

(b) in case of an area, not being village abutting the River Ganga, the Chairperson of Municipality Planning Committee or Metropolitan Planning Committee or Chairperson of any local authority, as the Chairperson of the District Ganga Committee.

(2) Every Nodal Officer nominated under sub-paragraph (1) shall take measures to prevent the pollution of River Ganga and its tributaries and take remedial action for protection of River Ganga and its tributaries or their River bed abutting in such village or other area, as the case may be, of which he is the Nodal Officer and in case of his failure to do so, he shall report the violation of this Order to the Chairperson of the District Ganga Committee for remedial action.

(3) After receipt of the report under sub-paragraph (2), the Chairperson of the District Ganga Committee shall take remedial action for protection of River Ganga or its River bed abutting the specified District.

57. Preparation of plans.- (1) Every District Ganga Committee shall prepare its plan for protection of River Ganga and its tributaries and their River bed abutting the specified District and submit the same to the National Mission for Clean Ganga for its approval.

(2) The plan under sub-paragraph (1) shall include the activities to be undertaken by the District Ganga Committee for protection, control and abatement of environmental pollution in River Ganga and its tributaries and their River Bed area abutting the specified District which may be recommended by the State Government, State Ganga Committees, the National Mission for Clean Ganga, any other authority or Board and the expenditure involved for such plan and time within which such activities shall be completed.

58. Preparation of budget and maintenance of accounts.- Every District Ganga Committee shall prepare its budget for every financial year indicating therein the funds required and purposes for which such funds shall be spent and the time limit within which the activity mentioned in the budget shall be completed and submit to concerned State Ganga Committee under intimation to National Mission for Clean Ganga and such Committee shall ensure proper maintenance of accounts as directed by National Mission for Clean Ganga, for audit by the Comptroller and Auditor-General of India or any other agency appointed by the Comptroller and Auditor-General of India and such accounts shall be subject to inspection by National Ganga Council, National Mission for Clean Ganga, State Ganga Committee or any of their appointed entities.

59. Monthly and annual reports.- (1) Every District Ganga Committee shall, submit monthly and annual reports to the National Ganga Council, National Mission for Clean Ganga and State Ganga Committee as directed by National Mission for Clean Ganga within specified timelines.

(2) In addition to the annual report referred to in sub-paragraph (1), the District Ganga Committee shall furnish to the National Mission for Clean Ganga at such time and in such form and manner it may direct to furnish such other returns, statements and other particulars in regard to any proposed or existing programme for the River Ganga Basin Plan for the abutting area in the specified District.

60. Budget allocation.- The National Mission for Clean Ganga shall consolidate and prepare the budget requirement and submit the same to the Ministry of Water Resources, River Development and Ganga Rejuvenation.

61. Direction by Central Government.- Notwithstanding anything contained in this Order, it shall be lawful for the Central Government to issue directions in writing to the Ministries or Departments of the Government of India, or the State Government or the State Ganga Committees, the National Mission for Clean Ganga or District Ganga Committees, or local authority or other authority or statutory bodies or any of its officers or employees, as the case may be, to facilitate or assist in the rejuvenation, protection and management of River Ganga and its tributaries in such manner as it may direct, and such Ministry or Department or Authority or Mission or Board, Committee or Government or statutory body, officer or employee shall be bound to comply with such directions.

62. Making of complaint under section 19 of the Act.- All the authorities constituted under this Order or their officers authorised by such authorities may make complaint before the court under section 19 of the Act for taking cognizance of any offence under the said section.

63. Order to be in addition to other laws.- The provisions of this Order are without prejudice to the discharge of functions by any local authority or other authority or Board or corporation or any person for taking measures for the purposes of effective abatement of pollution and rejuvenation of the River Ganga and its protection and management and any other law for the time being in force.

SCHEDULE

[See paragraph 20]

COMPOSITION OF STATE GANGA COMMITTEES

Serial No.	Name of the State Ganga Committee	Composition of the State Ganga Committees
(1)	(2)	(3)
1.	(Name) State Ganga Protection and Management Committee	(a) Chief Secretary, Government of State of (Name) - Chairperson, ex-officio;
		(b) Principal Secretary, Department of Finance, Government of State of (Name) - Member, ex-officio;
		(c) Principal Secretary, Department of Urban Development and Housing, Government of (Name) - Member, ex-officio;
		(d) Principal Secretary, Department of Environment and Forests, Government of State of (Name) - Member, ex-officio
		(e) Principal Secretary, Department of Water Resources, Government of State of (Name) - Member, ex-officio;
		(f) Principal Secretary, Department of Public Health Engineering, Government of State of (Name) - Member, ex-officio
		(g) Chairman, (Name) State Pollution Control Board - Member, ex-officio;
		(h) Chief Executive Officer of executing agency in the State of (Name) - Member, ex-officio;
		(i) Principal Chief Conservator of Forests, Government of State of (Name) - Member, ex-officio;
		(j) not more than five experts from relevant fields to be nominated by the Government of (Name) - Members

[F. No. Estt-01/2016-17/111/NMCG]

SANJAY KUNDU, Jt. Secy.

संख्या-800/25-27-सिं0-4-8(रिट)(NGT)/2022-CN-1832864

प्रेषक

रमाकान्त वर्मा,
संयुक्त सचिव,
उत्तर प्रदेश शासन

सेवा में,

जिलाधिकारी,
बलरामपुर

सिंचाई एवं जल संसाधन अनुभाग-04

लखनऊ:: दिनांक:30-06-2025

विषय- ओ.ए. संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट आफ उ०प्र० व अन्य में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 15.04.2025 के अनुपालन में ।

महोदय,

उपर्युक्त विषयक ओ.ए. संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट आफ उ०प्र० व अन्य में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 15.04.2025 एवं इस सम्बन्ध में प्रेषित सिंचाई एवं जल संसाधन अनुभाग-04 के पत्र संख्या-10 NGT/25-27-सिं0-4-8(रिट)(NGT)/2022-CN-1832864 दिनांक:26 जून 2025 (प्रति संलग्न) का कृपया सन्दर्भ ग्रहण करने का कष्ट करें । उक्त वाद में मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 15.04.2025 के विन्दु संख्या-6, 8 व 9 निम्नवत है:-

6. The Principal Secretary, Irrigation and Water Resources Department, Uttar Pradesh is directed to file additional response giving complete details regarding determination of flood plain zone of river Suav, identification of encroachments on the same and also remedial measures taken for rejuvenation of river Suav.

8. Additional responses be filed at least one day before 09.07.2025 and the case be listed on 09.07.2025 in case additional responses are not so filed.

9. List on 16.07.2025 for further consideration.

2- इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि जनपद बलरामपुर में सुआँव नदी के संबंध में ओ.ए. संख्या-433/2022 पाटेश्वरी प्रसाद सिंह बनाम स्टेट आफ उ०प्र० व अन्य में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 15.04.2025 के अनुपालन में सिंचाई एवं जल संसाधन अनुभाग-04 के पत्र संख्या-10 NGT/25-27-सिं0-4-8(रिट)(NGT)/2022-CN-1832864 दिनांक: 26 जून 2025 में उल्लिखित अधिसूचना के प्राविधानों एवं सुसंगत शासनादेशों के आलोक में जनपद बलरामपुर में सुआँव नदी के पुर्नजीवन (remedial measures taken for rejuvenation) के सम्बन्ध में कराये गए कार्यों की अद्यतन सूचना शासन को कृपया तत्काल उपलब्ध कराने का कष्ट करें ।
संलग्नक-यथोक्त।

Digitally signed by
RAMA KANT VERMA
Date: 30-06-2025
17:53:09

(रमाकान्त वर्मा)
संयुक्त सचिव ।

संख्या एवं दिनांक तदैव।

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. निजी सचिव, प्रमुख सचिव/ विशेष सचिव, सिंचाई एवं जल संसाधन विभाग, 50प्र0 शासन ।
2. प्रमुख अभियन्ता एवं विभागाध्यक्ष, सिंचाई एवं जल संसाधन विभाग, 50प्र0, लखनऊ

आज्ञा से,
रमाकान्त वर्मा
संयुक्त सचिव ।